
Vol. XXXIV

February 2020

No. 2

News digest

▪
*a monthly digest of news
for the law maker*
▪

**PREPARED BY
THE SECRETARIAT OF THE KERALA LEGISLATURE**

NEWS DIGEST

VOL. XXXIV

No. 2

FEBRUARY 2020

CONTENTS

	<u>PAGES</u>
I KERALA NEWS	- 1 - 27
II NATIONAL NEWS	- 28 - 48
III NEWS FROM OTHER STATES AND UNION TERRITORIES	- 49 - 67
IV INTERNATIONAL NEWS	- 68 - 85

ABBREVIATIONS USED

ദി.	-	ദീപിക
മാ.	-	മാതൃഭൂമി
എ.	-	എക്സ്പ്രസ്സ്
കേ.കൗ.	-	കേരളകൗമുദി
ദേ.	-	ദേശാഭിമാനി
മ.മ.	-	മലയാള മനോരമ
മാധ്യ.	-	മാധ്യമം
മം.	-	മംഗളം
ജന്മ.	-	ജന്മഭൂമി
ച.	-	ചന്ദ്രിക
B.T.	-	Business Times
H.	-	The Hindu
P.	-	The Pioneer
N.I.E	-	The New Indian Express
I.E.	-	The Indian Express
T.O.I.	-	The Times of India
F.E.	-	Financial Express
E.T.	-	The Economic Times
S.	-	The Statesman
T.	-	The Telegraph

സംസ്ഥാനവാർത്തകൾ

തൊഴിലുറപ്പിൽ 1000 സ്കൂൾ ടോയ്ലറ്റ് ; ആദ്യഘട്ടത്തിൽ പഞ്ചായത്തിലെ ഒരു സ്കൂളിൽ ഒന്ന് എന്ന കണക്കിൽ

സംസ്ഥാനത്തെ സർക്കാർ സ്കൂളുകളിൽ തൊഴിലുറപ്പ് പദ്ധതി വഴി ആയിരം ടോയ്ലറ്റ് നിർമ്മിക്കും. ചെലവ് പൂർണ്ണമായും തൊഴിലുറപ്പ് പദ്ധതിയാകും വഹിക്കുക. ഒരു പഞ്ചായത്തിലെ ഒരുസ്കൂളിൽ ഒന്ന് എന്ന കണക്കിലാകും ആദ്യഘട്ടം. അത്യാവശ്യം വേണ്ടിടത്ത് ഒന്നിലേറെയും നിർമ്മിക്കും. മാർച്ച് 31 നകം നിർമ്മാണം പൂർത്തിയാക്കും. മന്ത്രി എ. സി. മൊയ്തീന്റെ അധ്യക്ഷതയിൽ ചേർന്ന തൊഴിലുറപ്പ് പദ്ധതി അവലോകന യോഗത്തിലാണ് തീരുമാനം. സംസ്ഥാനത്ത് 941 പഞ്ചായത്താണുള്ളത്. ഏതൊക്കെ സ്കൂളിൽ ടോയ്ലറ്റ് നിർമ്മിക്കണമെന്നത് പഞ്ചായത്താകും തീരുമാനിക്കുക. വിസ്തീർണം, രൂപരേഖ തുടങ്ങിയവ തൊഴിലുറപ്പ് ഡയറക്ടറേറ്റ് തീരുമാനിക്കും. വൈദ്യുതീകരണവും പ്ലംബിങ്ങും ഇതോടൊപ്പമുണ്ടാകും. ആവശ്യമുള്ള സാമഗ്രികൾ വാങ്ങാനുള്ള പണം പദ്ധതിയുടെ ഫണ്ടിൽനിന്നാണ്. കെട്ടിട നിർമ്മാണത്തിൽ പരിശീലനം ലഭിച്ച തൊഴിലുറപ്പ് തൊഴിലാളികൾ പഞ്ചായത്തുകളിലുണ്ട്. ലൈഫ് ഭവന നിർമ്മാണത്തിന് 90 ദിവസംവരെ തൊഴിൽ നൽകുന്നുണ്ട്.

(ഭേ.,01/02)

കട്ടനാട് ചൂട് കൂട്ടുന്നു, പാടത്തെ പുളിരസവും

ഉയരുന്ന ചൂട് കട്ടനാടൻ പാടശേഖരങ്ങളിൽ പുളിരസം കൂട്ടുന്നു. ശരാശരി 5.5 നും 6.5 നും ഇടയിൽ നിൽക്കേണ്ട മണ്ണിന്റെ പിഎച്ച് മൂല്യം പല പാടശേഖരങ്ങളിലും 2.5 നും മൂന്നിനും ഇടയിലെത്തിയതായാണ് മകൊമ്പ് കീടനിരീക്ഷണ കേന്ദ്രത്തിന്റെ കണക്ക്. പിഎച്ച് മൂല്യം കുറയുന്നത് പുളിരസം കൂട്ടുന്നതിന്റെ സൂചകമാണ്. അപ്പർകട്ടനാടൻ മേഖലയിലാണ് പുളിരസം കൂട്ടുന്നത്. വെള്ളം കയറിയിറങ്ങൽ കൃത്യമായി നടക്കുന്നതിനാൽ സമനിരപ്പിലുള്ള കായൽനിലങ്ങളെ കാര്യമായി ബാധിക്കുന്നില്ല. ഇവിടങ്ങളിലെ ഉയർന്ന പാടശേഖരങ്ങളിൽ പുളിരസം കൂട്ടുന്നുണ്ട്. അപ്പർകട്ടനാട്ടിലെ ഏതാനും പാടശേഖരങ്ങൾ ഓരജല ഭീഷണിയിലാണ്. കായലിലൂടെ ഉപ്പുവെള്ളം കയറുമ്പോൾ പുളിയിളക്കം വേഗത്തിലാകുന്നത് കൃഷിയെ ബാധിക്കും.വെള്ളപ്പൊക്കവും മഴയും കാരണം രണ്ടാംകൃഷി വിളവെടുപ്പ് വൈകിയിരുന്നു. പുഞ്ചകൃഷിയിറക്കാൻ വൈകിയ പാടങ്ങളിൽ പുളിരസത്തെത്തുടർന്ന് നെൽച്ചെടികളിൽ ഇലകരിച്ചിലുണ്ട്. 15 മുതൽ 95 ദിവസംവരെ പ്രായമായ നെൽച്ചെടികളാണുള്ളത്. ഇതിൽ 50 ൽ താഴെ പ്രായമുള്ള ചെടികളെയാണ് കൂടുതൽ ബാധിക്കുക.

(ഭേ.,01/02)

വീണ്ടും കൊറോണ; കേരളത്തിൽ രണ്ടാമത്തെ കൊറോണ ബാധ സ്ഥിരീകരിച്ചു

കേരളത്തിൽ രണ്ടാമത്തെ കൊറോണ വൈറസ് ബാധ സ്ഥിരീകരിച്ചു. ചെന്നയിൽ നിന്നെത്തിയ വ്യക്തിക്കാണ് രോഗബാധ സ്ഥിരീകരിച്ചത്. ഇയാൾ ആശുപത്രിയിൽ ചികിത്സയിലാണെന്നും നില ഗുരുതരമല്ലെന്നും കേന്ദ്ര ആരോഗ്യ മന്ത്രാലയം വാർത്താക്കുറിപ്പിൽ അറിയിച്ചു. അതേസമയം ആർക്കാണ് രോഗം സ്ഥിരീകരിച്ചതെന്നോ, ഇവർ എവിടെയാണെന്നോ ഉള്ള മറ്റ് വിവരങ്ങൾ പുറത്തുവിട്ടിട്ടില്ല. അതേസമയം ആദ്യം രോഗ ബാധ സ്ഥിരീകരിച്ച്, തൃശൂർ മെഡിക്കൽ കോളേജിൽ കഴിയുന്ന പെൺകുട്ടി ഭക്ഷണം കഴിക്കുകയും എഴുന്നേറ്റു നടക്കുകയും സംസാരിക്കുകയും ചെയ്യുന്നുണ്ട്. തൊണ്ടവേദനയ്ക്കും ചുമയ്ക്കും കുറവുണ്ട്. പെൺകുട്ടിയുടെ രണ്ടാമത്തെ സാമ്പിൾ പരിശോധനയ്ക്കായി ലാബിലേക്ക് അയച്ചിട്ടുണ്ട്. ഇതിന്റെ ഫലം കിട്ടിയ ശേഷമായിരിക്കും കൂടുതൽ നടപടികൾ സ്വീകരിക്കുക. ഈ പെൺകുട്ടിയുമായി ഇടപഴകിയ 69 പേർ നിരീക്ഷണത്തിലാണ്. ഇതിൽ 37 പേർ നേരിട്ട് ഇടപെട്ടവരാണ്. തൃശൂരിൽ 133 പേർ വീടുകളിലും 21 പേർ ആശുപത്രികളിലും നിരീക്ഷണത്തിലാണ്.

(ഭേ.,02/02)

എൻജിനീയറിങ് കോളജ് വേനലവധി ഇനി മേയ്, ജൂൺ

സാങ്കേതിക സർവ്വകലാശാലയ്ക്കു കീഴിലെ എൻജിനീയറിങ് കോളേജുകളിൽ മധ്യവേനലവധി മേയ്, ജൂൺ മാസങ്ങളിലാക്കി സർക്കാർ ഉത്തരവിറക്കി. മേയ് ഒന്നിനു തുടങ്ങി ജൂൺ 30 ന് അവസാനിക്കും.

(ഭേ.,02/02)

‘വാഹനി’ ൽ കേരളവും; വാഹന വിവരം ഇനി ഒറ്റ ക്ലിക്കിൽ

കേന്ദ്രത്തിന്റെ ‘ വാഹനി’ ൽ ഒടുവിൽ കേരളവും. സംസ്ഥാനത്തു റജിസ്റ്റർ ചെയ്ത മുഴുവൻ വാഹനങ്ങളുടെയും വിവരം കേന്ദ്ര റോഡ് ഗതാഗത മന്ത്രാലയം രൂപകൽപന ചെയ്ത parivahan.gov.in എന്ന വെബ്സൈറ്റിൽ ഇനി ലഭിക്കും. വാഹനങ്ങളുടെ നികുതി അടയ്ക്കുക, വിൽപനയുടെ ഭാഗമായി ഉടമസ്ഥത മാറ്റുക, ട്രാൻസ്ഫോർട്ട് വാഹനങ്ങൾ ആണെങ്കിൽ വിവിധ പെർമിറ്റുകൾ തുടങ്ങി ഏതു സേവനവും ഇനി ഈ പോർട്ടൽ വഴിയാണു ചെയ്യേണ്ടത്. നേരിട്ടു ചെയ്യാൻ പ്രയാസമുള്ളവർക്ക് അക്ഷയ കേന്ദ്രങ്ങളെയും മോട്ടോർ വാഹന ഓഫീസുകളിലെ സേവന കേന്ദ്രങ്ങളെയും സമീപിക്കാമെന്നു മോട്ടോർവാഹന വകുപ്പ് അധികൃതർ പറഞ്ഞു. സ്വന്തം വാഹനങ്ങളുടെ വിവരങ്ങൾ പോർട്ടൽ സന്ദർശിച്ചു പരിശോധിക്കാൻ ഉപയോക്താക്കൾക്കും സാധിക്കും.

(മ.മ.,03/02)

കൊറോണ: നിരീക്ഷണം 28 ദിവസം

കൊറോണ ബാധിത പ്രദേശങ്ങൾ സന്ദർശിച്ച് തിരിച്ചെത്തുന്നവർ 28 ദിവസം വീടുകളിൽത്തന്നെ കഴിയണമെന്ന് ആരോഗ്യവകുപ്പ്. വീട്ടിൽ നിരീക്ഷണത്തിൽ കഴിയുന്നവർക്കുള്ള ഹോം ഐസലേഷൻ നിർദ്ദേശങ്ങൾ ആരോഗ്യവകുപ്പ് പുറത്തിറക്കി.

- പ്രത്യേക മുറിയും ശുചിമുറിയും ഉപയോഗിക്കണം.
- കുടുംബാംഗങ്ങളുമായി ഇടപെടുമ്പോൾ ഒരു മീറ്റർ അകലം
- പൊതുപരിപാടികളിൽ പങ്കെടുക്കരുത്. വീട്ടിൽ പൊതുപരിപാടികൾ നടത്തരുത്.
- സന്ദർശകരെ ഒഴിവാക്കണം.
- ചുമയ്ക്കുമ്പോഴും തുമ്മുമ്പോഴും തുവാല, മുഖാവരണം എന്നിവയേതെങ്കിലും ഉപയോഗിച്ച് മറയ്ക്കണം.
- കൈ സോപ്പോ അണുനാശിനിയോ ഉപയോഗിച്ച് കഴുകണം.
- ധാരാളം വെള്ളം കുടിക്കണം.
- വീട്ടിലുള്ള വിവരം ജില്ലാ കൺട്രോൾ റൂമിൽ അറിയിക്കണം.
- പനി, ചുമ, തൊണ്ടവേദന, ശ്വാസംമുട്ടൽ തുടങ്ങിയ രോഗ ലക്ഷണം കണ്ടാൽ വൈദ്യ സഹായം ആവശ്യപ്പെടണം.
- ആവശ്യമെങ്കിൽ കൺട്രോൾ റൂമുമായി ബന്ധപ്പെട്ട് അവർ നിയോഗിക്കുന്ന വാഹനത്തിൽ മാത്രമേ ആശുപത്രിയിൽ പോകാവൂ.

(മ.മ.,03/02)

കൊറോണ സംസ്ഥാന ദുരന്തമായി സർക്കാർ പ്രഖ്യാപിച്ചു; നിരീക്ഷണത്തിലുള്ളത് 2239 പേർ

മുഖ്യമന്ത്രിയുടെ നിർദ്ദേശത്തെ തുടർന്ന് നോവൽ കൊറോണ രോഗബാധ വ്യാപനത്തെ സംസ്ഥാന ദുരന്തമായി പ്രഖ്യാപിക്കാൻ തീരുമാനിച്ചതായി ആരോഗ്യ വകുപ്പ് മന്ത്രി കെ കെ ശൈലജ. ചീഫ് സെക്രട്ടറിയുടെ നേതൃത്വത്തിൽ കൂടിയ സ്റ്റേറ്റ് ഡിസാസ്റ്റർ മാനേജ്മെന്റ് അതോറിറ്റി അപക്സ് കമ്മിറ്റി യോഗത്തിന്റെ അടിസ്ഥാനത്തിലാണ് ഈ തീരുമാനമെടുത്തത്. കൊറോണ വൈറസ് ബാധയെ ഫലപ്രദമായി നിയന്ത്രിക്കാനുള്ള നടപടികൾ സ്വീകരിക്കാനും തീരുമാനിച്ചിട്ടുണ്ടെന്നും മന്ത്രി വ്യക്തമാക്കി. ആരോഗ്യ വകുപ്പ് ഡയറക്ടറേറ്റിൽ റാപ്പിഡ് റെസ്പോൺസ് ടീം (ആർ.ആർ.ടി.) യോഗത്തിന് ശേഷം സംസാരിക്കുകയായിരുന്നു മന്ത്രി. രോഗബാധിത പ്രദേശങ്ങളിൽ നിന്നും സംസ്ഥാനത്തെ വിവിധ ജില്ലകളിലായി 2239 പേർ എത്തിച്ചേർന്നിട്ടുണ്ട്. ഇവരിൽ 2155 പേർ വീടുകളിലും 84 പേർ ആശുപത്രികളിലും നിരീക്ഷണത്തിലാണ്. സംശയാസ്പദമായവരുടെ 140 സാമ്പിളുകൾ പരിശോധനയ്ക്ക് അയച്ചിട്ടുണ്ട്. ഇതിൽ 46 സാമ്പിളുകളുടെ പരിശോധനാ ഫലം നെഗറ്റീവ് ആണ്. കൊറോണ വൈറസ് ബാധിച്ച് ആരും മരിച്ച് പോകാതിരിക്കാനുള്ള വലിയ

പ്രവർത്തനമാണ് ആരോഗ്യ വകുപ്പ് നടത്തുന്നത്. കേരളം ഈ പ്രതിരോധത്തിലൂടെ മറ്റ് സംസ്ഥാനങ്ങൾക്ക് വലിയ മാതൃകയാകുമെന്നും മന്ത്രി വ്യക്തമാക്കി.

(ദേ.,04/02)

സിആർസെഡ് പട്ടികയിൽ കേരളത്തിലെ 2130 ദ്വീപുകൾ

കേരളത്തിലെ 2130 ദ്വീപുകൾ തീരദേശ പരിപാലന മേഖലയിൽ (സിആർസെഡ്) ഉൾപ്പെടുത്തണമെന്ന് ശുപാർശ.തീരപരിപാലന അതോറിറ്റിയുടെ നിർദ്ദേശപ്രകാരം ദേശീയ ഭൗമശാസ്ത്ര ഗവേഷണ കേന്ദ്രം നടത്തിയ മാപ്പിങ്ങിലാണ് ഇത്രയും ദ്വീപുകളെ ഉൾപ്പെടുത്തിയത്. തീരത്തു നിന്ന് 50 മീറ്റർ പരിധിയിൽ പരമ്പരാഗത മത്സ്യത്തൊഴിലാളികൾ ഉൾപ്പെടെ താമസിക്കുന്നതു കൂടി പരിഗണിച്ചാവും ഇക്കാര്യത്തിലെ തുടർനടപടികളെന്ന് അതോറിറ്റി വൃത്തങ്ങൾ പറഞ്ഞു. കഴിഞ്ഞ വർഷത്തെ തീര നിയമഭേദഗതി പ്രകാരം തീരത്തു നിന്നുള്ള പരിധി 20 മീറ്റർ ആയി കുറച്ചിരുന്നു. എന്നാൽ, ഭേദഗതിക്ക് ഇപ്പോഴും നിയമപ്രാബല്യം ആയിട്ടില്ല. ദ്വീപുകളുടെ കാര്യത്തിൽ അന്തിമതീരുമാനമെടുത്താൽ തീരത്തു നിന്നുള്ള നിശ്ചിത ദൂരപരിധിക്കുള്ളിൽ പുതിയ നിർമ്മാണങ്ങൾക്കു നിയന്ത്രണമുണ്ടാകും.നിലവിലുള്ള കെട്ടിടങ്ങളുടെ അറ്റകുറ്റപ്പണി നടത്താൻ അനുമതിയുണ്ടെങ്കിലും നിബന്ധനകൾക്കു വിധേയമായിരിക്കും.

(മ.മ.,04/02)

പച്ചച്ചക്ക കീമോ ചികിത്സയുടെ പാർശ്വഫലങ്ങൾ ഇല്ലാതാക്കും; പഠനം

കാൻസറിനുള്ള കീമോ ചികിത്സയുടെ വേദനാജനകമായ പാർശ്വഫലങ്ങൾക്ക് ചക്കയിലൂടെ മോചനം. നാടൻ ചക്ക കഴിച്ചാൽ കീമോയുടെ പാർശ്വഫലങ്ങൾ ഇല്ലാതാക്കാമെന്ന പഠന പ്രബന്ധത്തിന് അംഗീകാരം.കീമോതെറപ്പിക്കു വിധേയരാകുന്നവരിൽ 43% പേർക്കും കടുത്ത ക്ഷീണം, വയറിളക്കം, ന്യൂമോണിയ, വായിലെ വ്രണം തുടങ്ങിയ പാർശ്വഫലങ്ങൾ വരാറുണ്ട്. പച്ചച്ചക്ക പൊടിച്ച് ദിവസം 30 ഗ്രാം വീതം പ്രാതലിനും അത്താഴത്തിനും നൽകിയപ്പോൾ ഈ പാർശ്വഫലങ്ങൾ വരുന്നില്ലെന്നാണു കൊച്ചി റിനൈ മെഡിസിറ്റിയിലെ പഠനത്തിൽ കണ്ടെത്തിയത്.

(മ.മ.,04/02)

വോട്ടർപട്ടികയിൽ പേര് ചേർക്കാൻ ആധാർ വേണ്ട

തദ്ദേശ സ്ഥാപനങ്ങളിലെ വോട്ടർപട്ടികയിൽ പേര് ചേർക്കാൻ ആധാർ ആവശ്യമില്ല. ഫോട്ടോ ഉള്ളതിനാലും വോട്ടർ നേരിട്ട് ഹാജരാകുന്നതിനാലും തിരിച്ചറിയൽരേഖയും

വേണ്ട. പ്രായം സംബന്ധിച്ച് സംശയനിവാരണത്തിന് ഉദ്യോഗസ്ഥർ ആവശ്യപ്പെട്ടാൽ മാത്രം പ്രായം തെളിയിക്കുന്ന ഏതെങ്കിലും രേഖ ഹാജരാക്കിയാൽ മതിയെന്ന് സംസ്ഥാന തെരഞ്ഞെടുപ്പ് കമ്മീഷണർ വി ഭാസ്കരൻ പറഞ്ഞു. ജനുവരി ഒന്നിന് 18 വയസ്സ് പൂർത്തിയായവർക്ക് ഫെബ്രുവരി 14 വരെ www.lsgselection.kerala.gov.in എന്ന വെബ്സൈറ്റിലൂടെ പേര് ചേർക്കാം. വീട്ടിലിരുന്ന് കമ്പ്യൂട്ടറോ മൊബൈൽഫോണോ വഴി പേര് ചേർക്കാനാകും. ഹിയറിങ്ങിന് എത്തേണ്ട തീയതി അപ്പോൾത്തന്നെ അറിയാം. ഇതനുസരിച്ച് തദ്ദേശസ്ഥാപനങ്ങളിലെത്തി പേര് ചേർക്കാം. കോർപ്പറേഷനുകളിൽ സോണൽ ഓഫീസുകളുണ്ട്. ജനന സർട്ടിഫിക്കറ്റ്, എസ്എസ്എൽസി ബുക്ക്, പൊതുമേഖലാ ബാങ്കുകളുടെ പാസ്ബുക്ക് തുടങ്ങിയ ഏതെങ്കിലുമൊന്ന് പ്രായം തെളിയിക്കാൻ കൈയിൽ കരുതണം. ഇവ കൈയിലില്ലാത്തവർക്ക് ഹാജരാക്കാൻ സമയം അനുവദിക്കും.

(ഭേ.,05/02)

ഗഗൻയാൻ യാത്രയ്ക്ക് കേരളവും; 'വ്യോമമിത്ര' മെയ്ഡ് ഇൻ വട്ടിയൂർക്കാവ്

ഇന്ത്യയുടെ ബഹിരാകാശ ദൗത്യമായ ഗഗൻയാൻ യാത്രാ സംഘത്തിൽ മലയാളികൾ ഉൾപ്പെട്ടാലും ഇല്ലെങ്കിലും കേരള പ്രാതിനിധ്യം ഉറപ്പായി. ബഹിരാകാശ സംഘത്തെ സഹായിക്കാനായി പേടകത്തിൽ അയയ്ക്കുന്ന ഹ്യൂമനോയ്ഡ് (യന്ത്രവനിത) ആയ ' വ്യോമമിത്ര' പിറവിയെടുക്കുന്നത് വട്ടിയൂർക്കാവിലെ ഐഐഎസ്യൂവിലാണ് (ഐഎസ്ആർഒ ഇനേർഷ്യൽ സിസ്റ്റംസ് യൂണിറ്റ്). വ്യോമമിത്രയുടെ മാതൃക കഴിഞ്ഞ ദിവസം അനാവരണം ചെയ്തിരുന്നു. 2021 ഡിസംബറിൽ നടത്താൻ ലക്ഷ്യമിടുന്ന ദൗത്യത്തിന് മുന്നോടിയായി ഈ വർഷം ഡിസംബറിലും അടുത്ത ജൂണിലും വ്യോമമിത്ര ബഹിരാകാശത്തെത്തും. ഈ യാത്രകൾക്കിടെ വ്യോമമിത്ര നൽകുന്ന വിവരങ്ങളുടെ അടിസ്ഥാനത്തിലാകും അന്തിമദൗത്യം. നാസയുടെയും മറ്റും ബഹിരാകാശപേടകങ്ങളിൽ റോബോട്ടുകളുണ്ടെങ്കിലും ഹ്യൂമനോയ്ഡ് വിഭാഗത്തിൽപ്പെട്ട ആദ്യ ബഹിരാകാശ സഹായി ആയി വ്യോമമിത്ര മാറും.

(മ.മ.,05/02)

എൻപിആർ ചോദ്യാവലി കേരളത്തിലില്ല; ജനങ്ങൾക്ക് വ്യക്തത നൽകാൻ കലക്ടർമാർ ശ്രദ്ധിക്കണം : ചീഫ് സെക്രട്ടറി

സെൻസസും ദേശീയ ജനസംഖ്യാ രജിസ്റ്റർ (എൻപിആർ) പ്രവർത്തനവും രണ്ടാണെന്നും എൻപിആർ പുതുക്കലിനുള്ള ചോദ്യാവലി കേരളത്തിൽ

ശേഖരിക്കുന്നില്ലെന്നും ചീഫ് സെക്രട്ടറി ടോം ജോസ്. ഇക്കാര്യത്തിൽ ജനങ്ങൾക്ക് വ്യക്തത നൽകാൻ കലക്ടർമാർ ശ്രദ്ധിക്കണമെന്നും ചീഫ് സെക്രട്ടറി നിർദ്ദേശിച്ചു. സെൻസസിനായി സംസ്ഥാനത്ത് നടപ്പാക്കേണ്ട പ്രവർത്തനങ്ങൾ വിശദീകരിക്കാൻ പ്രിൻസിപ്പൽ സെൻസസ് ഓഫീസർമാരായ കലക്ടർമാരുമായി നടത്തിയ ചർച്ചയിലാണ് ചീഫ് സെക്രട്ടറി ഇക്കാര്യം അറിയിച്ചത്. എൻപിആറുമായി ബന്ധപ്പെട്ട ചോദ്യാവലി സംസ്ഥാനത്ത് നടപ്പാക്കുന്നില്ല. ഇക്കാര്യം സർക്കാർ വ്യക്തമാക്കിയിട്ടും ചിലർ ജനങ്ങളിൽ തെറ്റിദ്ധാരണയുണ്ടാക്കാൻ ശ്രമിക്കുന്നതായി യോഗം വിലയിരുത്തി. സെൻസസിന്റെ ആദ്യഘട്ടമായ വീടുകളുടെ രേഖപ്പെടുത്തലും കണക്കെടുപ്പും മെയ് ഒന്നു മുതൽ 30 വരെ നടത്തും. രണ്ടാംഘട്ടമായ ജനസംഖ്യാ കണക്കെടുപ്പ് 2021 ഫെബ്രുവരി ഒമ്പതു മുതൽ 28 വരെ നടത്തും. രാജ്യത്ത് ആദ്യമായി നടത്തുന്ന മൊബൈൽ ആപ് വഴിയുള്ള ഡിജിറ്റൽ ജനസംഖ്യാ വിവരശേഖരണം നൂറുശതമാനം വിജയമാക്കാൻ നടപടി സ്വീകരിക്കണമെന്ന് ചീഫ് സെക്രട്ടറി നിർദ്ദേശിച്ചു

(ഭേ.,06/02)

പന്തളം കൊട്ടാരത്തിൽ തിരുവാഭരണം സുരക്ഷിതമോ: സുപ്രീംകോടതി

തമ്മിലടിക്കുന്ന പന്തളം രാജകുടുംബത്തിന്റെ പക്കലുള്ള ശബരിമല ക്ഷേത്രത്തിലെ തിരുവാഭരണങ്ങൾ സുരക്ഷിതമാണോയെന്ന് സംസ്ഥാനത്തോട് ആരാഞ്ഞ് സുപ്രീംകോടതി. തിരുവാഭരണത്തിന്റെ സുരക്ഷയ്ക്കായി എന്തെല്ലാം നടപടിയാണ് സ്വീകരിക്കേണ്ടതെന്ന് അറിയിക്കാൻ ജസ്റ്റിസ് എൻ. വി. രമണ അധ്യക്ഷനായ ബെഞ്ച് സംസ്ഥാന സർക്കാരിനോട് നിർദ്ദേശിച്ചു. ഏഴിനകം റിപ്പോർട്ട് സമർപ്പിക്കാമെന്ന് സംസ്ഥാനം മറുപടി നൽകി. ശബരിമലയിൽ 14 വർഷംമുമ്പ് നടത്തിയ ദേവപ്രശ്നവിധി ചോദ്യംചെയ്ത് പന്തളം രാജകുടുംബാംഗമായ പി. രാമവർമരാജ 2011ൽ സമർപ്പിച്ച അപ്പീൽ പരിഗണിക്കവെയാണ് പരാമർശം. നിലവിൽ രാജകുടുംബത്തിന്റെ പക്കലുള്ള തിരുവാഭരണം സുരക്ഷിതമല്ലെന്ന് കേസിൽ കക്ഷിചേരാൻ അപേക്ഷ നൽകിയ രാജകുടുംബാംഗങ്ങളിൽ ചിലർ കോടതിയെ ധരിപ്പിച്ചു. കൊട്ടാരം നിർവാഹകസമിതി ഭാരവാഹികളുടെ കസ്റ്റഡിയിലാണ് തിരുവാഭരണങ്ങളെന്നും അവർ രാജകുടുംബാംഗങ്ങളുമായി ഒരുകാര്യവും ചർച്ച ചെയ്യുന്നില്ലെന്നും രാജകുടുംബാംഗങ്ങളുടെ അഭിഭാഷകർ ആരോപിച്ചു. അപ്പോഴാണ്, തമ്മിലടിക്കുന്നവരുടെ പക്കൽ തിരുവാഭരണത്തിന് എന്ത് സുരക്ഷയാണുള്ളതെന്ന് കോടതി ചോദിച്ചത്. ദൈവത്തിന് സമർപ്പിച്ച തിരുവാഭരണം കൊട്ടാരത്തിൽ സൂക്ഷിക്കേണ്ട കാര്യമെന്നാണെന്ന സംശയവും കോടതി ഉന്നയിച്ചു. തിരുവാഭരണം ക്ഷേത്രത്തിന്റെ സ്വത്തല്ലെന്നും അത് രാജകുടുംബത്തിന്റെ സ്വന്തമാണെന്നും രാമവർമരാജയുടെ അഭിഭാഷകൻ വാദിച്ചു.

അതേസമയം, ശബരിമല ക്ഷേത്രത്തിന്റെ ഭരണനിർവഹണത്തിനായി പ്രത്യേക നിയമനിർമ്മാണം കൊണ്ടുവരാനുള്ള നടപടികൾ പുരോഗമിക്കുകയാണെന്ന് സംസ്ഥാനം കോടതിയെ അറിയിച്ചു. നിയമത്തിന് അന്തിമരൂപം നൽകാൻ നാലാഴ്ചകൂടി കോടതി അനുവദിച്ചു.

(ഭേ.,06/02)

ആശാവർക്കർമാരുടെ ഓണറേറിയം 500 രൂപ വർദ്ധിപ്പിച്ചു

ആശാവർക്കർമാരുടെ ഓണറേറിയം 500 രൂപ വർദ്ധിപ്പിച്ചു. കഴിഞ്ഞ വർഷത്തെ ബജറ്റിൽ ആശാവർക്കർമാരുടെ ഓണറേറിയം വർദ്ധിപ്പിച്ചിരുന്നു. ഇതിനുപിന്നാലെയാണ് 2020 ലെ ബജറ്റിലും 500 രൂപയുടെ വർദ്ധനവ് സംസ്ഥാന സർക്കാർ വരുത്തിയത്. രാജ്യത്തെ ഗർഭിണികളുടെയും കുട്ടികളുടെയും ആരോഗ്യപരിപാലനത്തിനും ഗർഭസ്ഥ മരണ നിരക്ക് കുറയ്ക്കുന്നതിനുമായി കേന്ദ്ര സർക്കാർ പദ്ധതിയായ നാഷണൽ റൂറൽ ഹെൽത്ത് മിഷന്റെ കീഴിലാണ് ആശമാർ പ്രവർത്തിക്കുന്നത്. 2019 ലെ ബജറ്റിൽ ഇടതുസർക്കാർ ഓണറേറിയം 500 രൂപ വർദ്ധിപ്പിച്ച് 4500 രൂപയാക്കിയിരുന്നു. ഇതിനുപിന്നാലെയാണ് ഓണറേറിയം 500 രൂപ വീണ്ടും വർദ്ധിപ്പിച്ചിരിക്കുന്നത്. ഗ്രാമീണ മേഖലയിലെ പാവപ്പെട്ട ജനങ്ങൾക്ക് പ്രാഥമിക ചികിത്സാ സൗകര്യങ്ങൾ എത്തിക്കുന്ന ആരോഗ്യമേഖലയിലെ പ്രവർത്തകരാണ് ആശ വർക്കർ.

(ഭേ.,07/02)

വിശപ്പ് രഹിതം കേരളം: 25 രൂപയ്ക്ക് ഉണ്ണ് നൽകുന്ന ഭക്ഷണശാലകൾ വരുന്നു; ചുമതല കുടുംബശ്രീക്ക്

വിശപ്പ് രഹിത കേരളം ലക്ഷ്യമിട്ട് 25 രൂപയ്ക്ക് ഉണ്ണ് നൽകുന്ന ഭക്ഷണശാലകൾ ആരംഭിക്കുമെന്ന് ധനമന്ത്രി തോമസ് ഐസക്ക്. കുടുംബശ്രീയുടെ ചുമതലയിൽ 1000 ഭക്ഷണശാലകളാണ് ആരംഭിക്കുന്നത്. ലോക പട്ടിണി സൂചികയിൽ താഴേക്ക് പോകുന്ന രാജ്യത്തിൽ വിശപ്പ് രഹിത സംസ്ഥാനമായി കേരളത്തെ മാറ്റുകയാണ് സർക്കാരിന്റെ ലക്ഷ്യമെന്നും മന്ത്രി പറഞ്ഞു. ഭക്ഷ്യവകുപ്പ് പദ്ധതികൾ തയ്യാറാക്കി സന്നദ്ധ സംഘടനകളും സ്ഥാപനങ്ങളും മുഖാന്തിരം ഇവ നടപ്പിലാക്കും. കിടപ്പുരോഗികൾക്കും മറ്റും സൗജന്യമായി ഭക്ഷണം വീട്ടിലെത്തിച്ച് നൽകും. 10 ശതമാനം ഉണക്കുകൾ സൗജന്യമായി സ്പോൺസർമാരെ ഉപയോഗിച്ച് നൽകണം. ഇതിനായി സന്നദ്ധ സംഘടനകളെയും സ്ഥാപനങ്ങളെയും തിരഞ്ഞെടുത്താൽ റേഷൻ വിലയ്ക്ക് സാധനങ്ങൾ സിവിൽ സപ്ലൈസ്

കോർപ്പറേഷൻ നൽകും.അമ്പലപ്പുഴ- ചേർത്തല താലൂക്കുകളെ വിശപ്പ് രഹിത മേഖലകളായി ഏപ്രിൽ മാസം മുതൽ പ്രഖ്യാപിക്കും. 2020-21 വർഷം ഈ പദ്ധതി കൂടുതൽ പ്രദേശങ്ങളിലേക്ക് വ്യാപിപ്പിക്കും. ഇതിനായി പ്രത്യേക ധനസഹായമായി 20 കോടി വകയിരുത്തുമെന്നും ധനമന്ത്രി ബജറ്റ് പ്രഖ്യാപനത്തിൽ പറഞ്ഞു.

(ദേ.,07/02)

പള്ളിപ്പുറത്ത് ഡിജിറ്റൽ സർവ്വകലാശാല

കേരളത്തിലെ ആദ്യ ഡിജിറ്റൽ സർവ്വകലാശാല അടുത്ത അധ്യയന വർഷം പ്രവർത്തനം തുടങ്ങും. രണ്ടു മാസത്തിനുള്ളിൽ ഇതിന്റെ ഉദ്ഘാടനം നടത്താനുള്ള നടപടികൾ പുരോഗമിക്കുകയാണ്. ഇതിനായി ബജറ്റിൽ 64.20 കോടി രൂപ വകയിരുത്തി. ടിപ്പിൾ ഐ.ടി.എം.കെ. യുടെ പള്ളിപ്പുറം ടെക്നോസിറ്റിയിലെ കാമ്പസാണ് കാമ്പസാണ് ഡിജിറ്റൽ സർവ്വകലാശാലയായി മാറുന്നത്. സ്ഥാപനത്തെ ഡിജിറ്റൽ സർവ്വകലാശാലയാക്കി മാറ്റുന്നതിന് 50 കോടി രൂപയാണ് അനുവദിച്ചിട്ടുള്ളത്. ലൈബ്രറി ബ്ലോക്കിനായി 10 കോടി രൂപയും വകയിരുത്തി. ഒരു ലക്ഷം ചതുരശ്ര അടിയിലാണ് കാമ്പസിലെ മൂന്നാമത്തെ കെട്ടിടം നിർമ്മിക്കുന്നത്. ഗവേഷണ ആവശ്യങ്ങൾക്കായി 4.20 കോടിയാണ് വകയിരുത്തിയിട്ടുള്ളത്. നിലവിൽ രണ്ടര ലക്ഷം ചതുരശ്ര അടിയിൽ അക്കാദമിക് ബ്ലോക്കും ഹോസ്റ്റൽ ബ്ലോക്കും നിർമ്മിച്ചു കഴിഞ്ഞു. പുതിയ സാങ്കേതിക വിദ്യകളായ ആർട്ടിഫിഷ്യൽ ഇൻ്റലിജൻസ്, ഡാറ്റാ അനലറ്റിക്സ്, ബ്ലോക്ക് ചെയിൻ, കോഗ്നിറ്റീവ് സയൻസ്, ഇൻ്റർനെറ്റ് ഓഫ് തിങ്ക്സ്, ഓഗ്മെൻഡഡ് റിയാലിറ്റി തുടങ്ങിയ വിഷയങ്ങൾക്കാണ് സർവ്വകലാശാല ഊന്നൽ നൽകുന്നത്. അന്താരാഷ്ട്ര നിലവാരമുള്ള കാമ്പസും പഠനസൗകര്യവുമാണ് ഡിജിറ്റൽ സർവ്വകലാശാലയിൽ ഉണ്ടാവുക. ദി കേരള യൂണിവേഴ്സിറ്റി ഓഫ് ഡിജിറ്റൽ സയൻസ് ഇന്നവേഷൻ ആൻഡ് ടെക്നോളജി എന്ന പേരിലാവും സർവ്വകലാശാല അറിയപ്പെടുക. വിദേശ വിദ്യാർത്ഥികൾക്കും പഠിക്കാൻ അവസരം നൽകും. സാമ്പത്തികമായി പിന്നാക്കം നിൽക്കുന്ന വിദ്യാർത്ഥികൾക്ക് സർക്കാർ സഹായം നൽകുകയും ചെയ്യും.

(മാ.,08/02)

കാര്യവട്ടത്ത് പുരാതന പഠന ഗവേഷണ കേന്ദ്രം

കാര്യവട്ടത്തെ കേരള യൂണിവേഴ്സിറ്റി കാമ്പസിൽ പുരാതന പഠനഗവേഷണകേന്ദ്രം തുടങ്ങും. ഇതിനായി ബജറ്റിൽ ആറുകോടി രൂപ പ്രഖ്യാപിച്ചു. കേന്ദ്രത്തിനായി യൂണിവേഴ്സിറ്റി കാമ്പസിൽ ഒരേക്കർ ഭൂമി 33 വർഷത്തെ പാട്ടത്തിന് പുരാതന വകുപ്പിന് നൽകും.

ഇവിടെയാണ് അന്താരാഷ്ട്ര നിലവാരമുള്ള പഠനകേന്ദ്രം തയ്യാറാക്കുന്നത്. പുരാതന വകുപ്പിന്റെ കൈവശമുള്ള പഴയ താളിയോലകൾ ഉൾപ്പെടെ രേഖകളുടെ വൻശേഖരം പഠനയോഗ്യമാക്കണമെന്നും, അതിനായി ഒരു ഗവേഷണകേന്ദ്രം തുറക്കണമെന്നുമുള്ള പദ്ധതി സർക്കാർ നേരത്തെ അംഗീകരിച്ചിരുന്നു. ആധുനിക സൗകര്യങ്ങളുള്ള പഠനകേന്ദ്രമാണ് തയ്യാറാക്കുന്നതെന്ന് പുരാതന വകുപ്പ് ഡയറക്ടർ ജെ. റെജിക്മാർ അറിയിച്ചു. വകുപ്പിന്റെ കൈവശമുള്ള താളിയോലകൾ, പത്രങ്ങൾ തുടങ്ങി പ്രധാന രേഖകളെല്ലാം ഇവിടെ പ്രദർശിപ്പിക്കും. അവയുടെ സംരക്ഷണം, പഠനത്തിനു ശേഷം പ്രധാനപ്പെട്ടവയുടെ പ്രസിദ്ധീകരണം, ഡിജിറ്റൽ ലൈബ്രറി എന്നിവ പഠനകേന്ദ്രത്തിന്റെ ഭാഗമാകും. ഗവേഷണത്തിനും രാജ്യാന്തര തലത്തിലെ സമ്മേളനങ്ങൾക്കും കേന്ദ്രത്തിൽ സൗകര്യമുണ്ടായിരിക്കും. പുരാതന വകുപ്പിൽ മതിലകം രേഖകളിൽ മാത്രം 30 ലക്ഷത്തോളം താളിയോലകളുണ്ട്. മറ്റ് രേഖകളും ചുരുങ്ങിയ വേറെയുമുണ്ട്. ഇവയിൽ പ്രധാനപ്പെട്ടവ കോട്ടയ്ക്കുകത്തെ വകുപ്പ് ആസ്ഥാനത്ത് സ്ഥാപിക്കുന്ന താളിയോല മ്യൂസിയത്തിൽ പ്രദർശിപ്പിക്കും.

(മാ.,08/02)

പൊതുമേഖലയിൽ ലാഭം കുറഞ്ഞു

സംസ്ഥാനത്തെ പൊതുമേഖലാ സ്ഥാപനങ്ങളിൽ ലാഭത്തിലുള്ളത് 48 എണ്ണം. 43 സ്ഥാപനങ്ങൾ നഷ്ടത്തിലും. ഏറ്റവും ലാഭത്തിൽ ബി.വ.റേജിസ് കോർപ്പറേഷനും നഷ്ടത്തിൽ കെ.എസ്.ആർ.ടി.സി.യുമാണ്. 2017-18 ൽ പൊതുമേഖലാ സ്ഥാപനങ്ങൾ കൈമാറിയ ലാഭവിഹിതം 45.78 കോടിയാണെന്നെങ്കിൽ 2018-19 വാർഷിക അവലോകന റിപ്പോർട്ടിൽ ഇത് 7.17 കോടിയാണിരിക്കുന്നത്. കഴിഞ്ഞ സാമ്പത്തിക വർഷം 43 സ്ഥാപനങ്ങൾ 2666.33 കോടി നഷ്ടമുണ്ടാക്കി. മുൻവർഷത്തെക്കാൾ (3745.75 കോടി) നഷ്ടം 28.82 ശതമാനം കുറഞ്ഞു. ലാഭത്തിലുള്ള 48 എണ്ണം നേടിയത് 593.66 കോടിയുടെ ലാഭം. മുൻവർഷത്തെ അപേക്ഷിച്ച് 13.68 ശതമാനം ഇടിവ്. 2017-18 ൽ 41 സ്ഥാപനങ്ങൾ 687.73 കോടി ലാഭമുണ്ടാക്കിയിരുന്നു.

(മാ.,09/02)

കേരള സ്റ്റാർട്ട് അപ്പുകളിലേക്ക് 70 കോടിയുടെ മൂലധന നിക്ഷേപം

കേരള സ്റ്റാർട്ട് അപ്പ് മിഷൻ കൊച്ചിയിൽ സംഘടിപ്പിച്ച 'സീഡിങ് കേരള' നിക്ഷേപക സംഗമത്തിൽ സംസ്ഥാനത്ത് നിന്നുള്ള സ്റ്റാർട്ട് അപ്പുകൾക്ക് ലഭിച്ചത് 70 കോടി രൂപയുടെ മൂലധന നിക്ഷേപം. സീഡിങ് കേരളയുടെ സമാപന ദിനത്തിലാണ് ഇതു സംബന്ധിച്ച പ്രഖ്യാപനമുണ്ടായത്.

(മാ.,09/02)

നെൽക്കർഷകന് റോയൽറ്റി രാജ്യത്ത് ആദ്യം

കൃഷി ചെയ്യാവുന്ന നെൽവയൽ ഉടമസ്ഥർക്ക് ഹെക്ടറിന് 2000 രൂപവീതം റോയൽറ്റി അനുവദിക്കും. പരിസ്ഥിതി സംരക്ഷണത്തിൽ നെൽവയലുകളുടെ പ്രാധാന്യം കണക്കിലെടുത്താണ് ബജറ്റ് നിർദ്ദേശം. രാജ്യത്ത് ആദ്യമായാണ് ഇത്തരം പദ്ധതി. കൃഷി ഭവൻ വഴിയായിരിക്കും കർഷകരെ തിരഞ്ഞെടുക്കുക. നെൽകൃഷിക്കായി 118 കോടിരൂപ ഈ വർഷം ചെലവഴിക്കും. ഹെക്ടറിന് 5500 രൂപ സബ്സിഡിയായി കൃഷി വകുപ്പ് നൽകും. തരിശുരഹിത പദ്ധതിയുടെ ഭാഗമായി തദ്ദേശഭരണ സ്ഥാപനങ്ങളും സഹായിക്കും. കോൾ മേഖലയിൽ ഇരിപ്പു കൃഷിക്ക് ഓപ്പറേഷൻ ഡബിൾ കോൾ നടപ്പാക്കുന്നതിന് രണ്ടു കോടിരൂപ നൽകും. പൊക്കാളി കൃഷിക്ക് രണ്ടു കോടിരൂപയും വകയിരുത്തലുണ്ട്. തരിശുരഹിത ഗ്രാമങ്ങളുടെ എണ്ണം ഈ വർഷം 152 ആയി ഉയരും. നിലവിലുള്ളത് 26. കാർഷികമേഖലയ്ക്ക് 764 കോടിരൂപ ആകെയുണ്ട്. മറ്റ് ഏജൻസികളുംകൂടി പരിഗണിച്ചാൽ കാർഷികമേഖലയിൽ രണ്ടായിരത്തോളം കോടിരൂപ ഈ വർഷം ചെലവഴിക്കപ്പെടും.

(ദേ.,10/02)

പോലീസ് സ്റ്റേഷനിൽ നമ്പർ കൊടുക്കാൻ മറക്കണ്ട

“പരാതി നൽകാൻ ചെന്നപ്പോൾ എന്തായിരുന്നു സ്റ്റേഷനിലെ അനുഭവം ? സ്വീകരിച്ച നടപടിയിൽ തൃപ്തനാണോ?” - ഏതെങ്കിലും പോലീസ് സ്റ്റേഷനിൽ പരാതി കൊടുത്തവരാണ് നിങ്ങളെങ്കിൽ ഈ ചോദ്യം ഉടൻ ഫോണിൽ പ്രതീക്ഷിക്കാം. പരാതി നൽകുന്നവരെ ഇനിമുതൽ ഉയർന്ന പോലീസ് ഉദ്യോഗസ്ഥർ ഫോണിൽ വിളിച്ച് ഇക്കാര്യമെല്ലാം തിരക്കും. സ്റ്റേഷനുകൾ മികച്ച സേവനംകിട്ടുന്ന കേന്ദ്രമായി പ്രഖ്യാപിക്കുന്നതിന്റെ ഭാഗമായാണ് ഈ സംവിധാനം. ജില്ലാ പോലീസ് മേധാവിമാർ അധികാരപരിധിയിലുള്ള സ്റ്റേഷനുകളിൽ പരാതി നൽകിയ പത്തുപേരെ ദിവസവും വൈകിട്ട് ഫോണിൽ വിളിച്ച് ഇക്കാര്യം അന്വേഷിക്കും. റേഞ്ച് ഡിഐജിമാരും മേഖല ഐജിമാരും അധികാരപരിധിയിൽനിന്ന് 10 പരാതിക്കാരെ തിരഞ്ഞെടുത്ത് ഫോണിൽ സംസാരിക്കും. ക്രമസമാധാനച്ചുമതലയുള്ള എഡിജിപിയും സംസ്ഥാന പോലീസ് മേധാവിയും ജില്ലകളിലെ 10 പരാതിക്കാരെ ബന്ധപ്പെടും. ഇതിനായി പരാതിയോടൊപ്പം ഫോൺ നമ്പരും നൽകണമെന്നുമാത്രം. രജിസ്റ്റർ ചെയ്യുന്ന കേസുകൾ കൂടാതെ വിവിധ തരത്തിലുള്ള ആയിരക്കണക്കിന് പരാതിയാണ് ദിവസവും

പൊലീസ് സ്റ്റേഷനുകളിൽ ലഭിക്കുന്നത്. പരാതികളെല്ലാം ഡിജിറ്റലൈസ് ചെയ്യും. അതോടെ ഉന്നത ഉദ്യോഗസ്ഥർക്ക് അപ്പപ്പോൾ വിവരം ഓൺലൈനായി ലഭിക്കും. പരാതികൾക്കു പ്രതികരണം വിലയിരുത്തി പൊലീസ് സ്റ്റേഷന്റെ പ്രവർത്തനത്തിലും പരാതിയിൽ സ്വീകരിക്കേണ്ട നടപടിക്രമത്തിലും മാറ്റംവരുത്താനാകും.

(ഭേ.,10/02)

ഹാപ്പിയാകും ‘വാർഡക്യൂ’; സർക്കാരുണ്ട് കൂടെ; വയോജന പരിപാലനത്തിൽ ‘കേരള മോഡൽ’

പ്രായമെത്രയും ആയിക്കോട്ടേ... സർക്കാരുണ്ട് കൂടെ. വയോജന പരിപാലനത്തിൽ ‘കേരള മോഡൽ’ സൃഷ്ടിക്കാനൊരുങ്ങുകയാണ് സംസ്ഥാന സർക്കാർ. മുതിർന്നവരുടെ ക്ഷേമവും സുരക്ഷയും ഉറപ്പാക്കുന്ന പുതുപദ്ധതികൾ നടപ്പാക്കി രാജ്യത്തിന് വീണ്ടും മാതൃകയാകാൻ ഒരുങ്ങുകയാണ് സംസ്ഥാനം. സീനിയർ സിറ്റിസൺ സപ്പോർട്ട് സൊസൈറ്റി ഉൾപ്പെടെ ബജറ്റിൽ പ്രഖ്യാപിച്ച പദ്ധതികൾ ഇനി വാർഡക്യൂകാലം സന്തോഷകരമാക്കും. ഒറ്റയ്ക്ക് താമസിക്കുന്ന മുതിർന്നവർക്കാണ് ‘സീനിയർ സിറ്റിസൺ സപ്പോർട്ട് സൊസൈറ്റി’. സാങ്കേതിക സഹായത്തോടെ അത്യാവശ്യ സേവനങ്ങൾ ഇതിലൂടെ ലഭ്യമാക്കും. വയോജനങ്ങൾക്കായി സർക്കാർ ഇൻഫർമേഷൻ സെന്റർ ആരംഭിക്കും. പെൻഷൻകാരുടെ സംഘടനകളുടെയും മുതിർന്ന പൗരന്മാരുടെയും സേവനം പ്രയോജനപ്പെടുത്തിയാണ് ഇൻഫർമേഷൻ സെന്റർ സ്ഥാപിക്കുന്നത്. ഇതിനു പുറമെ 24 മണിക്കൂർ പ്രവർത്തിക്കുന്ന കോൾസെന്റർ ആരംഭിക്കാനും തീരുമാനിച്ചു. ഡയറക്ടറേറ്റിലും ജില്ലാ സാമൂഹ്യനീതി ഓഫീസുകളിലും വയോജന സെൽ ആരംഭിക്കും. 80 വയസ്സിനു മുകളിലുള്ളവർക്ക് ശ്രദ്ധ ആവശ്യമാണെന്ന് മനസ്സിലാക്കി അവർക്കായി പ്രത്യേക ഹോം ആരംഭിക്കും. സംസ്ഥാനതലത്തിൽ വയോജന കമ്മീഷൻ സ്ഥാപിക്കുമെന്നും ബജറ്റിലുണ്ട്. 2015-16 ൽ 17,499 പേരാണ് സംസ്ഥാനത്തെ വൃദ്ധസദനങ്ങളിൽ ഉണ്ടായിരുന്നതെങ്കിൽ 18-19 ൽ 28,209 ആയി. വൃദ്ധസദനത്തിലേക്ക് മുതിർന്നവരെ അയക്കുന്ന പ്രവണത അവസാനിപ്പിക്കുകയെന്ന ലക്ഷ്യവും സർക്കാരിനുണ്ട്.

(ഭേ.,11/02)

തദ്ദേശ സ്ഥാപനങ്ങളിലെ വോട്ടർപട്ടികയിൽ 9 ലക്ഷം പേർ പുതുതായി ചേർന്നു ; 14 വരെ പേര് ചേർക്കാം

തദ്ദേശ സ്ഥാപനങ്ങളിലെ വോട്ടർപട്ടികയിൽ പുതുതായി പേര് ചേർത്തവരുടെ എണ്ണത്തിൽ വർധന. തിങ്കളാഴ്ചവരെ ഒമ്പത് ലക്ഷത്തോളം പേരാണ് പേര് ചേർത്തത്. 14 ന് വോട്ടർപട്ടിക പുതുക്കൽ പൂർത്തിയാകുന്നതോടെ നവവോട്ടർമാരുടെ എണ്ണം 12

ലക്ഷമാകുമെന്നാണ് സംസ്ഥാന തെരഞ്ഞെടുപ്പ് കമ്മീഷന്റെ കണക്കുകൂട്ടൽ. 2015 ലെ തദ്ദേശ തെരഞ്ഞെടുപ്പിനുള്ള വോട്ടർപട്ടികയിൽ 2.51 കോടി പേരാണുണ്ടായിരുന്നത്. 2019 ലെ ലോക്സഭാ തെരഞ്ഞെടുപ്പിന് കേന്ദ്ര തെരഞ്ഞെടുപ്പ് കമ്മീഷൻ തയ്യാറാക്കിയ പട്ടികയിൽ 2.61 കോടി വോട്ടർമാരുണ്ട്. തൊള്ളായിരത്തോളം വാർഡിൽ നിലവിലുള്ളത് 2015 നുശേഷം പുതുക്കിയ വോട്ടർപട്ടികയാണ്. 18 ഘട്ടമായി ഉപതെരഞ്ഞെടുപ്പ് നടന്ന വാർഡുകളിലാണ് പട്ടിക പുതുക്കിയത്. ജനുവരി 20 ന് പ്രസിദ്ധീകരിച്ച കരട് പട്ടികയെക്കുറിച്ചുള്ള ആക്ഷേപങ്ങൾ അറിയിക്കാനും പേരുചേർക്കൽ, തിരുത്തലുകൾ, സ്ഥാനമാറ്റം എന്നിവയ്ക്കും 14 വരെ അവസരമുണ്ട്. ഓൺലൈൻ അപേക്ഷകൾ www.lsgselection.kerala.gov.in എന്ന സൈറ്റിൽ സമർപ്പിക്കാം. അന്തിമപട്ടിക 28-ന് പ്രസിദ്ധീകരിക്കും.

(ഭേ.,11/02)

സൂപ്പർ വെബ്സൈറ്റ്; ഔദ്യോഗിക പോർട്ടൽ വിഭാഗത്തിൽ കേരളത്തിന് ഒന്നാം റാങ്ക്

മുംബൈയിൽ നടന്ന ദേശീയ ഇ-ഗവേണൻസ് സമ്മേളനത്തിൽ കേരള സർക്കാരിന്റെ ഔദ്യോഗിക വെബ്സൈറ്റ് (www.kerala.gov.in) പോർട്ടൽ വിഭാഗത്തിൽ ഒന്നാമതെത്തി. 83 ശതമാനം മാർക്ക് നേടിയാണ് ഇലക്ട്രോണിക്സ് ഐടി വകുപ്പിനു കീഴിലുള്ള പോർട്ടൽ മറ്റ് സംസ്ഥാനങ്ങളെ പിന്തള്ളിയത്. കേരളത്തിനു പിന്നിൽ ഗോവ, ഹരിയാന, ബംഗാൾ സംസ്ഥാനങ്ങൾ ഇടംപിടിച്ചു. സംസ്ഥാന ഐടി മിഷനാണ് പോർട്ടൽ നിയന്ത്രിക്കുന്നതും വിവര പൊതുജന സമ്പർക്ക വകുപ്പിന്റെ സഹായത്തോടെ കാലികമാക്കുന്നതും. വിവിധ വകുപ്പുകളുടെ സേവനങ്ങൾ ഉൾപ്പെടുത്തിയ സർവ്വീസ് ഡെലിവറി ഗേറ്റ് വേ സംവിധാനം കേരള പോർട്ടലിന്റെ സവിശേഷതയാണ്. അമ്പതിൽപ്പരം സർക്കാർ സേവനങ്ങൾ ഇതുവഴി പൊതുജനങ്ങൾക്ക് ലഭ്യമാണ്. നാഷണൽ ഇ-ഗവേണൻസ് സർവ്വീസ് ഡെലിവറി അസസ്മെന്റ് നടത്തിയ സർവ്വേയുടെ അടിസ്ഥാനത്തിലാണ് മികച്ച നേട്ടം വരിച്ച സംസ്ഥാനങ്ങളെ തെരഞ്ഞെടുത്തത്. സ്വീകാര്യത, ഉള്ളടക്കത്തിന്റെ ലഭ്യത, അനായാസമായ ഉപയോഗം, വിവര സുരക്ഷിതത്വം തുടങ്ങിയ മാനദണ്ഡങ്ങൾ അടിസ്ഥാനമാക്കിയാണ് റാങ്കിങ് നിശ്ചയിച്ചത്.

(ഭേ.,13/02)

കുപ്പിവെള്ളത്തിന് ഇനി 13 രൂപ

സംസ്ഥാനത്ത് കുപ്പി വെള്ളത്തിന് ഇനി 13 രൂപ. രണ്ടു ദിവസത്തിനകം ഉത്തരവിറങ്ങും. നികുതി ഉൾപ്പെടെ എട്ടു രൂപയ്ക്ക് ചില്ലറ വിൽപ്പനക്കാർക്ക് ലഭിക്കുന്ന 1 ലിറ്റർ

കുപ്പിവെള്ളം 20-25 രൂപയ്ക്കാണ് ഇപ്പോൾ വിൽപ്പന. 2018 ൽ കുപ്പിവെള്ളത്തിന്റെ വില നിയന്ത്രിക്കാൻ സർക്കാർ തീരുമാനിച്ചതാണ്. നിർമ്മാതാക്കളുമായി ഭക്ഷ്യമന്ത്രി നടത്തിയ ചർച്ചയിൽ വില കുറയ്ക്കാമെന്ന് സമ്മതിച്ചു. എന്നാൽ, ചില വൻകിട കമ്പനികൾ ഇതിനെതിരെ രംഗത്തെത്തി. തുടർന്ന് കുപ്പിവെള്ളത്തെ സർക്കാർ അവശ്യസാധന വില നിയന്ത്രണ നിയമത്തിന്റെ പരിധിയിൽ കൊണ്ടുവന്നു. വില കുറയ്ക്കുന്നതിനെതിരെ നിർമ്മാതാക്കൾ കോടതിയെ സമീപിച്ചെങ്കിലും അംഗീകരിച്ചില്ല. തുടർന്നാണ് പരമാവധി വില 13 ആക്കി നിജപ്പെടുത്തിയത്.

(ഭേ.,13/02)

6 കുട്ടികൾ അധികം വന്നാൽ മാത്രം അധ്യാപക തസ്തിക

സർക്കാർ, എയ്ഡഡ് സ്കൂളുകളിലെ എൽപി, യുപി ക്ലാസുകളിൽ ഒരു വിദ്യാർഥി അധികം വന്നാൽ അധിക അധ്യാപക തസ്തിക എന്നത് 6 കുട്ടികൾ അധികം വന്നാൽ എന്നു മാറ്റാൻ ധനവകുപ്പിന്റെ തീരുമാനം. എൽപിയിൽ 36 കുട്ടികളും യുപിയിൽ 41 കുട്ടികളും ഉണ്ടെങ്കിൽ സർക്കാർ അനുമതിയോടെ അധിക തസ്തിക സൃഷ്ടിക്കാൻ അനുവദിക്കുന്ന ഫയലിൽ ധനമന്ത്രി ഒപ്പുവച്ചു. എന്നാൽ, കേരള വിദ്യാഭ്യാസ ചട്ടങ്ങൾ (കെഇആർ) ഭേദഗതി ചെയ്യാലേ ഇതു നിലവിൽ വരൂ. സർക്കാർ ഉത്തരവിലൂടെ ഭേദഗതി സാധിക്കുമോ, അതോ നിയമസഭയിൽ പോകേണ്ടി വരുമോ എന്നു നിയമ വകുപ്പിനോട് ആരാഞ്ഞിട്ടുണ്ട്. അതേസമയം, വിദ്യാഭ്യാസ അവകാശ നിയമത്തിലെ വ്യവസ്ഥകളിൽ മാറ്റം അനുവദിക്കില്ലെന്ന നിലപാടിലാണ് മാനേജ്മെന്റുകൾ. എൽപിയിൽ 1:30, യുപിയിൽ 1:35 എന്നതാണ് നിയമപ്രകാരമുള്ള അധ്യാപക-വിദ്യാർഥി അനുപാതം. അധ്യാപക-വിദ്യാർഥി അനുപാതം 1:45 ആയ ഹൈസ്കൂളിൽ അധിക തസ്തിക അനുവദിക്കണമെങ്കിൽ ഇപ്പോൾ തന്നെ, 6 കുട്ടികൾ വർദ്ധിച്ച് 51 ആകണം. ഇതാണ് പ്രൈമറിയിലേക്കും വ്യാപിപ്പിക്കുന്നത്.

(മ.മ.,14/02)

ടാങ്കർ ശുദ്ധജല വിതരണത്തിന് കർശന നിബന്ധനകൾ

ടാങ്കറുകളിലെ ശുദ്ധജല വിതരണത്തിന് കർശന നിബന്ധനകളോടെ ഭക്ഷ്യസുരക്ഷാ വകുപ്പ് മാർഗനിർദ്ദേശങ്ങൾ പുറപ്പെടുവിച്ചു. ക്ലോറിനേറ്റ് ചെയ്ത് അണുവിമുക്തമാക്കിയ വെള്ളമാണു വിതരണം ചെയ്യേണ്ടത്. ക്ലോറിൻ ടെസ്റ്റ് കിറ്റും അത് ഉപയോഗിക്കാൻ അറിയുന്ന ഒരാളും വാഹനത്തിൽ ഉണ്ടാകണം. ടാങ്കറുകളുടെ ഉൾവശത്തെ ആവരണത്തിൽ അനുവദനീയ രാസവസ്തു ആയിരിക്കണം. ടാങ്കുകൾ ക്ലോറിനേറ്റ് ചെയ്തിരിക്കണം. വിതരണ ഹോസുകൾ, പമ്പുകൾ തുടങ്ങിയവയും അണുവിമുക്തമാക്കണം. ജല അതോറിറ്റി ഒഴികെയുള്ള സ്ത്രോതസ്സുകളിൽ നിന്നു വെള്ളം ശേഖരിക്കുമ്പോൾ അവർക്ക് എഫ്ബിഒ ലൈസൻസ് ഉണ്ടെന്ന് ഉറപ്പാക്കണം. സ്ത്രോതസ്സുകളിലെ ജലം സുരക്ഷിതമാണെന്ന് 6

മാസത്തിലൊരിക്കൽ സാക്ഷ്യപ്പെടുത്തി സർട്ടിഫിക്കറ്റ് വാങ്ങണം. ലൈസൻസ് ഉള്ളവർ മാത്രമേ ടാങ്കർ ലോറികളിലും മറ്റു വാഹനങ്ങളിൽ ഘടിപ്പിച്ചിട്ടുള്ള ടാങ്കിലും വെള്ളം വിതരണം ചെയ്യാൻ പാടുള്ളൂ. ഓരോ വാഹനത്തിന്റെയും നമ്പർ രേഖപ്പെടുത്തിയാണു ജലവിതരണത്തിനു ലൈസൻസ് എടുക്കേണ്ടത്.

(മ.മ.,14/02)

‘ഷോക്ക്’ ; ഇന്നു മുതൽ വൈദ്യുതി യൂണിറ്റിന് 10 പൈസ സർചാർജ്

ഇന്നു മുതൽ 3 മാസം വൈദ്യുതി യൂണിറ്റിനു 10 പൈസ വീതം സർചാർജ് ചുമത്തി റഗുലേറ്ററി കമ്മീഷൻ ഉത്തരവ്. മാസം 100 യൂണിറ്റ് വൈദ്യുതി ഉപയോഗിക്കുന്ന വീട്ടിൽ രണ്ടുമാസ ബില്ലിൽ 20 രൂപ കൂടും. മാസം 20 യൂണിറ്റ് വരെ ഉപയോഗിക്കുന്ന (500 വാട്ടിൽ താഴെ കണക്ടഡ് ലോഡുള്ള) വീടുകൾക്കേ ഇളവുള്ളൂ. ഇരുപതിനായിരത്തോളം പേർ മാത്രമേ ഈ വിഭാഗത്തിൽ വരൂ. കഴിഞ്ഞ ഏപ്രിൽ മുതൽ ജൂൺ വരെ വൈദ്യുതി വാങ്ങുകയും ഉൽപാദിപ്പിക്കുകയും ചെയ്തതിൽ ഇന്ധന വിലവർധന മൂലമുണ്ടായ അധികച്ചെലവായ 72.75 കോടി രൂപ ഈടാക്കി നൽകണമെന്നു കമ്മീഷനോടു വൈദ്യുതി ബോർഡ് ആവശ്യപ്പെട്ടിരുന്നു. 13 പൈസ സർചാർജാണു ബോർഡ് ആവശ്യപ്പെട്ട്. എന്നാൽ കണക്കുകൾ പരിശോധിച്ച കമ്മീഷൻ അധികച്ചെലവ് 62.26 കോടി മാത്രമാണെന്നു കണ്ടെത്തി.വിതരണ ലൈസൻസർസികൾ ഉൾപ്പെടെ എല്ലാ വിഭാഗം ഉപയോക്താക്കൾക്കും വർദ്ധന ബാധകമാണ്. ഇതു വൈദ്യുതി ബില്ലിൽ പ്രത്യേകം രേഖപ്പെടുത്തും. ഓരോ മാസവും പിരിക്കുന്ന സർചാർജിന്റെ കണക്ക് കമ്മീഷനു ബോർഡ് നൽകണം.

(മ.മ.,15/02)

112 വിളിച്ചാൽ ഇനി 108 ആംബുലൻസും

ദേശീയ അടിയന്തര പ്രതികരണ സംവിധാനമായ 112 എന്ന നമ്പറിൽ ബന്ധപ്പെടുന്നവർക്കു സംസ്ഥാനത്ത് ഇനി മുതൽ കനിവ് 108 ആംബുലൻസുകളുടെ സേവനവും ലഭ്യമാകും. ടെക്നോപാർക്കിലെ 108 ആംബുലൻസ് കൺട്രോൾ റൂമിൽ നടന്ന ചടങ്ങിൽ 112 ഡെസ്കിന്റെ ഉദ്ഘാടനം ഡിജിപി ലോക്നാഥ് ബെഹ്റ നിർവഹിച്ചു. പൊലീസ് ആസ്ഥാനത്തു പ്രവർത്തിക്കുന്ന 112 ന്റെ കൺട്രോൾ റൂമിൽ നിന്നു 108 കൺട്രോൾ റൂമിലേക്കു സന്ദേശം കൈമാറുന്നതും ഇവിടെനിന്ന് ആംബുലൻസ് വിന്യസിക്കുന്നതും ബെഹ്റ വിലയിരുത്തി. കട്ടനാടൻ പ്രദേശങ്ങളിൽ ആംബുലൻസ് ആയി ഉപയോഗിക്കാൻ പൊലീസിന്റെ ബോട്ട് ലഭ്യമാക്കും. അപകടങ്ങൾ ഉൾപ്പെടെ വൈദ്യ സഹായം ആവശ്യമായ സാഹചര്യങ്ങളിൽ

112 ൽ ബന്ധപ്പെടുന്നവർക്കു പൊലീസിനൊപ്പം ആംബുലൻസ് സേവനവും ഇതിലൂടെ ലഭ്യമാകും. 112 ദേശീയ അടിയന്തര പ്രതികരണ സംവിധാനത്തിന്റെ കോൾ സെന്ററിലേക്കു വരുന്ന അത്യാഹിത സന്ദേശങ്ങളിൽ ആംബുലൻസ് ആവശ്യമുള്ള സന്ദർഭങ്ങളിൽ ഉടൻ തന്നെ വിളിക്കുന്നയാളുടെ വിവരങ്ങളും സ്ഥലവും സഹിതം 108 ആംബുലൻസ് കൺട്രോൾ റൂമിലെ കമ്പ്യൂട്ടറിലേക്കു കൈമാറും.

(മ.മ.,15/02)

പാപ്പിനിശ്ശേരി മികച്ച ഗ്രാമ പഞ്ചായത്ത്

സംസ്ഥാനതലത്തിൽ 2018- 19 ലെ മികച്ച പ്രവർത്തനം കാഴ്ചവച്ച ഗ്രാമ പഞ്ചായത്തിനുള്ള സ്വരാജ് ട്രോഫി കണ്ണൂർ ജില്ലയിലെ പാപ്പിനിശ്ശേരിക്ക്. മുളത്തുരുത്തി (എറണാകുളം), വീയപുരം (ആലപ്പുഴ) എന്നിവയ്ക്കാണ് യഥാക്രമം രണ്ടും മൂന്നും സ്ഥാനങ്ങൾ. തിരുവനന്തപുരം ജില്ലയിലെ നെടുമങ്ങാടാണ് മികച്ച ബ്ലോക്ക് പഞ്ചായത്ത്. പഴയന്നൂർ (തൃശ്ശൂർ), ഊലം (കോട്ടയം) എന്നിവയ്ക്കാണ് രണ്ടും മൂന്നും സ്ഥാനങ്ങൾ ലഭിച്ചത്. തിരുവനന്തപുരമാണ് മികച്ച ജില്ലാ പഞ്ചായത്ത്. രണ്ടാം സ്ഥാനം കണ്ണൂരിനാണ്. മൂന്നാം സ്ഥാനം കൊല്ലം, എറണാകുളം ജില്ലാ പഞ്ചായത്തുകൾ പങ്കിട്ടു. സംസ്ഥാന തലത്തിൽ 1 മുതൽ 3 വരെ സ്ഥാനങ്ങൾ നേടിയ ഗ്രാമ, ബ്ലോക്ക്, ജില്ലാ പഞ്ചായത്തുകൾക്കു യഥാക്രമം 25 ലക്ഷം, 20 ലക്ഷം, 15 ലക്ഷം രൂപ വീതം ലഭിക്കും.

(മ.മ.,16/02)

സാമ്പത്തിക സംവരണത്തിന് 26 വ്യവസ്ഥകൾ

മൂന്നാക്ക വിഭാഗങ്ങളിലെ സാമ്പത്തികമായി പിന്നാക്കം നിൽക്കുന്നവർക്കു 10% സംവരണം നടപ്പാക്കാനുള്ള സർക്കാർ ഉത്തരവിന്റെ തുടർച്ചയായി 26 മാനദണ്ഡങ്ങളും വ്യവസ്ഥകളും ഉദ്യോഗസ്ഥ ഭരണപരിഷ്കാര വകുപ്പ് ഇറക്കി. സംസ്ഥാന സർവീസിലും സംസ്ഥാനത്തിനു ഭൂരിപക്ഷം ഓഹരിയുള്ള പൊതുമേഖലാ സ്ഥാപനങ്ങളിലുമാണ് മുഖ്യമായും ഈ സംവരണം. ന്യൂനപക്ഷ പദവി ഇല്ലാത്തതും മറ്റു പിന്നാക്കക്കാർക്കു സംവരണം നൽകുന്നതുമായ എല്ലാ വിദ്യാഭ്യാസ സ്ഥാപനങ്ങളിലും പ്രവേശനത്തിനു 10% സാമ്പത്തിക സംവരണം ഉണ്ടാകും. ഓരോ ഭരണ വകുപ്പും അവർക്കു കീഴിലുള്ള വിദ്യാഭ്യാസ സ്ഥാപനങ്ങളിൽ സാമ്പത്തിക സംവരണം ഉറപ്പാക്കുന്നതിനുള്ള ഉത്തരവ് പുറപ്പെടുവിക്കും. പ്രോസ്പെക്ടസിലും അപേക്ഷാ ഫോമിലും അതിനുള്ള വ്യവസ്ഥകൾ ചേർക്കുന്നുണ്ടെന്നു വകുപ്പുകൾ ഉറപ്പു വരുത്തണം.

(മ.മ.,16/02)

സംസ്ഥാനത്ത് വോട്ടർപട്ടിക വർഷം തോറും പുതുക്കും

കേന്ദ്ര തിരഞ്ഞെടുപ്പു കമ്മീഷന്റെ മാതൃകയിൽ വർഷം തോറും വോട്ടർ പട്ടിക പുതുക്കുന്നതു സംസ്ഥാന കമ്മീഷനും പരിഗണിക്കുന്നു. 5 വർഷത്തിലൊരിക്കൽ തദ്ദേശ

തിരഞ്ഞെടുപ്പ് അടുക്കുമ്പോൾ മാത്രം പട്ടിക പുതുക്കുന്നതു ജനങ്ങളെ ബുദ്ധിമുട്ടിക്കുന്നെന്ന പരാതിയെ തുടർന്നാണിത്. 2018 ജൂലൈ - ഓഗസ്റ്റ് മാസത്തിൽ കമ്മീഷൻ ഇതിനു ശ്രമിച്ചെങ്കിലും പ്രളയത്തെത്തുടർന്ന് ഉപേക്ഷിക്കേണ്ടിവന്നു. ഇക്കാര്യത്തിൽ അനുകൂല നിലപാടാണെന്നും കമ്മീഷനോടു സർക്കാരും അഭ്യർഥിക്കുമെന്നും തദ്ദേശഭരണ മന്ത്രി എ.സി.മൊയ്തീൻ അറിയിച്ചു. എല്ലാ വർഷവും ജനുവരി ഒന്നിന് 18 വയസ്സു തികയുന്നവർക്കു പേരു ചേർക്കാൻ അവസരം നൽകിയാണു കേന്ദ്ര തിരഞ്ഞെടുപ്പ് കമ്മീഷൻ പട്ടിക പുതുക്കുന്നത്. വോട്ടർമാർക്ക് ഓൺലൈൻ വഴി അപേക്ഷിക്കാം. തിരഞ്ഞെടുപ്പു നടപടിക്രമങ്ങൾ നടക്കുന്ന ദിവസങ്ങളിൽ ഒഴികെ വോട്ടർ പട്ടികകളിൽ പേരു ചേർക്കാൻ അവസരമുണ്ട്.

(മ.മ.,17/02)

യൂണിക് തണ്ടപ്പേർ പദ്ധതിക്ക് അനുമതി; ഭൂമിക്കും ആധാർ

സംസ്ഥാനത്ത് എല്ലാ ഭൂവുടമകൾക്കും ആധാർ അധിഷ്ഠിത യൂണിക് തണ്ടപ്പേർ നടപ്പാക്കാനുള്ള പദ്ധതിക്കു സർക്കാർ അനുമതി. ഇതോടെ ഒരു വ്യക്തിക്കു കേരളത്തിലെവിടെ ഭൂമിയുണ്ടെങ്കിലും ഒരു തണ്ടപ്പേരാകും. ലാൻഡ് റവന്യൂ കമ്മീഷണറുടെ ശുപാർശയിൽ, നിയമ വകുപ്പിന്റെ കൂടി അനുമതിയോടെയാണ് റവന്യൂ വകുപ്പ് ഉത്തരവിറക്കിയത്. എന്നുമുതൽ നടപ്പിൽ വരുമെന്നതും നിലവിലുള്ള ഭൂവുടമകൾ ആധാർ നമ്പർ ലിങ്ക് ചെയ്യേണ്ടത്, എപ്രകാരമെന്നതും സംബന്ധിച്ച വിശദ മാർഗരേഖയും ഉത്തരവും പിന്നീടു വരും. ഒരു തണ്ടപ്പേർ വരുന്നതോടെ ഓരോ വ്യക്തിക്കും സംസ്ഥാനത്ത് എത്ര ഭൂമി കൈവശമുണ്ടെന്നു കണ്ടെത്താനാകും. നിലവിൽ വ്യക്തിക്ക് 7.5 ഏക്കറും കുടുംബത്തിന് 15 ഏക്കറുമാണു പരമാവധി കൈവശം വയ്ക്കാവുന്നത്. കൂടുതൽ അംഗങ്ങളുള്ള കുടുംബമെങ്കിൽ പരമാവധി 20 ഏക്കർ വരെയും അനുവദിക്കും. ഒരു തണ്ടപ്പേർ തയ്യാറാക്കുന്നതിനു മുന്നോടിയായി ഭൂവുടമകളുടെ ആധാർ നമ്പർ, റവന്യൂ വകുപ്പിന്റെ റെലിസ് (റവന്യൂ ലാൻഡ് ഇൻഫർമേഷൻ സിസ്റ്റം) സോഫ്റ്റ്‌വെയറുമായി ബന്ധിപ്പിക്കും.

(മ.മ.,17/02)

സാഹസിക ടൂറിസം: സുരക്ഷാമാനദണ്ഡങ്ങളായി

സംസ്ഥാനത്ത് സാഹസിക വിനോദസഞ്ചാര മേഖലയിലെ സുരക്ഷ ഉറപ്പാക്കുന്നതിന് സംസ്ഥാന വിനോദസഞ്ചാര വകുപ്പിന്റെ നേതൃത്വത്തിൽ സമഗ്രമായ സുരക്ഷാമാനദണ്ഡങ്ങൾ തയ്യാറാക്കി. ഇതിന്റെ ഭാഗമായി സാഹസിക ടൂറിസം മേഖലയിൽ പ്രവർത്തിക്കുന്ന വ്യക്തികൾക്കും സ്ഥാപനങ്ങൾക്കുമായി രജിസ്ട്രേഷൻ സംവിധാനവും ഏർപ്പെടുത്തി. കേരള അഡ്വഞ്ചർ ടൂറിസം പ്രൊമോഷൻ സൊസൈറ്റിയുടെ നേതൃത്വത്തിലുള്ള വിദഗ്ധസമിതി സംസ്ഥാനത്ത് നിലവിൽ പ്രചാരത്തിലുള്ള 31 സാഹസിക ടൂറിസം പ്രവർത്തനങ്ങളെ ഉൾപ്പെടുത്തിയാണ്

സുരക്ഷാമാനദണ്ഡങ്ങൾ തയ്യാറാക്കിയത്. ഈ മേഖലയിൽ പ്രവർത്തിക്കുന്ന വ്യക്തികളും സ്ഥാപനങ്ങളും മാനദണ്ഡങ്ങൾ പാലിക്കണം. കര, ജല, വ്യോമമേഖലയിലെ സാഹസിക ടൂറിസം പ്രവർത്തനങ്ങളെ ഇതിൽ ഉൾക്കൊള്ളിച്ചിട്ടുണ്ട്. കേന്ദ്ര ടൂറിസം മന്ത്രാലയം പുറത്തിറക്കിയ സാഹസിക ടൂറിസം മാർഗരേഖയുടെ ഭാഗങ്ങൾ ഉൾപ്പെടുത്തി സംസ്ഥാനത്തിന്റെ സാഹചര്യങ്ങൾക്കനുയോജ്യമായ രീതിയിലാണ് മാനദണ്ഡം തയ്യാറാക്കിയത്.

(ഭേ.,18/02)

കിഫ്ബി: കെഎസ്ആർടിസി 410 ബസുകൾ വാങ്ങും

കാലാവധി തീരുന്ന സൂപ്പർ ഫാസ്റ്റ്, സൂപ്പർ ഡീലക്സ് ബസുകൾക്കു പകരമായി 410 ബസുകൾ കിഫ്ബി ഫണ്ട് ഉപയോഗിച്ചു വാങ്ങാനുള്ള കെഎസ്ആർടിസി ബോർഡിന്റെ തീരുമാനം ഗതാഗത വകുപ്പ് സർക്കാരിനു സമർപ്പിച്ചു. ബസുകൾ വാങ്ങാൻ 2017 ൽ തന്നെ കിഫ്ബിയിൽ നിന്ന് 325 കോടി രൂപ അനുവദിച്ചിരുന്നു. എന്നാൽ, കെഎസ്ആർടിസി നടപടി എടുത്തിരുന്നില്ല. അതേസമയം, 410 ബസുകളിൽ പകുതി എണ്ണം ഷാസി മാത്രം വാങ്ങാൻ കെഎസ്ആർടിസി ബോർഡ് തീരുമാനിച്ചതിൽ ഗതാഗത മന്ത്രിയുടെ ഓഫീസിന് അതൃപ്തിയുണ്ട്. ബോഡി ഉൾപ്പെടെ പൂർണ്ണമായ ബസ് വാങ്ങാൻ മാത്രമേ കിഫ്ബി ഫണ്ട് അനുവദിക്കുകയുള്ളൂ. ഷാസി മാത്രമായി വാങ്ങിയാൽത്തന്നെ ബോഡി നിർമ്മാണത്തിന് വേറെ ഫണ്ട് അനുവദിക്കാൻ കിഫ്ബിക്കോ സർക്കാരിനോ നിർവ്വാഹമില്ല.

(മ.മ.,18/02)

തൊഴിലുറപ്പിനും ക്ഷേമനിധി , കരട് ബിൽ തയ്യാർ ; രാജ്യത്ത് ആദ്യം

തൊഴിലാളികൾക്ക് താങ്ങോരുക്കി വീണ്ടും കേരളമാതൃക. രാജ്യത്താദ്യമായി തൊഴിലുറപ്പ് തൊഴിലാളികൾക്ക് സംസ്ഥാന സർക്കാർ ക്ഷേമനിധി പദ്ധതി തയ്യാറാക്കുന്നു. മഹാത്മാഗാന്ധി ദേശീയ ഗ്രാമീണ തൊഴിലുറപ്പ് പദ്ധതി, അയ്യൻകാളി നഗര തൊഴിലുറപ്പ് പദ്ധതി അംഗങ്ങൾക്കാണ് പെൻഷനും മറ്റാനുകൂല്യങ്ങളും നൽകുന്നത്. ഇതിന് തയ്യാറാക്കിയ കരട് ബില്ലിന് നിയമവകുപ്പ് അംഗീകാരം നൽകി. പദ്ധതിക്ക് പ്രത്യേക ക്ഷേമനിധി ബോർഡും ബില്ലിലുണ്ട്. ഇവ അടുത്ത ദിവസം മന്ത്രിസഭയുടെ പരിഗണനയ്ക്ക് നൽകും. മാർച്ചിൽ ആരംഭിക്കുന്ന നിയമസഭാ സമ്മേളനത്തിൽ ബിൽ അവതരിപ്പിക്കും. തദ്ദേശസ്ഥാപനങ്ങളിൽ രജിസ്റ്റർ ചെയ്ത് തൊഴിലുറപ്പ് കാർഡ് ലഭിച്ചവർക്ക് പദ്ധതിയിൽ അംഗമാകാം. പ്രായപരിധി 15-55. അഞ്ചുവർഷം അംശദായം അടച്ച 60 വയസ്സ് പൂർത്തിയായവർക്ക് പെൻഷൻ ലഭിക്കും.

പത്തുവർഷത്തിൽ കുറയാത്ത അംശദായം അടച്ചവർ മരിച്ചാൽ കുടുംബ പെൻഷനുമുണ്ട്. അപകടത്തിൽപ്പെട്ടവർക്ക് ചികിത്സാ സഹായമുൾപ്പെടെയുള്ള ആനുകൂല്യങ്ങളും വ്യവസ്ഥ ചെയ്യുന്നു.

(ഭേ.,19/02)

പെൻഷൻകാർക്ക് തിരിച്ചറിയൽ കാർഡ്

എല്ലാ സർവീസ് പെൻഷൻകാർക്കും ഇനി തിരിച്ചറിയൽ കാർഡ്. പെൻഷൻ ബുക്കിന്റെ ആദ്യ പേജ് അച്ചടിച്ച് അതിൽ ഫോട്ടോയും സീലും പതിച്ച് കാർഡായി നൽകാൻ ട്രഷറികൾക്കു ഡയറക്ടർ നിർദ്ദേശം നൽകി.ഈയിടെ വിരമിച്ചവരുടെ എല്ലാ ഫയലുകളും ഓൺലൈനായാണ് തയ്യാറാക്കിയത്. അതിനാൽ പിംസ് എന്ന സോഫ്റ്റ്‌വെയറിൽ നിന്നു ട്രഷറികൾക്ക് തിരിച്ചറിയൽ കാർഡ് ഡൗൺലോഡ് ചെയ്തു പ്രിന്റ് എടുക്കാനാകും. എന്നാൽ, പഴയ പെൻഷൻകാരുടെ വിശദാംശങ്ങൾ പ്രിന്റ് എടുക്കാൻ പാകത്തിൽ തയ്യാറാക്കുന്നതേയുള്ളൂ.ഒരു മാസത്തിനകം അവർക്കും കാർഡ് ലഭ്യമാക്കാൻ കഴിയും. സംസ്ഥാനത്ത് 5 ലക്ഷത്തോളം പെൻഷൻകാരാണുള്ളത്.

(മ.മ.,19/02)

കേരളത്തിൽ ഉറങ്ങാ നഗരങ്ങൾ വരുന്നു; ആദ്യം തിരുവനന്തപുരത്ത്

24 മണിക്കൂറും തുറന്നിരിക്കുന്ന നഗരം പദ്ധതിയുമായി സർക്കാർ. ആദ്യഘട്ടമായി തിരുവനന്തപുരത്താണ് ഇതു നടപ്പാക്കുക. തലസ്ഥാന നഗരിയിൽ നഗരസഭ നിശ്ചയിക്കുന്ന പ്രദേശങ്ങളിൽ രാത്രിയിലും സജീവമാകുന്ന നിരത്തുകളും തുറന്നിരിക്കുന്ന കച്ചവടസ്ഥാപനങ്ങളും സുരക്ഷയും ഒരുക്കാൻ മന്ത്രിസഭ തീരുമാനിച്ചു. സംസ്ഥാനത്തെ മറ്റു പ്രധാന നഗരങ്ങളിലും പദ്ധതി വരുന്ന ഏപ്രിലിൽ തുടങ്ങാൻ നിർദ്ദേശം നൽകും. ഇതിനായി ടൂറിസം, പൊലീസ്, തദ്ദേശഭരണ വകുപ്പ്, തൊഴിൽ വകുപ്പ്, നഗരസഭ എന്നിവയിലെ ഉദ്യോഗസ്ഥർ അടങ്ങുന്ന സ്ഥിരം സമിതി രൂപീകരിക്കും.ഐടി മേഖലയിൽനിന്നുള്ളവരുമായി മുഖ്യമന്ത്രി പിണറായി വിജയൻ നടത്തിയ ചർച്ചയിലാണ് കേരളത്തിലെ നഗരങ്ങളിൽ രാത്രി ജീവിതമില്ലെന്ന പരാതി ഉയർന്നത്.

(മ.മ.,20/02)

മൊബൈൽ ആപ്പിൽ ജഡ്ജി വരും

കോഴിക്കോട്, കൊച്ചി, തിരുവനന്തപുരം നഗരങ്ങളിൽ ഏപ്രിൽ ഒന്നിനു വെർച്വൽ കോടതി സംവിധാനം നിലവിൽ വരും. ഡൽഹിയിലെ മാതൃകയിൽ ഇതിനു ഹൈക്കോടതി അനുമതി നൽകി. ട്രാഫിക് കുറ്റകൃത്യങ്ങൾക്കു പിഴയടയ്ക്കാൻ പിന്നീട്

കോടതിയിൽ പോകേണ്ടി വരില്ല. നടപടികളിൽ സുതാര്യത ഉറപ്പുവരുത്താനും കേസുകൾ വേഗത്തിൽ തീർപ്പാക്കാനും സാധിക്കും. സമൻസും നോട്ടീസുകളും കെട്ടിക്കിടക്കുന്ന അവസ്ഥ ഒഴിവാകുമെന്നു പൊലീസ് ആസ്ഥാനത്തു നിന്നറിയിച്ചു. മൊബൈൽ ആപ്ലിക്കേഷനിൽ ബന്ധപ്പെടാൻ കഴിയുന്ന വെർച്വൽ ജഡ്ജിയെ ഹൈക്കോടതി നിയമിക്കും. ട്രാഫിക് കുറ്റകൃത്യങ്ങൾ, റെയിൽവേ കോടതിയുമായി ബന്ധപ്പെട്ട കേസുകൾ, തൊഴിൽ സംബന്ധമായ കേസുകൾ, മുനിസിപ്പൽ കേസുകൾ എന്നിവ ഈ സംവിധാനത്തിനു കീഴിൽ വരും.

(മ.മ.,20/02)

കോളജ് അധ്യയനം രാവിലെ 8 മുതൽ ഒരു മണി വരെയാക്കാൻ ആലോചന

കോളേജുകളിലെ അധ്യയന സമയം രാവിലെ എട്ടു മുതൽ ഉച്ചയ്ക്ക് ഒന്നു വരെയാക്കുന്നതു സംബന്ധിച്ച് അഭിപ്രായയെകൂടും ഉണ്ടാക്കാൻ ബന്ധപ്പെട്ട എല്ലാവരുടെയും യോഗം ഉന്നത വിദ്യാഭ്യാസ വകുപ്പ് വിളിച്ചു ചേർക്കും. എല്ലാവരും അംഗീകരിച്ചാൽ അടുത്ത അധ്യയന വർഷം തന്നെ ഇതു നടപ്പാക്കും.വിദേശ രാജ്യങ്ങളിലെപ്പോലെ വിദ്യാർഥികൾക്കു പഠനത്തിനൊപ്പം ജോലി ചെയ്തു പണം സമ്പാദിക്കാൻ അവസരം നൽകുമെന്നുമുഖ്യമന്ത്രി പിണറായി വിജയൻ പ്രഖ്യാപിച്ചിരുന്നു. ക്ലാസുകൾ രാവിലെ ആക്കിയാൽ ശേഷിക്കുന്ന സമയം പാർട്ട് ടൈം ജോലികൾക്കായി വിനിയോഗിക്കാം. അധ്യയന സമയം രാവിലെ 8 മുതൽ ആക്കണമെന്ന നിർദ്ദേശം ഉന്നത വിദ്യാഭ്യാസ മന്ത്രി കെ.ടി.ജലീലിന്റേതാണ്. ക്ലാസ് രാവിലെ ആക്കിയാൽ ഉച്ചതിരിഞ്ഞുള്ള സമയം തൊഴിലിനു മാത്രമല്ല പഠന, ഗവേഷണ പ്രവർത്തനങ്ങൾക്കും വിനിയോഗിക്കാം. പ്രായോഗിക പരിശീലനം നേടേണ്ട കോഴ്സുകളാണെങ്കിൽ ഈ സമയം അതിനും പ്രയോജനപ്പെടുത്താം.

(മ.മ.,21/02)

വിദ്യാർഥിനി ആശുപത്രി വിട്ടു

രാജ്യത്ത് ആദ്യമായി കോവിഡ്-19 (കൊറോണ വൈറസ്) സ്ഥിരീകരിച്ച്, തൃശൂർ ഗവ.മെഡിക്കൽ കോളജ് ആശുപത്രിയിൽ നിരീക്ഷണത്തിലായിരുന്ന വിദ്യാർഥിനിയെ ഡിസ്ചാർജ്ജ് ചെയ്തു. സാംപിളുകളുടെ വൈറോളജി പരിശോധന ഫലം തുടർച്ചയായ രണ്ടാം തവണയും നെഗറ്റീവായതിനെത്തുടർന്നു മെഡിക്കൽ ബോർഡിന്റെ തീരുമാന പ്രകാരമാണ് പെൺകുട്ടി ആശുപത്രി വിട്ടത്. നിലവിൽ ജില്ലയിലെ ആശുപത്രികളിൽ ആരും വൈറസ് നിരീക്ഷണത്തിലില്ല. എന്നാൽ വീടുകളിൽ 16 പേർ നിരീക്ഷണത്തിലുണ്ട്. ആലപ്പുഴ വൈറോളജി ലാബിൽ നിന്നെത്തിയ വിദഗ്ധ സംഘം

കൂടുതൽ നിരീക്ഷണങ്ങൾക്കായി രോഗിയിൽ നിന്നും സാംപിളുകൾ ശേഖരിച്ചു. നിലവിൽ ഐസലേഷൻ വാർഡിൽ രോഗികളാരുമില്ല. മുൻകരുതലിന്റെ ഭാഗമായി ഐസലേഷൻ വാർഡ് അതേപടി നിലനിർത്താൻ അധികൃതർ തീരുമാനിച്ചു.

(മ.മ.,21/02)

ട്രഷറിയിൽ കൂടുതൽ നിയന്ത്രണം

സാമ്പത്തിക പ്രതിസന്ധിയുടെ സാഹചര്യത്തിൽ സംസ്ഥാനത്ത് ട്രഷറി നിയന്ത്രണം കൂടുതൽ ശക്തമാക്കി. 50,000 ത്തിന് മുകളിലുള്ള ബില്ലുകൾ 23 ഇനങ്ങൾക്ക് മാത്രമാക്കി ചുരുക്കി. ഇടക്കാലത്ത് നൽകിയ ഇളവിൽ വീണ്ടും മാറ്റം വരുത്തി. വ്യക്തികളുടെ ട്രഷറി നിക്ഷേപം പിൻവലിക്കുന്നതിന് നിയന്ത്രണമില്ല. വാർഷിക പദ്ധതി പ്രവർത്തനം വേഗത്തിലാക്കാൻ 1000 കോടി രൂപ പൊതുവിപണിയിൽ നിന്ന് കടമെടുത്തിരുന്നു. 30 ശതമാനം വെട്ടിക്കുറച്ചിട്ടും വാർഷിക പദ്ധതി വിനിയോഗം മന്ദഗതിയിലാണ്. ഇക്കൊല്ലത്തെ പദ്ധതികൾ നടപ്പാക്കാൻ 40 ദിവസത്തോളം മാത്രമാണ് ഇനി ബാക്കി.

(മാധ്യ.,22/02)

കോവിഡ്-19: 216 പേർ കൂടി നിരീക്ഷണത്തിൽ നിന്ന് ഒഴിവാക്കി

കോവിഡ് - 19 വൈറസുമായി ബന്ധപ്പെട്ട് കേരളത്തിൽ നിരീക്ഷണത്തിലുള്ളവരുടെ എണ്ണം കുറയുന്നു. വെള്ളിയാഴ്ച 216 പേരെ വീട്ടിലെ നിരീക്ഷണത്തിൽ നിന്ന് ഒഴിവാക്കി. ഇനി 711 പേരാണ് നിരീക്ഷണത്തിലുള്ളത്. ഇവരിൽ 706 പേർ വീടുകളിലും അഞ്ചുപേർ ആശുപത്രികളിലുമാണ്. സംശയമുള്ള 437 സാമ്പിൾ എൻ.ഐ.വി. യിൽ പരിശോധനയ്ക്ക് അയച്ചിട്ടുണ്ട്. ഇതിൽ 426 പരിശോധനാഫലം നെഗറ്റീവ് ആണ്. ആശുപത്രിയിൽ പ്രവേശിപ്പിച്ച ആരുടെയും ആരോഗ്യനിലയിൽ ആശങ്കയ്ക്ക് വകയില്ലെന്ന് ആരോഗ്യവകുപ്പ് ആരോഗ്യവകുപ്പ് അറിയിച്ചു. കൊറോണ ഭീതിയിൽ നിന്ന് ആശ്വാസമുണ്ടെങ്കിലും ജാഗ്രത അവസാനിപ്പിക്കാറായില്ല. രോഗബാധിത പ്രദേശങ്ങളിൽ നിന്ന് മടങ്ങിയെത്തിയവർ വീടുകളിൽത്തന്നെ തുടരുകയും പൊതുഇടങ്ങൾ സന്ദർശിക്കുന്നത് ഒഴിവാക്കുകയും വേണമെന്ന് ആരോഗ്യവകുപ്പ് നിർദ്ദേശിച്ചു.

(മാധ്യ.,22/02)

വയസ്സ് തെളിയിക്കാൻ സ്കൂൾ സർട്ടിഫിക്കറ്റ് നിർബന്ധമില്ല

അറുപതു കഴിഞ്ഞവർക്ക് സാമൂഹ്യസുരക്ഷാ പെൻഷന് അപേക്ഷിക്കാൻ വയസ്സ് തെളിയിക്കുന്ന രേഖയ്ക്കായി ഇനി സ്കൂൾ സർട്ടിഫിക്കറ്റ് നിർബന്ധമില്ല. വയസ്സ് തെളിയിക്കുന്നതിന് ഡോക്ടറുടെ സർട്ടിഫിക്കറ്റ് നൽകുന്ന രീതിക്ക് പകരം ആധാർ

കാർഡ് ഉപയോഗിക്കണമെന്ന് സർക്കാർ ഉത്തരവിട്ടിരുന്നു. എന്നാൽ വയസ്സ് തെളിയിക്കുന്ന രേഖയായി ആധാർ കാർഡ് ഉപയോഗിക്കാൻ പാടില്ലെന്ന് യുഎഎഎഎ നിർദ്ദേശം നൽകിയതോടെയാണ് ഇതിന് സ്കൂൾ സർട്ടിഫിക്കറ്റ് നിർബന്ധമായത്. 60 കഴിഞ്ഞ നിരവധിപേർ സ്കൂളിൽ പോയിട്ടില്ല. പഠനം പാതിവഴിയിൽ ഉപേക്ഷിച്ചവരും ഒട്ടേറെയുണ്ട്. പഴയ രജിസ്റ്റർ നഷ്ടമായ സ്കൂളുകളും നിരവധിയാണ്. വയസ്സ് തെളിയിക്കുന്ന രേഖയായി സ്കൂളുകളിൽ കയറിയിരുന്നിട്ടും സർട്ടിഫിക്കറ്റ് ലഭിക്കാതെ വന്നതോടെ പുതുതായി സാമൂഹ്യസുരക്ഷാ പെൻഷന് അപേക്ഷിക്കാൻ പറ്റാത്ത സ്ഥിതിയും വന്നു. ഈ ദുഃസ്ഥിതി മനസ്സിലാക്കിയ സർക്കാർ മുൻതീരുമാനത്തിൽ മാറ്റം വരുത്തുകയായിരുന്നു. പ്രായം തെളിയിക്കുന്നതിന് റേഷൻ കാർഡ്, ഡ്രൈവിങ് ലൈസൻസ്, പാസ്പോർട്ട്, സ്കൂൾ സർട്ടിഫിക്കറ്റ് എന്നീ ആധികാരികരേഖകൾ മതിയെന്നും സർക്കാർ ഉത്തരവായി.

(ഭേ.,23/02)

ഇനി കുഞ്ഞിന്റെ ചോറാണ് അങ്കണവാടികളിലാവാം

കുഞ്ഞിന് ചോറാണ് നൽകാൻ ഇനി ദീർഘയാത്ര വേണ്ട, അങ്കണവാടികളിൽ കുഞ്ഞുണിന്റെ സമൃദ്ധിയുണ്ട്. ആറു മാസം പ്രായമുള്ള കുട്ടികൾക്ക് അങ്കണവാടി വഴി ചോറുണ്ട് പദ്ധതി നടപ്പാക്കിയിട്ട് കുറഞ്ഞ കാലമേ ആയിട്ടുള്ളൂ. രക്ഷിതാക്കൾ ഈ ആശയം സ്വീകരിച്ചു തുടങ്ങിയതോടെ ചോറുണിനുവേണ്ടിയുള്ള ദീർഘയാത്രയിൽനിന്നും കാണാച്ചെലവുകളിൽനിന്നും രക്ഷപ്പെട്ടു. പരിപാടി നടത്തുന്നതിന് അങ്കണവാടികൾക്ക് 250 രൂപ സർക്കാർ സഹായം നൽകും. തൊട്ടടുത്ത അങ്കണവാടികളിൽ ആർഭാടരഹിതമായും ബന്ധുക്കളും സുഹൃത്തുക്കളുമെല്ലാം ചേർന്ന് വിപുലമായി നടത്താനും തടസ്സമൊന്നുമില്ല. അങ്കണവാടി വികസന സമിതികളുടെ നേതൃത്വത്തിൽ വിപുലമായും സംഘടിപ്പിക്കുന്നുമുണ്ട്. ന്യൂട്രിമിക്സ് അമൃതം കുറുക്കി നൽകുന്നതാണ് സാധാരണകുഞ്ഞുണ്ട്. രക്ഷിതാക്കൾക്ക് താൽപര്യമുള്ളപക്ഷം മധുരച്ചോറും പായസ വുമൊക്കെയാവാം. ഇഷ്ടമുള്ളവരെക്കൊണ്ട് കൊടുപ്പിക്കുകയും ചെയ്യാം. മത-ജാതി രഹിതമായി അനാചാരങ്ങളില്ലാതെ തുറസ്സായ അന്തരീക്ഷത്തിൽ കുഞ്ഞുണിന് താൽപര്യമുള്ളവർ അങ്കണവാടികൾ തേടി തുടങ്ങിയതോടെ കുഞ്ഞുണ്ട് ജനകീയമാവുകയാണ്.

(ഭേ.,23/02)

അപേക്ഷകളും ഡിജിറ്റലാക്കാൻ മോട്ടർ വാഹന വകുപ്പ്

മോട്ടർ വാഹന വകുപ്പിൽ കടലാസ് അപേക്ഷാ ഫോമുകൾ കഴിയുന്നത്ര ഒഴിവാക്കണമെന്ന് ട്രാൻസ്പോർട്ട് കമ്മീഷണർ. പല രേഖകളും ഡിജിറ്റലായി പരിവാഹൻ സൈറ്റിൽ ലഭ്യമായ സാഹചര്യത്തിലാണു കാലോചിത പരിഷ്കാരം

നിർദ്ദേശിച്ചുള്ള സർക്കുലർ. കാലാവധി കഴിഞ്ഞ ഫയലുകൾ കെട്ടിക്കിടക്കുന്നത് ഒഴിവാക്കാൻ ഒരു വർഷം കഴിയുമ്പോൾ ഇവ ഡിജിറ്റൽ രേഖകളാക്കി മാറ്റണമെന്നും സർക്കുലർ നിർദ്ദേശിക്കുന്നു. പുതിയ വാഹന റജിസ്ട്രേഷനുള്ള അപേക്ഷ പരിഗണിക്കുമ്പോൾ ഡിജിറ്റലായി കിട്ടുന്ന രേഖകൾ വീണ്ടും കടലാസ് ഫോമിൽ വാങ്ങേണ്ട. ഡ്രൈവിങ് ലൈസൻസ് പുതുക്കൽ, വാഹനങ്ങളുടെ രൂപമാറ്റം, ഉടമസ്ഥാവകാശം മാറ്റൽ തുടങ്ങിയ അനുബന്ധ സേവനങ്ങളും കടലാസ് അപേക്ഷകൾ കൂടാതെ ചെയ്തു കൊടുക്കണം. പുതുതായി ഡ്രൈവിങ് ലൈസൻസിനോ വാഹന റജിസ്ട്രേഷനോ അപേക്ഷ നൽകുമ്പോൾ കടലാസും ഡിജിറ്റലുമായ 2 ഫയലുകൾ ഉണ്ടാകുന്നുണ്ട്. പരിവാഹനിൽ ലഭ്യമാകുന്ന ഡിജിറ്റൽ ഫയൽ, ഓഫീസ് രേഖയായി കണക്കാക്കാം. കടലാസ് ഫയൽ വാഹന ഉടമ തന്നെ സൂക്ഷിക്കണം. ഡ്രൈവിങ് ലൈസൻസിന്റെയും വാഹനത്തിന്റെയും വിശദാംശങ്ങൾ, വാഹന നികുതി ഒടുക്കൽ സേവനങ്ങൾക്കും ഡിജിറ്റൽ ഫയൽ മതി.

(മ.മ.,24/02)

സംസ്ഥാനത്ത് 340 ബ്ലാക്ക് സ്റ്റോട്ടുകൾ

സംസ്ഥാനത്ത് ആകെ 340 ബ്ലാക്ക് സ്റ്റോട്ടുകൾ ഉണ്ടെന്നാണ് കേന്ദ്ര ഗതാഗത ഹൈവേ മന്ത്രാലയത്തിന്റെ കണക്ക്. ഇതിൽ 232 എണ്ണം അതീവ അപകടസാധ്യയുള്ളതും 108 എണ്ണം അപകടസാധ്യതയുള്ളതും. അതീവ അപകടസാധ്യതയുള്ളവ ദേശീയപാതയിൽ 157, സംസ്ഥാനപാതയിൽ 49, മറ്റു റോഡുകളിൽ 26 എന്നിങ്ങനെയാണ്. അപകടസാധ്യതയുള്ളവയിൽ ഇവയുടെ എണ്ണം യഥാക്രമം 64, 31, 13 എന്നിങ്ങനെയാണ്. ദേശീയപാതകളിൽ ഏതു വാഹനം ഏതു വരിയിൽ ഓടിക്കണമെന്ന നിശ്ചയമില്ലാത്തത് പലപ്പോഴും അപകടകാരണമാകുന്നുവെന്ന് റോഡ് സുരക്ഷാ വിദഗ്ധർ. ഭാര വാഹനങ്ങൾ എപ്പോഴും ഏറ്റവും ഇടതുവശത്തുള്ള വരിയിലൂടെയേ പോകാവൂ. മറ്റൊരു വാഹനത്തെ മറികടക്കുന്നെങ്കിൽ മാത്രമേ വലതുവശത്തെ വരിയിലേക്കു കയറാവൂ. അതും മുന്നറിയിപ്പു നൽകിയ ശേഷം. എന്നാൽ, കേരളത്തിലെ 4 വരിപ്പാതയിലും കേരളത്തിനു പുറത്തുള്ള 6 വരിപ്പാതയിലും ഇതു മിക്കപ്പോഴും പാലിക്കാറില്ല.

(മ.മ.,24/02)

വരുമാനപരിധി കുറച്ചു; ഇനി കൂടുതൽപേർക്ക് ദത്തെടുക്കാം
കുട്ടികളെ ദത്തെടുക്കാൻ അപേക്ഷിക്കുന്ന മാതാപിതാക്കളുടെ വരുമാനപരിധി കുറച്ചു. കുറഞ്ഞ വാർഷികവരുമാനം മൂന്നുലക്ഷം രൂപയിൽ നിന്ന് രണ്ടുലക്ഷം രൂപയാക്കി. രണ്ടുലക്ഷം രൂപയുടെ വരുമാന സർട്ടിഫിക്കറ്റ് ഹാജരാക്കാൻ കഴിയാത്തവർ 50

ലക്ഷം രൂപയ്ക്ക് മുകളിലുള്ള ബാധ്യതാരഹിത ആസ്തിയുണ്ടെന്ന് തെളിയിക്കുന്ന രേഖകൾ ഹാജരാക്കണം. ബാധ്യതകൾ വീട്ടാൻ കഴിവുണ്ടെന്ന ഓഡിറ്റ് സ്റ്റേറ്റ്‌മെന്റും നൽകണം. അപേക്ഷകർക്ക് പോലീസ് ക്ലിയറൻസ് സർട്ടിഫിക്കറ്റ് നർബന്ധമാക്കിയതായും മന്ത്രി കെ.കെ. ശൈലജ പറഞ്ഞു. അഡ്വോപ്ഷൻ റിസോഴ്സ് ഏജൻസിയുടെ മൂന്നാമതു ഗവേണിംഗ് ബോഡി യോഗമാണ് മാനദണ്ഡങ്ങൾ മാറ്റിയത്.

(മാ.,25/02)

എല്ലാ വീടുകളിലും ഉത്പന്നങ്ങളുമായി കുടുംബശ്രീ

കുടുംബശ്രീ ഉൽപന്നങ്ങൾ പരിചയപ്പെടുത്താനും കൂടുതൽ പേരിലേക്ക് എത്തിക്കാനും വീട്ടിലൊരു കുടുംബശ്രീ ഉത്പന്നം കാംപെയിനുമായി സംസ്ഥാനമിഷൻ. കുടുംബശ്രീ അംഗങ്ങൾ ഉത്പന്നങ്ങളുമായി സംസ്ഥാനത്തെ എല്ലാ വീടുകളിലും എത്തും. എല്ലാ വീടുകളിലും ഒരു കുടുംബശ്രീ ഉത്പന്നമെങ്കിലും എത്തിക്കുകയാണ് ലക്ഷ്യം. മാർച്ച് 15 ആണ് അതത് ജില്ലകളിലെ കുടുംബശ്രീ ഉത്പന്നങ്ങളുമായി അംഗങ്ങൾ വീടുകളിലെത്തുക. സംരംഭകത്വം പ്രോത്സാഹിപ്പിക്കുന്നതിന് 'ഷീ ടോക്ക് ' എന്ന പരിപാടിയും എല്ലാ സി.ഡി.എസ്സിലും സ്ഥിരം വിപണനകേന്ദ്രങ്ങൾ ലക്ഷ്യമിട്ടുള്ള നാനോമാർക്കറ്റിന്റെ ഉദ്ഘാടനവും ഇതിന്റെ ഭാഗമായി നടക്കുന്നുണ്ട്.

(മാ.,25/02)

കേരളത്തിലെ ആദ്യ മുസ്ലീം വനിതാ പഞ്ചായത്ത് പ്രസിഡന്റ് ആയിഷക്കട്ടി ടീച്ചർ അന്തരിച്ചു

സംസ്ഥാനത്തെ ആദ്യത്തെ മുസ്ലീം വനിതാ പഞ്ചായത്ത് പ്രസിഡന്റായിരുന്ന നന്നംമുക്ക് സ്വദേശി കുറുത്താലിൽ ആയിഷക്കട്ടി ടീച്ചർ (90) നിര്യാതയായി. ദീർഘകാലം നന്നംമുക്ക് പഞ്ചായത്തിന്റെ പ്രസിഡന്റായി പ്രവർത്തിച്ചിരുന്നു. നന്നംമുക്കിലും സമീപ പ്രദേശങ്ങളിലും കോൺഗ്രസ് പാർട്ടി കെട്ടിപ്പടുക്കുന്നതിൽ നേതൃനിരയിൽ നിന്ന് പ്രവർത്തിച്ചു.

(ദേ.,26/02)

ഡ്രൈ ഡേ തുടരും; പബ്ലിക് മൈക്രോ ഡിസ്റ്റിലറികളും ഇല്ല

ഒന്നാം തീയതികളിൽ മദ്യവിൽപനയ്ക്കുള്ള വിലക്ക് (ഡ്രൈ ഡേ) തുടരമെന്നു വ്യക്തമാക്കുന്ന മദ്യനയം മന്ത്രിസഭ അംഗീകരിച്ചു. പബ്ലിക് മൈക്രോ ഡിസ്റ്റിലറികളും തുടങ്ങാൻ അനുമതി നൽകമെന്നു സൂചനയുണ്ടായിരുന്നെങ്കിലും ഇതും നയത്തിലില്ല. ബാറുകളുടെയും ക്ലബ്ബുകളുടെയും ലൈസൻസ് ഫീ കൂട്ടും.കള്ളുഷാപ്പുകൾ ഗ്രൂപ്പ് അടിസ്ഥാനത്തിൽ

വിൽക്കുമെന്നും അടുത്ത സാമ്പത്തിക വർഷത്തേക്കുള്ള മദ്യനയത്തിൽ പറയുന്നു. ഒരു തെങ്ങിൽ നിന്നു ലഭിക്കുന്ന കള്ളിന്റെ അളവ് ദിവസം ഒന്നര ലീറ്ററായിരുന്നതു രണ്ടു ലീറ്ററായി ഉയർത്തി നിശ്ചയിക്കാനും തീരുമാനിച്ചു. കള്ളു ഷാപ്പുകളിൽ ഭക്ഷണ സാധനങ്ങൾ വിൽക്കുന്നതു നിയമവിധേയമാക്കുമെന്നും നയത്തിൽ പറയുന്നു.

(മ.മ.,26/02)

ചരക്കുവാഹനങ്ങളുടെ യാത്ര സുരക്ഷിതമാക്കാൻ മാർഗരേഖ

കണ്ടെയ്നർ ലോറികൾ ഉൾപ്പെടെ ചരക്കു വാഹനങ്ങളുടെ യാത്ര സുരക്ഷിതമാക്കുന്ന മാർഗരേഖ തയ്യാറാക്കാൻ സംസ്ഥാന റോഡ് സുരക്ഷ അതോറിറ്റി യോഗം തീരുമാനിച്ചു. ഇവ ലംഘിക്കുന്ന ഡ്രൈവർമാർക്കും ഉടമകൾക്കും ശിക്ഷാനടപടി വരും. അവിനാശിയിൽ കെഎസ്ആർടിസി ബസിൽ കണ്ടെയ്നർ ലോറി ഇടിച്ചു 19 പേർ മരിച്ച പശ്ചാത്തലത്തിലാണ് തീരുമാനം. ചരക്കു ലോറി ഡ്രൈവർമാരുടെ ജോലി സമയവും വിശ്രമവും പാലിക്കപ്പെടുന്നുണ്ടോ എന്ന് ഉറപ്പാക്കും. റോഡ് സുരക്ഷ അതോറിറ്റിയുടെയും തൊഴിൽ, ഗതാഗത വകുപ്പുകളുടെയും കമ്മീഷണർമാർ അടങ്ങിയ സംയുക്ത സമിതിയെ ഇതിനു ചുമതലപ്പെടുത്തിയതായി മന്ത്രി എ.കെ.ശശീന്ദ്രൻ അറിയിച്ചു. ലോറികളിൽ കണ്ടെയ്നർ കൃത്യമായി ലോക്ക് ചെയ്യുന്നുണ്ടോ എന്ന് പരിശോധിക്കും. കെഎസ്ആർടിസിയിലെ ദീർഘദൂര സർവീസുകളിൽ വഴിമധ്യേ ഡ്രൈവർ മാറുന്ന ക്രൂ ചേഞ്ച് സംവിധാനം നടപ്പാക്കും. ഡ്രൈവർമാർക്ക് ആവശ്യത്തിനു വിശ്രമം നൽകാനാണിത്.

(മ.മ.,26/02)

പഠിപ്പു മുടക്കി സമരം വേണ്ട: ഹൈക്കോടതി

സ്കൂളിലും കോളജിലും വിദ്യാർഥി സംഘടനകളുടെ യോഗങ്ങളും സമരം, ധർമ്മ, പ്രകടനം, ഘെരാവോ എന്നിവയും ഹൈക്കോടതി വിലക്കി. കുട്ടികളെ ക്ലാസിൽനിന്നു നിർബന്ധിച്ച് ഇറക്കാനോ പഠിപ്പു മുടക്കാനോ പാടില്ല. ഒരു വിദ്യാർഥിയുടെയും പഠിക്കാനുള്ള മൗലികാവകാശം ലംഘിക്കുന്നില്ലെന്നു പൊലീസ് ഉറപ്പാക്കണം. സർക്കാർ മേഖലയിലടക്കം സ്കൂൾ, കോളജ് മേധാവികൾ പൊലീസിന്റെ സഹായം തേടണം. വാക്കലോ രേഖാമൂലമോ അപേക്ഷ ലഭിച്ചാൽ സംരക്ഷണം നൽകാൻ പൊലീസിനു ഡിജിപി നിർദ്ദേശം നൽകണം. സമരങ്ങൾ പഠനം തടസ്സപ്പെടുത്തുന്നതായും പൊലീസിന്റെ സഹായം തേടിയിട്ടും നടപടിയില്ലെന്നും ആരോപിച്ച് സ്കൂൾ, കോളജ് മാനേജ്മെന്റുകളും പിടിഎകളും സമർപ്പിച്ച 26 ഹർജികളാണു ജസ്റ്റിസ് പി.ബി. സുരേഷ്കുമാർ പരിഗണിച്ചത്.

(മ.മ.,27/02)

സർക്കാർ ആശുപത്രികളിൽ മരുന്നക്ഷാമം രൂക്ഷം

മരുന്ന കമ്പനികൾക്ക് നൽകാനുള്ള കുടിശിക 100 കോടി രൂപയ്ക്കടുത്തതുകയും നൽകുന്ന തുകയിൽ തന്നെ 10% പിടിച്ചവയ്ക്കുകയും ചെയ്യുന്നതോടെ സംസ്ഥാനത്തെ

സർക്കാർ ആശുപത്രികളിൽ കടുത്ത മരുന്ന ക്ഷാമം. സാമ്പത്തികവർഷത്തിലെ അവസാന പാദത്തിൽ നൽകേണ്ട 25% സ്റ്റോക്ക് എത്തിക്കാൻ കമ്പനികൾ വിസമ്മതിച്ചു. അടുത്ത സാമ്പത്തിക വർഷത്തേക്കുള്ള ടെൻഡർ നടപടികൾ പൂർത്തിയാക്കിയെങ്കിലും ' ബിൽ ഡിസ്കൗണ്ടിങ് ' എന്ന പുതിയ സമ്പ്രദായത്തിൽ ആശങ്ക പ്രകടിപ്പിച്ച പല കമ്പനികളും കരാറിൽ ഒപ്പിടാൻ സമ്മതിച്ചിട്ടില്ല. കാൻസറിനും ഹൃദ്രോഗത്തിനുമുള്ള മരുന്നുകൾ മുതൽ മുറിവു വച്ചുകെട്ടുന്നതിനുള്ള പഞ്ഞിക്കു വരെ കടുത്ത ക്ഷാമം നേരിടുന്നുണ്ട്. കൊറോണ ഭീതിയിൽ മുഖാവരണം വ്യാപകമായി ഉപയോഗിച്ചതിനാൽ അതിന്റെ ശേഖരവും കഴിഞ്ഞു. ശസ്ത്രക്രിയയ്ക്ക് വരുന്ന ഡോക്ടർമാർക്ക് ധരിക്കാൻ പോലും മാസ്ക് ലഭിക്കുന്നില്ല. സിറിഞ്ചും സൂചിയും ഉൾപ്പെടെയുള്ള അവശ്യവസ്തുക്കളും ആന്റിബയോട്ടിക്കുകളും ലഭിക്കുന്നില്ല.

(മ.മ.,27/02)

ഇനി കൃത്രിമപ്പല്ല് സർക്കാർ ലാബിൽ നിർമ്മിക്കും ; രാജ്യത്ത് ആദ്യം

സർക്കാർ ഡെന്റൽ കോളേജുകളിലും ആശുപത്രികളിലും ചികിത്സ തേടുന്നവർക്കുള്ള കൃത്രിമ പല്ലിന് ഇനി സ്വകാര്യ ലാബുകളെ ആശ്രയിക്കേണ്ട. സംസ്ഥാനത്തെ ഡെന്റൽ കോളേജുകളിലും ആശുപത്രികളിലും ആവശ്യമായി വരുന്ന കൃത്രിമ പല്ലുകൾ, ക്രൗൺ, ബ്രിഡ്ജ് തുടങ്ങിയവ ഇതോടെ സർക്കാർ മേഖലയിൽത്തന്നെ നിർമ്മിക്കാം. തിരുവനന്തപുരം സർക്കാർ ഡെന്റൽ കോളേജ് കൺസർവേറ്റീവ് ഡെന്റിസ്റ്റി ആൻഡ് എൻഡോ ഡോണ്ടിക്സ് വിഭാഗത്തിനകീഴിൽ പുലയനാർകോട്ടയിലാണ് ലാബ് സജ്ജീകരിച്ചിരിക്കുന്നത്. രാജ്യത്തെതന്നെ സർക്കാർ മേഖലയിലെ ആദ്യ ഡെന്റൽ ലാബാണിത്. ഏപ്രിലിൽ പ്രവർത്തനം ആരംഭിക്കും.സർക്കാർ മേഖലയിൽ അത്യാധുനിക സാങ്കേതികവിദ്യ ഉപയോഗിച്ച് വൻതോതിൽ നവീന ചികിത്സാ സാമഗ്രികൾ നിർമ്മിക്കുന്ന ലബോറട്ടറി നിലവിലില്ല. ഡെന്റൽ കോളേജുകളോട് ചേർന്നുള്ള ചെറു യൂണിറ്റുകളിൽ പരിമിതമായി മാത്രമാണ് ഇവ നിർമ്മിക്കുന്നത്. സെറാമിക് ഉപയോഗിച്ചുള്ള ആധുനിക ചികിത്സാ സാമഗ്രികൾ സ്വകാര്യ ലാബുകൾക്ക് ഓർഡർ നൽകി നിർമ്മിക്കുന്നു. പുതിയ ലാബ് പ്രവർത്തനം ആരംഭിക്കുന്നതോടെ കൃത്രിമ പല്ല്, റൂട്ട് കനാലിന് ഉപയോഗിക്കുന്ന ഡെന്റൽ ക്യാപ്, ബ്രിഡ്ജ്, പല്ലുകളിലെ ദ്വാരം അടയ്ക്കാൻ ഉപയോഗിക്കുന്ന ഇൻല, ഔട്ട്പ് തുടങ്ങിയവ സർക്കാർ മേഖലയിൽ ലഭ്യമാകും.

(ഭേ.,28/02)

പഞ്ചായത്തുകളിൽ 1376 വാർഡുകൾ കൂടും

തദ്ദേശ സ്ഥാപനങ്ങളിലേക്ക് സംസ്ഥാനത്ത് 941 ഗ്രാമ പഞ്ചായത്തുകളിലായി 1376 വാർഡുകൾ വർദ്ധിക്കും. നിലവിൽ 15,962 വാർഡുകളുള്ളത് 17,338 ആകും. ബ്ലോക്ക്

പഞ്ചായത്തുകളിൽ 187 ഡിവിഷനുകളും ജില്ലാ പഞ്ചായത്തുകളിൽ 15 ഡിവിഷനുകളും കൂടും. വാർഡുകളുടെ എണ്ണം വർദ്ധിപ്പിച്ചതു സംബന്ധിച്ച പഞ്ചായത്ത് വകുപ്പിന്റെ വിജ്ഞാപനം പ്രസിദ്ധീകരിച്ചു. ഓരോ വാർഡുകൾ കൂടുമെന്നു പറഞ്ഞ സ്ഥാനത്താണ് ഗ്രാമ, ബ്ലോക്ക്, ജില്ലാ പഞ്ചായത്തുകൾ അടക്കം 1107 തദ്ദേശ സ്ഥാപനങ്ങളിലായി 1578 വാർഡുകൾ വർദ്ധിച്ചത്. ഗ്രാമ പഞ്ചായത്തുകളിൽ വാർഡുകൾ 3 എണ്ണം വരെ കൂടിയിട്ടുണ്ട്. സംവരണ വാർഡുകളുടെ എണ്ണവും 2011 ലെ ജനസംഖ്യയുടെ അടിസ്ഥാനത്തിൽ പുതുക്കി നിശ്ചയിച്ചു. വനിത, പട്ടികജാതി, പട്ടികവർഗ്ഗം, പട്ടികജാതി വനിത, പട്ടികവർഗ്ഗ വനിത എന്നിങ്ങനെയാണു സംവരണ വാർഡുകൾ നിശ്ചയിച്ചിരിക്കുന്നത്.

(മ.മ.,28/02)

2008 ന് ശേഷം വാങ്ങിയ വയൽ നികുതി വീടു നിർമ്മിക്കാൻ പറ്റില്ല

നെൽവയൽ തണ്ണീർത്തട സംരക്ഷണ നിയമം സംസ്ഥാനത്തു പ്രാബല്യത്തിൽ വന്ന 2008 ഓഗസ്റ്റ് 12 നു ശേഷം നിലം (നെൽവയൽ) വാങ്ങിയവർക്കു ഭവന നിർമ്മാണത്തിനായി അതു പരിവർത്തനം ചെയ്യാൻ അനുമതി നൽകില്ലെന്ന് റവന്യൂ വകുപ്പ്. ഇതു സംബന്ധിച്ച 2017 ജൂൺ 6 ലെ ഹൈക്കോടതി വിധി അടിസ്ഥാനമാക്കി ലാൻഡ് റവന്യൂ കമ്മീഷണർ, കലക്ടർമാർ, റവന്യൂ ഡിവിഷനൽ ഓഫീസർമാർ തുടങ്ങിയവർക്കുള്ള നിർദ്ദേശം റവന്യൂ വകുപ്പ് പുറത്തിറക്കി.കൃഷിക്കാരനു സ്വന്തം കൃഷിഭൂമിയിൽ താമസിക്കാൻ അവസരം നൽകുന്നതിനാണു നെൽവയൽ തണ്ണീർത്തട സംരക്ഷണ നിയമത്തിൽ വ്യവസ്ഥ ചെയ്തിട്ടുള്ളതെന്നും നിയമം പ്രാബല്യത്തിൽ വന്ന ശേഷം നെൽവയൽ വാങ്ങുന്നവർക്ക് ഇതിനായി അനുമതി നൽകുന്നതു വലിയ തോതിൽ ദുരുപയോഗത്തിന് ഇടയാക്കുമെന്നും ഹൈക്കോടതി ചൂണ്ടിക്കാട്ടിയിരുന്നു. അതേസമയം, 2018 ലെ നെൽവയൽ തണ്ണീർത്തട സംരക്ഷണ (ഭേദഗതി) നിയമവും ചട്ടങ്ങളും പ്രകാരം ഡേറ്റു ബാങ്കിലെ ഉള്ളടക്കം തിരുത്താൻ ലഭിക്കുന്ന അപേക്ഷ നെൽവയൽ സംബന്ധിച്ചാണെങ്കിൽ കൃഷി ഓഫീസറുടെയും തണ്ണീർത്തടം സംബന്ധിച്ചാണെങ്കിൽ വില്ലേജ് ഓഫീസറുടെയും റിപ്പോർട്ട് റവന്യൂ ഡിവിഷനൽ ഓഫീസർ (ആർഡിഒ) വാങ്ങണമെന്നു റവന്യൂ വകുപ്പ് വ്യക്തത വരുത്തി. സ്ഥലം പരിശോധിച്ച് ആർഡിഒയ്ക്ക് ഉചിത തീരുമാനമെടുക്കാം.

(മ.മ.,29/02)

ലൈഫ് ഭവന പദ്ധതി: 2 ലക്ഷം വീടുകൾ പൂർത്തിയായതിന്റെ പ്രഖ്യാപനം ഇന്ന്
സർക്കാർ ഭവനപദ്ധതികളിൽ ഏറ്റവും കൂടുതൽ വീടുകൾ കുറഞ്ഞ സമയത്ത്

പൂർത്തീകരിച്ച സംസ്ഥാനം എന്ന ഖ്യാതി കേരളത്തിന് സ്വന്തമാകുന്നു. ലൈഫ് മിഷനിൽ രണ്ട് ലക്ഷം വീട് പൂർത്തിയായതിന്റെ പ്രഖ്യാപനം മുഖ്യമന്ത്രി പിണറായി വിജയൻ നിർവഹിക്കുമ്പോൾ ലോകത്തിന്റെ നെറുകയിൽ കേരളം ഒരിക്കൽക്കൂടി സ്ഥാനം പിടിക്കും. ലൈഫ് പദ്ധതി മാനദണ്ഡപ്രകാരം ഇപ്പോൾ ലിസ്റ്റിൽ വരാത്തവരും വീടില്ലാത്തവരുമായ കുടുംബങ്ങളെ അടുത്ത ഘട്ടത്തിൽ പരിഗണിക്കുമെന്ന് മുഖ്യമന്ത്രി പിണറായി വിജയൻ. വ്യക്തമായ മാനദണ്ഡങ്ങൾ അനുസരിച്ചാണ് ഗുണഭോക്താക്കളെ തിരഞ്ഞെടുത്തത്. സ്വന്തമായി ഭവനമില്ലാത്ത മുഴുവൻ പേർക്കും വീട് നൽകും. പദ്ധതിയുടെ മൂന്നാം ഘട്ടത്തിൽ ഭൂരഹിതരുടെ പുനരധിവാസമാണ് സർക്കാരിന്റെ ലക്ഷ്യമെന്ന് മുഖ്യമന്ത്രി പറഞ്ഞു. ലൈഫ് പദ്ധതിയിൽ വിവിധ തദ്ദേശസ്ഥാപനങ്ങൾ മാതൃകാപരമായ പ്രവർത്തനമാണ് നടത്തിയത്. പദ്ധതിക്ക് സ്ഥലം വിട്ടുനൽകിയ വ്യക്തികളെയും സംഘടനകളെയും സ്ഥാപനങ്ങളെയും മുഖ്യമന്ത്രി അഭിനന്ദിച്ചു.

(ഭേ.,29/02)

NATIONAL NEWS

Centre prohibits export of masks, personal protection equipment amid coronavirus scare

Amid the scare caused by the novel coronavirus disease, the central government has prohibited the export of all varieties of personal protection equipment, including clothing and masks, with immediate effects. "Export of all varieties of personal protection equipment including clothing and masks used to protect the wearer from airborne particles and/or any other respiratory masks or any other personal protective clothing [including coveralls (class 2/3/4) and N95 masks] is prohibited with immediate effect till further orders," the notification by the Ministry of Commerce and Industry on Friday read. The Centre has made amendments with immediate effect in Schedule 2 of the ITC (HS) Export policy 2018 for prohibiting the export of the goods. Earlier, manufacturers in India had increased the production of the N95 masks in order to meet the high demand from China and domestic users.

(H.T.,01/02)

Rural India reels under economic slump

With food inflation hitting 14% in December 2019 and real rural wages declining for eight consecutive months (latest data available till October), rural India is among the worst hit by the current economic slowdown. Providing relief to this constituency will take more than just allocating money in the budget. This is because the two flagship rural relief programmes are caught in multiple structural problems. Currently, two of the Government of India's (GoI) largest schemes focussed on reviving the rural economy have been the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN). Together, these schemes account for nearly 1% of the total GDP. While the former is still struggling to achieve its stated objective of providing employment on demand for 100 days, the latter seems to have lost momentum after the Lok Sabha elections.

(H.T.,01/02)

Corona virus: India temporarily suspends e-visa facility for Chinese residents

India on Sunday temporarily suspended e-visa facility for Chinese travellers and foreigners residing in China in view of the virulent coronavirus that has killed more than 300 people, infected 14,562 others and spread to 25 countries, including India, the US and the UK. "Due to certain current developments, travel to India on e-visas stands temporarily suspended with immediate effect," the Indian Embassy announced here. "This applies to holders of Chinese passports and applicants of other nationalities residing in the People's Republic of China. Holders of already issued e-visas may note that these are no longer valid," the announcement

said."All those who have a compelling reason to visit India may contact the Embassy of India in Beijing or the Indian consulates in Shanghai or Guangzhou, as well as the Indian Visa Application Centres in these cities," it said.

(H.T.,02/02)

Finance Commission assigns 15% weightage to state population

Finance panel The 15th Finance Commission, which tabled its interim report for financial year 2020-21 on Saturday, has tweaked the criteria under which funds are allocated to states, assigning 15 per cent weight to population of a state, down from 17.5 per cent allocated by the previous commission, which will benefit southern and eastern states. The commission has also raised the weight under demographic performance to 12.5 per cent from 10 per cent allocated earlier. It has kept the share of states in the divisible pool of Central taxes by one percentage point to 41 per cent, allocating 1 per cent to new Union Territories of Jammu and Kashmir and Ladakh for FY21, thus retaining the earlier devolution formula of 42 per cent. The transfers from the Centre to states and UTs was hiked to Rs 7.22 lakh crore in FY21 from Rs 5.96 lakh crore, given the higher GST compensation required. "Considering the sluggish trend in tax collection, the requirement for GST collection will be high and reduction in schematic transfers will constrain the state budget, especially in the year of revenue strain," it said.

(H.T.,02/02)

Union Budget 2020: Kisan Rail, Udan part of 16-point plan to boost agri, allied sectors

Keeping in mind the BJP government's promise of doubling farmers' income by 2022, Finance Minister Nirmala Sitharaman on Saturday spelled out a 16-point action plan to revive the agriculture and allied sectors. The finance minister said that the Kisan Rail and Krishi Udan schemes would be introduced to help farmers transport perishable goods fast. While the Kisan Rail project will be taken up with the Indian Railways, the Ministry of Civil Aviation would be roped in for the Krishi Udan project to transport perishable goods domestically and on international routes. The budget, Sitharaman said, has focused on addressing farmers challenges. "The government will help 20 lakh farmers for setting up standalone solar pumps and 15 lakh farmers to set up solar irrigation facilities. Farmers with silos and barren land will be helped to set up solar power units which can be sold through the grid," the minister said.

(H.T.,02/02)

Union Budget proposes 100 new airports by 2024

The Union Budget presented by finance minister Nirmala Sitharaman has proposed creating 100 new airports by 2024 to help growing air traffic under Centre's Udan scheme. The budgetary allocation for the civil aviation sector reduced by around 16% from Rs 4500 crore (budget estimate) in 2019-20 to Rs 3797.71 (BE) in 2020-21. Revised estimates for 2019-20

were Rs 3700 crore. “Air traffic has been growing rapidly in the country as compared to global average. One hundred more airports will be developed by 2024 to support Udan scheme. . . .” the finance minister said. The government’s Udan scheme is aimed at making air travel affordable, improving regional connectivity and developing regional airports. Sitharaman also announced a Krishi Udan Yojana to be launched by the ministry of civil aviation on international and national routes.

(H.T.,03/02)

Govt drafts All India Judicial Services plan

The government has prepared an outline of the proposed All India Judicial Services (AIJS) as it plans to engage the judiciary to assuage the latter’s concern that the new selection mechanism will dilute the institution’s authority in selecting judges for state judicial services, officials aware of the matter said. The outline includes the procedure and career progression of those who qualify an entrance exam to join the AIJS. A lawyer with seven-year practice or someone engaged in teaching at a recognised law college or university for the same time would qualify to take the exam, according to the proposed outline. A candidate is expected to be aged between 28 and 35 to be eligible for the test. The officials cited above said the AIJS is meant to induct district-level judges. A certain percentage of inductions will be reserved for civil judges, who will thereby be provided an opportunity to improve their career prospects, they added. States and respective high courts will be responsible for hiring the remaining civil judges, the officials said.

(H.T.,03/02)

Centre plans economic push for ‘Aspirational Districts 2.0’

The government wants to promote business and economic opportunities in the second phase of its developmental push in 112 of the country’s poorest districts it is developing as aspirational districts, according to officials aware of the matter. These 112 districts are home to roughly 150 million people. Proposals to boost economic and business opportunities in these backward districts were discussed at a meeting on what bureaucrats described as “Aspirational Districts 2.0” at the Cabinet secretariat on last Friday. Prime Minister Narendra Modi launched the programme in January 2018. The broad contours of the programme are convergence and collaboration of central and state schemes and machinery and competition to nudge the districts to perform better. So far, the Centre had focused on problems in these districts in terms of health, nutrition, education, agriculture, water resources, financial inclusion, skill development and the creation of basic infrastructure.

(H.T.,04/02)

Centre reaches out to states over NPR

The Union home ministry is reaching out to states who have expressed reservations in updating the National Population Register – a biometric register of residents in India, said people familiar with the development. The Union home minister is also expected to address Parliament on Tuesday on the same issue. The Register General of India (RGI) is writing to states like Kerala, West Bengal and Rajasthan – states who have expressed their unwillingness to update the register – among others, senior officials who did not want to be named said. Other states like Odisha and Tamil Nadu too have expressed their discomfort in updating the NPR database in the current form. Assuring states, the MHA has reiterated the National Population Register (NPR) was created in 2010 and it was subsequently updated in 2015. Similarly, the register is being updated for 2021.

(H.T.,04/02)

To resolve past direct tax disputes, Finance Minister to table ‘Vivad se Vishwas’ Bill

Four days after announcing a scheme to resolve a staggering number of pending direct tax cases, finance minister Nirmala Sitharaman will bring a bill to give effect to her budget announcement of Vivaad se Vishwas (dispute to trust) in India’s tax mechanism. The bill, aptly named The Direct Tax Vivad Se Vishwas Bill, 2020, will be introduced in the Lok Sabha around 12 noon after the Question Hour. The bill aims for resolution of disputed tax and related matters. In her budget speech on February 1, Sitharaman announced “Vivad se Vishwas” scheme to resolve 483,000 direct tax disputes pending in various tribunals. The scheme offers waivers of penalty and interest if the disputed amount is paid before March 31, 2020. “This year, I propose to bring a scheme similar to the indirect tax, Sabka Vishwas, for reducing litigation even in direct taxes,” Sitharaman said in her budget speech, seen as a second part of what she said in her maiden budget as Finance Minister. In her first Budget, presented last year, Sitharaman had proposed the “Sabka Vishwas” legacy dispute resolution scheme for litigation related to excise and service tax payments.

(H.T.,05/02)

Centre proposes to widen scope of Customs Act

The government has proposed to amend the Customs Act to give it wide powers to ban imports and exports of goods that may hurt the local economy, clearing the way for it to ban imports of cheap toys and firecrackers from China. So far, the government had powers to only ban imports and exports of gold and silver under the Customs Act, 1962. Once approved, the amendment, through the Finance Bill, will expand the government’s power to ban imports or exports of all goods. “This power will be exercised only in exceptional circumstances,” a government official said on condition of anonymity. The measures are aimed at narrowing the

trade deficit with China, which has flooded the Indian market with items such as toys, firecrackers and solar power equipment. The steps come amid a global rise in protectionist policies to shield home-grown companies amid slowing economic growth.

(H.T.,05/02)

Delhi gangrape case: SC to hear tomorrow Centre's appeal challenging HC verdict on hanging of convicts

The Supreme Court has agreed to hear on Friday the Centre's appeal challenging the Delhi High Court's verdict dismissing its plea against stay on the execution of the four death row convicts in the Nirbhaya gang rape and murder case. Additional Solicitor General K M Natraj, appearing for the Centre, on Thursday mentioned the matter for urgent listing before a bench comprising Justices N V Ramana, Sanjiv Khanna and Krishna Murari. Natraj told the court that jail authorities are unable to execute the convicts in the case despite the fact that their review petitions have been dismissed and curative petitions and mercy pleas of three of them have been rejected. The Delhi High Court Wednesday held that all the four convicts are to be executed together and not separately while setting a week's deadline for them to avail the remaining remedies. If the convicts choose not to make any type of petition in seven days from now, the institutions/ authorities concerned will deal with the matter, as per the law, without further delay, it said. Hours after the high court's verdict, the Centre filed an appeal against it in the apex court. The high court said all the four convicts in the Nirbhaya case have to be executed together, not separately, and faulted the authorities concerned for not taking steps for issuance of death warrants after rejection of appeals of the convicts by the Supreme Court in 2017.

(I.E.,06/02)

Supreme Court on command role for women in Army: Will, mindset needed

Arguing a matter on granting permanent commission to women in the Army before a bench of Justices D Y Chandrachud and Ajay Rastogi on Tuesday, the Centre's counsel had sought to highlight the difficulties in giving "Command Appointments" for women. One of the reasons cited was that given the current composition of the troops and their background, they are "not yet mentally schooled to accept WOs (Woman Officers) in command of units". Solicitor General Tushar Mehta tried to clarify things on Wednesday and said the Centre was not in any way trying to advance the argument that male officers cannot take orders from women counterparts. Taking note, the bench wound up the hearing and reserved its order on the Centre's appeal against the March 2010 order of Delhi High Court, directing the government to give permanent commission to women Army officers on Short Service Commission (SSC). Appearing for women officers, advocate Meenakshi Lekhi pointed out that there was no

question of lack of political will, as PM Narendra Modi has spoken in favour of granting permanent commission. She said it was mostly a lack of administrative will that was responsible for the situation. Senior advocate Aishwarya Bhati, also representing women officers, said the policy granting permanent commission only prospectively is arbitrary and discriminatory. The Centre had in February 2019 drawn up a policy to grant permanent commission to women officers on SSC, but this was to apply only prospectively. Women officers contended that this should be applied retrospectively too, following which the court asked the government whether it wished to alter its stand.

(I.E.,06/02)

India to develop 200-km range tactical ballistic missile

India is working on a new tactical ballistic missile capable of striking targets at a range of 200km, two top government officials said on Thursday on condition of anonymity. The surface-to-surface missile, being developed by the Defence Research and Development Organisation (DRDO), has been named Pranash, the first official cited above told Hindustan Times at DefExpo 2020, a military systems' exhibition organised by the Department of Defence Production that seeks to project India as hub for global defence manufacturing. The new weapon traces its origin to the Prahaar missile developed by the DRDO, the official said. The Prahaar has a range of 150km but the army wanted a weapon with a better range, which is why Pranash is being developed, he added.

(H.T.,07/02)

RBI keeps benchmark interest rate unchanged at 5.15 pc

The Reserve Bank of India, for the second straight time kept its key policy rate unchanged at 5.15 per cent, maintaining its accommodative policy stance as long as it was necessary to revive growth. The central bank retained GDP growth at 5 per cent for 2019-20 and pegged it at 6 per cent for the next fiscal. "Economic activity remains subdued and the few indicators that have moved up recently are yet to gain traction in a more broad-based manner. Given the evolving growth-inflation dynamics, the MPC felt it appropriate to maintain status quo," the Monetary Policy Committee (MPC) said. The six-member committee voted unanimously to hold rates, but also said that there is "policy space available for further action". Between February and October 2019, the RBI had reduced repo rate by 135 basis points.

(P.,07/02)

Corona scare : plan to monitor diseases in wild birds

As the Coronavirus scare continues, the Union Environment Ministry for the first time has come up with a detailed plan to check the spread of the infectious disease from birds/wild animals to humans with a proposal to establish National centre for Avian disease. The centre

will identify, monitor and observe zoonotic (spread between animals and human) diseases in wild birds at select locations in the country. The ministry has also recommended developing Standard Operating procedures for migrating disease outbreaks in birds and identifying areas vulnerable to disease outbreaks in bird populations for future monitoring. The ministry's draft plan titled Visionary perspective plan on Conservation of Avian Biodiversity, their Ecosystems, Habitats and Landscapes in the Country – aims to develop a national centre to study and monitor diseases in wild bird populations in the country. "In 2016, WHO highlighted that 75 percent of emerging infectious diseases were caused by pathogens originating from animals or products of animal origin. Considering this, surveillance and management of zoonotic and non-zoonotic diseases in wildbirds should be prioritised in India," it noted.

(N.I.E., 08/02)

Maximum PMJAY fraud cases in Maharashtra, UP

Maharashtra and Uttar Pradesh have reported maximum frauds by private hospitals among the states when it comes to the Centre's big-ticket Pradhan Mantri Jan Arogya Yojana (PMJAY). Of the total 205 hospitals de-empanelled from the scheme, nearly 60 per cent are from these two large states. This number stands at 45 for Uttar Pradesh, which is among the worst performing larger states under the PMJAY. The data shared by the National Health Authority, which runs the PMJAY, showed that 75 hospitals in Maharashtra have been de-empanelled, so far. Tamil Nadu and Uttarakhand also have a significant number of hospitals barred from treating patients under the health insurance programme. Despite claims of robust IT anti-fraud systems, the health scheme has also registered a whopping 18,681 cases of frauds so far. Officials in the Authority maintained that the IT system was designed with checks and balances, along with defined roles and responsibilities, role-based log-ins and audit trails for all processes-beneficiary identification, transaction management, funds flow and claims payment.

(N.I.E.,09/02)

'States to decide reservations in promotions'

The top court has ruled that it is within absolute discretion of a state government to decide whether or not to provide for reservation or reservation in promotions, and that there is no obligation on states to do so. A bench of Justices L. Nageswara Rao and Hemant Gupta ruled that there is no fundamental right to claim reservation in public jobs and no court can order a state government to provide for reservation to SC/STs. It clarified that a state government is bound to collect data regarding inadequacy of representation of SC/ST in government services when it wants to provide reservation but otherwise. "The state government is not bound to make reservations. There is no fundamental right which inheres in an individual to claim reservation in promotions. No mandamus can be issued by the court directing the state government to provide reservations," the court held.

(N.I.E.,09/02)

This Cocker Spaniel, 7, is the first dog to get a pacemaker in India

In a novel development in the country's veterinary annals, a seven-and-a-half-year-old cocker spaniel has undergone a pacemaker implant surgery which vet surgeons claim to be the first in India. An imported pediatric pacemaker was implanted in the female dog, Khushi, who had developed a complete heart block that led to her heart rate dropping to 20 beats per minute as against the normal 60-120. "Her heart was not able to conduct impulses necessary for normal cardiac functioning. The amount of blood which flows out of the heart had reduced significantly and the dog was having frequent episodes of syncope. The dog was operated on December 15 and the pacemaker was implanted after an one-and-a-half hour long surgery.

(H.T.,10/02)

Scientists develop portable sensors to trace explosives

Indian scientists have developed a cost-effective portable sensor that can trace explosives and toxic metals such as trinitrotoluene (TNT), trinitrophenol (TNP) and RDX even if just a few molecules are present, on the scale of parts per million (ppm). The sensor, a solution, can be easily carried in public spaces like airports, railway and hotels or sensitive areas to counter terrorism. Developed by Dr CV Yelamaggad, and his team from Bengaluru-based Centre for Nano and Soft Matter Sciences (CeNS), an autonomous institute under the Department of Science & Technology, the solution works on the simple visual detection technique. Selectivity is very perfect. Currently, there are many different kits which are being used for the sensing of explosive materials but they suffer from major drawbacks such as large size, need of repeated calibration and so on. However, solution phase developed by Dr Yelamaggad and his team can be comfortably transported and used in various places such as airports, rail stations and shopping complexes owing to its compact size and ease of handling. The simple visual detection technique makes it compatible to be used without calibration.

(P.,10/02)

SC to consider questions of law: May push the envelope on personal law reform, UCC

The Supreme Court's decision to consider seven questions of law touching upon the fundamental right to freedom of religion is set to push the envelope on the idea of reforming personal laws. "We have heard the parties at length. For reasons to follow, we hold that this Court can refer questions of law to a larger bench in a Review Petition," a nine-judge Constitution Bench said Monday. It did not indicate when a detailed order will be passed. One of the seven questions of law framed by the court itself is on "the scope and extent of the word 'morality' under Articles 25 and 26 of the Constitution of India and whether it is meant to include Constitutional morality?" A ruling on Constitutional morality and the extent to which courts can

review personal laws and religious rights furthers the legal discussion on the Uniform Civil Code. Those who endorse the UCC idea have highlighted the discriminatory nature of personal laws, especially towards women. In 2018, the Law Commission, headed by retired Supreme Court judge Justice B S Chauhan, had said in a white paper that UCC was “neither desirable nor possible”. Instead, the Commission had recommended amending several personal laws in a “piece-meal fashion” to bring uniformity in personal laws. In 2016, the Law Ministry had asked the Commission to examine the feasibility of bringing in the UCC. Constitutional morality refers to the ‘morality’ or the values that is inbuilt in the Constitutional structure. Constitutional morality, as then Chief Justice of India Dipak Misra wrote in his opinion in the Section 377 verdict, goes beyond the literal text of the Constitution and is discerned by a closer reading of Constitutional values that every individual or law has to follow.

(I.E.,11/02)

Media access to Central Hall of Parliament under scrutiny, review likely

Lok Sabha Speaker Om Birla is likely to constitute a committee which will take a fresh look at the much-coveted Central Hall passes granted to media personnel, sources disclosed Monday. Access to Central Hall, where members of both Houses of Parliament meet, is currently granted to only over 200 senior journalists who have fulfilled the criteria laid down by the Lok Sabha Secretariat — one has to have experience of at least 10 years of Parliament reporting on a permanent pass to qualify for entry to the hallowed precincts where the Constitution was framed. The Central Hall is also where the joint sitting of the two Houses takes place. On most days, journalists go there for informal interaction with members of the two Houses to get insight into issues. On Monday, Birla is understood to have flagged a proposal for discontinuing media access to the Central Hall of Parliament at a meeting of the General Purposes Committee of Lok Sabha. The Speaker heads the GPC. Sources said Birla told the GPC that he had received complaints that some media personnel show up in the Central Hall at 10 am and leave at 7 pm. It was also pointed out to the Speaker that some journalists indulged in non-journalistic work. The proposal to deny the media access to Central Hall did not go down well with some members of the Opposition and non-NDA parties. The issue, which was not on the agenda of the GPC, came up when the matter pertaining to re-constitution of the Press Advisory Committee of Lok Sabha was taken up.

(I.E.,12/02)

After 20% price rise, LPG cylinder to now cost ₹858

The government increased the price of non-subsidised liquified petroleum gas (LPG) cylinders by around 20%, or Rs 144.5 each, on Wednesday — the steepest percentage increase since the start of 2014. A cooking gas cylinder will now cost Rs 858.5 in Delhi following the sharp hike. Petroleum ministry officials familiar with the decision said the price hike was delayed until

after the Delhi elections, whose results were declared on Tuesday. This is not the highest ever price for LPG cylinders, but constitutes the biggest percentage increase since January 2014, when the price was increased by 21.5%. The current price is also the highest since November 2018 when each canister of cooking gas retailed for Rs 942.50. The price hike will impact only a small section of the population. This is because all consumers who earn less than Rs 10 lakh per year are entitled to receiving subsidies on gas cylinders.

(H.T.,13/02)

Chemistry not mandatory for engineering courses

In a significant move that will allow thousands of additional students to get into engineering courses, the All India Council for Technical Education (AICTE) has ruled that Chemistry is not mandatory for admission into BTech and BE courses in the country. Instead, students who have completed higher secondary with Physics and Mathematics along with other optional subjects including Biology and Biotechnology are also eligible to get into engineering courses from the next academic session. At present, a combination of Physics, Chemistry and Mathematics is must for engineering streams. Sources in the technical education regulator said from the academic session 2020-21, while Physics and Mathematics will be mandatory for pursuing BTech and BE degrees, students with either of the optional subjects will also be eligible for admission.

(N.I.E.,13/02)

On 'alarming increase of criminals in politics', SC rules records must go online

Noting an "alarming increase of criminals in politics", the Supreme Court (SC) ruled that all political parties must publicise, on their respective party websites, social media handles, and in newspapers, the details of candidates with criminal backgrounds who have been fielded to contest elections within a specified time period. It also said that parties must explain the reasons for selecting the candidate, and why someone without a criminal record was been selected instead. Both the Bharatiya Janata Party (BJP) and the Congress welcomed the verdict, and said it will help deal with the criminalisation of politics. The SC order was passed in response to contempt petitions, which, among other things, pointed out that despite directions given by court in an order on September 25, 2018, for decriminalisation of politics, the government and the Election Commission of India (EC) failed to take concrete steps on the issue.

(H.T.,14/02)

Debasish Panda is new Secretary in Department of Financial Services

The Centre on Thursday appointed 1987-batch IAS officer Debasish Panda as Secretary, Department of Financial Services. He will assume office after the incumbent Rajiv Kumar retires end of this month. A UP-cadre officer, Panda is currently Special Secretary, Department

of Financial Services, Finance Ministry. This is part of a major bureaucratic reshuffle the Appointments Committee of the Cabinet headed by Prime Minister Narendra Modi ordered on Thursday. Pawan Kumar Agarwal, Chief Executive Officer, Food Safety and Standards Authority of India, has been appointed Secretary, Department of Consumer Affairs.

(I.E.,14/02)

IAF may make it harder for pilots to join private airlines

The Indian Air Force (IAF) is working to tighten rules to prevent its pilots from leaving the service and joining private airlines that offer better salary and perquisites, two people familiar with the matter said on condition of anonymity. Some measures are being implemented to arrest the trend of pilots quitting the air force and taking up well-paying flying jobs outside, said one of the two, an air force officer. IAF is also refining its human resource policies to address the aspirations of its pilots by taking several steps, including giving them greater clarity about their career prospects in service, the second person, a government official, said. "If we are not able to retain talent, the service suffers. We cannot allow that to happen. It may cause some resentment but we have to see what's good for the service. If someone has pressing reasons, those cases can be looked into separately," the first person said.

(H.T.,15/02)

India, Portugal cement ties with seven pacts

Prime Minister Narendra Modi and Portuguese President Marcelo Rebelo de Sousa on Friday held talks and signed seven agreements to increase cooperation in a wide range of areas. Sousa arrived in India with a large delegation on Thursday night on a four-day visit. This is the first time a Portuguese President is visiting India since 2007. Sousa will also travel to Maharashtra and Goa during his four-day visit. Apart from work in focus areas such as investment, transport, ports and intellectual property rights, the agreements include setting up of a national maritime museum heritage complex at Lothal in Gujarat and a bilateral mobility partnership. Earlier in the day, the Portuguese President was accorded a ceremonial welcome at the Rashtrapati Bhavan. He will meet President Ram Nath Kovind on Friday evening at a banquet hosted in his honour.

(N.I.E.,15/02)

China offers 'training' help to Indian military

In what could strengthen India, China bilateral ties, highest number of the Chinese Military Officers have been training in India. While the military ties are gaining tri-services colour, China has offered a large number of course vacancies for the Indian military personnel this year to train in their institutes. India had offered the Chinese military four vacancies for undertaking two courses in India in 2018-19 and they have availed all the four. Two Lieutenant rank officers attended course in Pune and two more are taking the training at Army Education

Corps Training College and Centre at Pachmarhi, Madhya Pradesh. The push from China has increased, the number of its officers attending the courses in Indian Army establishments has risen.

(H.T.,16/02)

Election Commission, IIT Madras join hands to develop new technology for voting

The Election Commission has collaborated with IIT Madras to work on a new technology which will allow electors to vote from far away cities without going to the designated polling station of their respective constituencies, a senior poll panel official has said. The project is at present in the research and development stage with an aim to develop a prototype, another official said. Explaining the 'blockchain' technology involved in the project, Senior Deputy Election Commissioner Sandeep Saxena said the concept is a "two-way electronic voting system, in a controlled environment, on white-listed IP devices on dedicated internet lines, enabled with biometric devices and a web camera". He, however, made it clear that voters will have to reach a designated venue during a pre-decided period of time to be able to use this facility. It does not mean voting from home, Saxena explained, which is "anytime-anywhere-any device" and would require some more time and technological advancement.

(N.I.E.,16/02)

India rejects UNSG's offer to mediate on Kashmir

India rejected UN Secretary General Antonio Guterres' offer to mediate on the Kashmir issue and said the only issue to be addressed is the vacation of territories illegally occupied by Pakistan. Guterres made the offer to mediate while addressing a news conference in Islamabad after his meeting with Pakistan's foreign minister Shah Mahmood Qureshi. He also said it is important for India and Pakistan to de-escalate "militarily and verbally" and exercise "maximum restraint". Responding to Guterres' comments, external affairs ministry spokesperson Raveesh Kumar said: "India's position has not changed. Jammu and Kashmir has been, is and will continue to be an integral part of India. The issue that needs to be addressed is that of vacation of the territories illegally and forcibly occupied by Pakistan."

(H.T.,17/02)

CCTVs in government-funded bodies planned to ensure transparency

Closed circuit television cameras will be installed in the offices of organisations that receive grants from the social justice and empowerment ministry in a government attempt to push more transparency and accountability in welfare programmes targeted at scheduled castes, other backward classes and other disadvantaged sections. The ministry plans to monitor the feed from at least 5% of such organisations on an annual basis to ensure that funds disbursed

by the Centre are being put to proper use. The social justice and empowerment ministry runs a slew of programmes, including schemes for assisting voluntary organisations involved in supporting scheduled castes and OBCs. The programmes include free educational coaching for disadvantaged sections, and schemes to support senior citizens and stop alcoholism. According to the order, organisations set up with central grants-in-aid shall proactively disclose their performance on their website and also on the government's e-Anudaan portal. There will also be a portal that will monitor the work being done by them.

(H.T.,17/02)

Army looks at change to accommodate women

Women in India's military service can now serve till their pensionable duration of 20 years in the Army and can compete for prestigious command assignments in the units. Reacting to the SC order, a senior serving army officer said the opening of command positions for women would necessarily kickstart a flurry of activities within the military. "Till now, women were never granted permanent commission and thus they were never in the race for command positions. However, the military secretary's branch will have to begin with reorganising cadre management to accommodate women officers and their performance will be evaluated before their postings are finalised," said the officer. "The army will examine training institutions and infrastructure, besides the structure of mandatory courses to prepare the women for command positions," he added.

(N.I.E.,18/02)

Soon, hygiene rating for fish and meat shops

With the Coronavirus fear spreading across the country, the Food Safety and Standard Authority of India (FSSAI) is taking efforts to improve the hygiene and sanitation in meat and fish markets. Expressing concern over poor hygiene in the meat and fish sector, FSSAI CEO Pawan Agarwal said that a third-party sample audit of 5,500 private slaughterhouses is underway, of which around 60 have been audited so far. The FSSAI said it will soon start hygiene rating of fish and meat shops in the country. "There is no impact of coronavirus. However, because of this incident, there is awareness about hygiene in the country. We are trying to improve hygiene and sanitation efficiency in meat and fish markets. Hygiene in the country's fish and meat markets is "not good," Agarwal said.

(N.I.E.,18/02)

PM Modi sets 10 million target for Kisan cards enrolment

Prime Minister Narendra Modi has asked the agriculture ministry to enrol at least 10 million farmers for Kisan Credit Cards by February 23, expressing concern over the slow progress of a programme aimed at increasing access of cultivators to formal sources of lending, according to two officials with direct knowledge of the matter. The officials, who asked not to be named, added that Modi said he was open to attending an event to distribute cards to farmers, but after

US President Donald Trump's visit to India. The US president is set to visit India on February 24-25. Farmers rely on agricultural credit to purchase various inputs, from fertilizers to irrigation equipment. Lack of adequate access to institutional credit means farmers often take out usurious loans from private lenders. PM-KISAN is a flagship income support scheme of the government for all landholding farmers, under which registered cultivators get cash transfers of Rs 6,000 a year in three instalments.

(H.T.,19/02)

India counts economic cost of corona outbreak

The Union government began a review of the economic consequences facing India due to the coronavirus outbreak and is likely to announce some measures soon to tackle disruptions feared to hit several industries that depend on raw materials from China, where factories have ground to a halt and ports shuttered in an effort to contain the swiftly spreading disease. Union finance minister Nirmala Sitharaman met on Tuesday representatives from industries such as pharmaceuticals, energy, banking and automobiles and is scheduled to hold meetings with secretaries of different ministries on Wednesday before discussing the issue with the Prime Minister's office (PMO) later. Several industries have said that they fear their supply chains will dry up if the shutdown in China continues, a worry that has resonated across the globe as governments as well as multinational companies pare back their growth and revenue estimates.

(H.T.,19/02)

Army HQ to be shifted to Delhi Cantonment

The Army headquarters will be moved from the iconic South Block at Raisina Hill to the Delhi Cantonment area, people familiar with the matter said. Defence Minister Rajnath Singh is slated to "perform the 'bhoomipujan' (ground-breaking) ceremony" on Friday for the construction of the new 'Sena Bhawan', they said. "The 'Sena Bhawan' spread over 39 acres would come up in five years time near the Manekshaw Centre in the Delhi Cantonment area," a source said. South Block is part of the historic Raisina Hill complex built during the colonial era as part of the "new imperial capital" of the British Raj. The North Block and South Block, Viceroy's House (now Rashtrapati Bhavan) and Parliament House, surrounded by lush green landscape and imposing fountains, were built during the construction of 'New Delhi' starting 1912.

(H.T.,20/02)

Cabinet nod to setting up of 12-member technology group

The Union Cabinet, chaired by Prime Minister Narendra Modi, gave its nod for the constitution of a 12-member "Technology Group" to advise ministries, departments and public sector undertakings (PSUs) on technology implementation. The committee will be headed by Dr K Vijay Raghavan, principal scientific advisor to PM Modi. "The committee will develop a

framework for bringing in transparency in governance and use all the new technologies. The group will have experts from various fields and will advise any ministry or department or PSU, and in the future, perhaps, even the industries,” said Prakash Javadekar, Union minister for information and broadcasting and the environment, in a briefing after the cabinet meeting. The group will provide timely policy advice on the latest technologies. It will also help in mapping available technology, commercialisation of technologies developed in government laboratories, and preparing a roadmap for developing some key technologies indigenously.

(H.T.,20/02)

Bill to regulate IVF clinics gets nod

Clinics and banks offering in-vitro fertilisation and other related services across India will soon have to maintain minimum standards in qualification of manpower, infrastructure, laboratory and diagnostic equipment. The Union Cabinet approved the Artificial Reproductive Technology (Regulation) Bill, 2020 which will pave the way for mandatory registration of all ART clinics and constitution of a national board for ART. The board will monitor ART clinics centrally and will be empowered to frame code of conduct for people working at such centres. The Bill, which was dubbed as a path-breaking by Union Health Minister Harsh Vardhan, has also suggested fixing age limits of 50 and 55 years for women and men, respectively.

(N.I.E.,21/02)

Centre makes cropinsurance schemevoluntary for farmers

In a revamp of the Pradhan Mantri Fasal Bima Yojna, the Cabinet in a meeting chaired by Prime Minister Narendra Modi gave its nod to making the enrolment of farmers under the scheme voluntary. Earlier, it was mandatory for farmers to enroll under the PMFBY. The Cabinet approval to the PMFBY revamp also included the change in norms to enlist the insurers for a three-year period. Union minister Prakash Javadekar told reporters that the tendering for one-year insurance reported most of the complaints. He also said that the Centre would bear 90 per cent of the premium costs for the Northeastern states against the earlier provision of 50 per cent. For other states, the Centre contributes 50 per cent of the premium, while the states have to pitch in with matching contributions.

(N.I.E.,21/02)

Mizoram's NRC-like Bill awaits Centre's nod

The Mizoram Maintenance of Household Registers Bill, 2019, which seeks to identify illegal immigrants and genuine residents of the State, is pending with the Centre for approval, Chief Minister Zoramthanga told the Assembly on Friday. Zoramthanga said the State Government will continue to make efforts to ensure that the bill received the Centres consent. “The bill is with the Centre and is yet to be approved,” he told the House. The bill is pending clearance by the Union government for about a year after it was introduced by the chief minister and passed by the Assembly on March 18, 2019. The NRC-like bill was then sent for assent of the state

governor, who referred it to the Centre as it involved detection of illegal immigrants, a subject under the Centre's jurisdiction, an official said. While introducing the bill Zoramthanga had said its enactment will help the state government identify illegal immigrants and genuine residents.

(P.,22/02)

After gold, GSI now looking for uranium in UP's Sonbhadra

The Geological Survey of India (GSI) is conducting survey in Uttar Pradesh's Sonbhadra to look for uranium, just days after around 3,000 tonnes of gold reserves were found here, officials said on Saturday. The survey is being conducted in the Kudri hill region with the help of aeromagnetic system through helicopter. According to officials, the survey is also being done in the neighbouring states. "Tonnes of uranium are expected to be found in the Kudri hill region. The GSI team has dug the hill at three locations for uranium samples," an official involved in the survey said. Prof. Dhruvsen of the department of Geology in Lucknow University said: "Uranium is found in the hills of Sonbhadra. But, it is also important to know its composition. If uranium is found in a large quantity, it will make the country very strong."

(N.I.E.,23/02)

Centre to hold review meeting of states on Forest Rights Act

The Ministry of Tribal Affairs will hold a review meeting of state governments to check the implementation of the Forest Rights Act (FRA) in the capital on Monday, February 24. "The states have been called for a review meeting so that we know the progress of the states on the FRA. Before the next Supreme Court hearing comes up, the states should be prepared," said Deepak Khandekar, secretary, Ministry of Tribal Affairs. Last year, the Supreme Court had ordered the eviction of tribals whose FRA claims were rejected. Later, the order was stayed and states were directed to file affidavits on the implementation of FRA. The apex court asked the states if due process was followed before the states rejected the claims. "The meeting held will review the FRA process in entirety. We are reviewing what sort of implementation the states have carried out or the progress made by them since they submitted the affidavits. A range of other issues pertaining to the FRA would be discussed as well," said a senior official.

(N.I.E.,23/02)

Coastal water to be checked for heavy metal pollution too

The Union environment ministry has proposed the inclusion of specific standards for seven heavy metals and one toxic insecticide as additional parameters during coastal water quality tests. Environmentalists have welcomed the move, as the presence of heavy metals in seawater, especially adjacent to urban areas such as Mumbai, have toxic effects on marine life and seafood, thereby affecting the entire food chain. A draft notification published by the Ministry

of Environment, Forests and Climate Change (MoEFCC) on February 20 amended the Environment (Protection) Rules, 1986, to add safe standards for cadmium (3.03 microgram per litre (µg/l) or less), copper (4.1 µg/l or less), mercury (0.38 µg/l or less), zinc (10.6 µg/l or less), lead (4.6 µg/l or less), arsenic (3.5 µg/l or less), chromium (8 µg/l or less), and for water-soluble toxic insecticide – monocrotophos (89 ng/l or less). The criteria for testing these trace materials is based on an estimate of the highest concentration or toxicity of each material an aquatic environment is exposed to or affected by.

(H.T.,24/02)

Passage to India: US President Donald Trump ready for warm embrace, adulation

A rally at one of the world's largest stadiums. A crowd of millions cheering him on. A love fest during an election year. US President Donald Trump's packed two-day visit to India promises the kind of welcome that has eluded him on many foreign trips, some of which have featured massive protests and icy handshakes from world leaders. He is expected to receive a warm embrace from the ideologically aligned and hug-loving Prime Minister Narendra Modi, complete with a massive rally soon after his arrival Monday and then a sunset visit to the Taj Mahal. After hosting Modi at a "Howdy Modi" rally in Houston last year that drew 50,000 people, Modi will return the favor with a "Namaste Trump" rally (it translates to, "Greetings, Trump") at the world's largest cricket stadium in the western Indian city of Ahmedabad. Tens of thousands are expected to line the streets.

(N.I.E.,24/02)

Donald Trump promises united front against terrorism

President Donald Trump received some of the loudest cheers during his speech at the 'Namaste Trump' rally when he referred to the joint commitment of the US and India to protect their citizens from "radical Islamic terrorism" and said his administration was working with Pakistan to root out terror in that country. In an apparent acknowledgment of Washington's dependence on Islamabad for swinging a peace deal with the Taliban in Afghanistan, Trump hastened to add that the US has a "very good" relationship with Pakistan and was "beginning to see signs of big progress" in the efforts to crackdown on terror groups and militants based on the Pakistani soil. He also emphasised what he described as his administration's efforts to kill Islamic State founder Abu Bakr al-Baghdadi and destroy the group in Iraq and Syria, though experts now believe the organisation has started regrouping in these countries.

(H.T.,25/02)

World's most polluted cities are mostly in India: Report

Several Chinese cities, including Beijing, have dramatically improved their air quality in recent years, while Indian metropolises remain some of the world's worst polluted, according to a new report. Beijing -- once infamous for its toxic haze -- has reduced smog levels and

dropped down a list of the world's most polluted cities, falling to 199 from 84 three years before, according to the 2019 World Air Quality Report published Tuesday by IQAir AirVisual. In contrast, India still dominated its list of the smoggiest urban areas, accounting for 14 of the top 20. Despite new government policies meant to address the issue, New Delhi's air quality has fallen from where it was five years ago, rising to the fifth-worst spot globally and making it by far the world's most polluted major city, the report said. The worst-ranked city -- Ghaziabad -- is a Delhi suburb, as are a number of others ranked separately in the top 20. India, China and other Asian countries remain disproportionately affected by toxic air as a result of factors ranging from crowded cities, vehicular exhaust, coal-fired power plants, agricultural burning and industrial emissions.

(H.T.,25/02)

Data, digital issues set to be part of India-US trade deal

The proposed mini-trade deal between India and the US is set to be resurrected in a larger and more modern form. While more restrained than US President Donald Trump's expectations of a "fantastic, biggest ever trade deal," a number of Indian and US officials familiar with the development say the new agenda will be more forward-looking. Talks may begin as early as April and will prioritise data and digital issues, the people said on condition of anonymity. The original plan was to put together a small, quick deal for this week's summit. Prime Minister Narendra Modi was eager: his conversations with Trump have often run aground on trade issues. The US trade representative's office went along because it was sold as crucial to the summit's success. But between America First and Make in India, even the mini-deal was going to be difficult. Both sides played switch and bait with the agenda.

(H.T.,26/02)

Central govt plans expressway between Delhi and Dehradun

Uttarakhand chief minister Trivendra Singh Rawat announced that the Centre has in principle approved the construction of a Delhi-Dehradun expressway that will reduce the travel time between the two cities from 5 to 2.5 hours. He made the announcement after meeting the National Highway Authority of India (NHAI) chairman SS Sandhu in Dehradun. According to officials aware of the matter, the expressway is expected to be completed over the next three to five years. It will reduce the distance between Delhi and Dehradun from 258 km to 180 km. The expressway will pass through Ganeshpur, Mohand, and Ashkrodi in Uttarkhand and Saharanpur, Baghpat and Loni in Uttar Pradesh. "The entire expressway will be elevated [higher than the ground level] and will have access control with toll plazas at different locations," said an NHAI official on condition of anonymity. He added surveys on certain stretches of the proposed highway has started.

(H.T.,26/02)

Revamped insurance plan marks major farm reform

A revamped flagship crop insurance scheme unveiled last week by the Cabinet is the Modi government's first real reform in the farm sector, with the Centre virtually exiting the scheme and handing the insurance market and states a deciding role, analysts say. The Pradhan Mantri Fasal Bima Yojana (PMFBY), which became operational in 2016-17, has been hobbled by long delays in paying off claims, upsetting farmers. To be sure, the scheme is crucial in a country where crops are vulnerable to drought, unseasonal rains and pest attacks. Nearly 54% of the net-sown area lacks irrigation and 12 million hectares, on average, suffer annual weather shocks. A key change in the scheme is that farmers can now choose whether to buy crop insurance or not. Earlier, insurance was compulsory for any farmer with a crop loan. This change is not just aimed at addressing a common gripe of farmers, but will also have a deeper impact on premium rates and how the scheme eventually fares, several analysts said, after reading the fine print.

(H.T.,27/02)

Cabinet nod to central laws under Concurrent List in J&K

The Cabinet gave its nod to order on adopting central laws in Concurrent List for the Union Territory of Jammu and Kashmir. The government also approved amendments to the National Institutes of Food Technology, Entrepreneurship and Management Bill, 2019. An official statement later said all the central laws, applicable to the whole of India except the erstwhile state of Jammu and Kashmir before October 31, 2019, are now applicable to Union territory of Jammu and Kashmir from October 31, 2019. "It is necessary to adapt the central laws made under the Concurrent List, with required modifications and amendments, for ensuring administrative effectiveness and smooth transition with respect to the Union territory of Jammu and Kashmir thereby removing any ambiguity in their application in line with the Constitution of India," it said. The order will be issued under the provisions of the Jammu and Kashmir Reorganisation Act, the statement said.

(N.I.E.,27/02)

Coronavirus: India evacuates 112 people from China, 124 from Japan

India brought back 112 people from the coronavirus-hit Chinese city of Wuhan and another group of 124 from Tokyo who were on board a cruise ship infected by the deadly virus. A C-17 Globemaster III transport aircraft of Indian Air Force evacuated 76 Indians and 36 foreign nationals from Wuhan while an Air India flight brought back the group of 124 people from Tokyo. The foreign national evacuated from Wuhan included 23 from Bangladesh, six from China, two each from Myanmar and Maldives and one each from South Africa, USA and Madagascar. Besides 119 Indians, the people evacuated from Japan included two from Sri Lanka and one each from Nepal, South Africa and Peru. The group was among 3,711 people

who were on board the coronavirus-infected Diamond Princess ship when it docked at the Yokohama port near Tokyo on February 3.

(H.T.,28/02)

37,500 Indians received UK student visa in 2019

Since 2016, the UK is steadily growing in popularity as a destination for Indian students and professionals alike, the latest immigration data from that country indicate. According to the UK Immigration Statistics released on Thursday, over 37,500 Indian students received Tier 4 or study visa in 2019 -- an increase of 93 per cent from 2018. This figure also represents the largest number of visas issued to Indian students over the last eight years and continues the strong upward trend in student visa numbers since 2016. Indians are currently the fastest growing nationality for student visas. Jan Thompson, acting UK High Commissioner to India, said: "This phenomenal increase in student visa numbers is testament both to the UK's leading education system and the exceptional talents of Indian students. We couldn't be prouder that the best and brightest continue to pick the UK, making the living bridge between our countries stronger each day."

(N.I.E.,28/02)

Coronavirus: India feels the heat as global economy suffers USD five trillion wipeout in one week

Global markets are on the dragon's tail with Sensex to S&P, Dow Jones to Nikkei seeing a Friday bloodbath with fears of the novel coronavirus becoming a pandemic. In other words, we are staring at a clear and present danger causing severe human and economic upheaval, but are ill-equipped to contain the calamity. More than the US-China trade war stabbing economies in the back, the virus that came out of nowhere is twisting the knife straight up and deeper into the global being, stoking recessionary fears. Bank of America believes the global economy will see its weakest year since the peak of 2008 financial crisis, while ratings agency Moody's says the pandemic may trigger global and US recessions in the first half of the year. Back home, Finance Minister Nirmala Sitharaman admitted the outbreak would be a challenge if India fails to resolve all economic issues stemming from it within the next three weeks.

(N.I.E.,29/02)

India, France vow to deny safe havens, sources of financing to terrorists

India and France agreed to deepen their counterterrorism cooperation, stressing the need to deny safe havens and sources of funding to terrorists. The two countries held the 14th Meeting of Joint Working Group on Counter-Terrorism at which an inter-agency Indian delegation was led by Ministry of External Affairs Joint Secretary Mahaveer Singhvi, while the French delegation was led by David Bertolotti, Assistant Secretary of State for Strategic, Security and Disarmament Affairs of the French Ministry for Europe and Foreign Affairs. They also agreed to further strengthen counter-terrorism cooperation, as a cornerstone of their bilateral strategic

partnership through the regular exchange of information, joint capacity-building efforts, mutual legal assistance, sharing best practices for countering terrorism and radicalisation, and cooperating in multilateral fora such as the United Nations and the Financial Action Task Force.

(I.E.,29/02)

NEWS FROM OTHER STATES

ANDHRA PRADESH

Andhra govt launches another populist scheme, to pay students for hostel charges

Andhra Pradesh chief minister Y S Jagan Mohan Reddy on Monday launched yet another populist scheme – Jagananna Vasathi Deevena, aimed at extending direct cash transfer of financial assistance to students belonging to downtrodden sections towards their hostel and mess expenses. Under the scheme, financial assistance will be provided for students pursuing diploma in technical education in industrial training institutes (ITIs) and polytechnics, besides those studying degree and post-graduate courses by staying in hostels. An amount of Rs 10,000 would be paid for each ITI student, Rs 15,000 for each polytechnic student and Rs 20,000 each for degree and post-graduate students every year in two equal instalments in the months of February and July. As many as 11,87,904 students would be benefited by the scheme.

(H.T.,25/02)

Amaravati, once planned as world-class capital, set to turn into residential colony

Once billed as “world-class” capital city, Amaravati is going to be a mere residential colony in the coming days, if the proposal of the YS Jagan Mohan Reddy government is put into implementation. There would be no high-rise buildings comprising global software companies, commercial complexes, multiplexes, international institutions, star hotels, sports complexes, headquarters of corporate companies, iconic towers of non-resident Indians, sprawling theme parks with amphitheatres and recreational facilities and vast network of roads with multi-level flyovers, as projected in the master plan of Amaravati, prepared during the previous Telugu Desam Party (TDP) under Chandrababu Naidu. Instead, the city would get sprawling residential colonies for weaker sections, each house being built in an area of one cent (around 48 square feet), apart from houses and shops that would come in the plots allotted to the farmers who had given away their lands to the previous TDP government towards construction of capital city.

(H.T.,27/02)

Andhra Pradesh gets new infrastructure & investment department

With an objective to lay a special focus on attracting investments and improving infrastructure, the State government has issued an order for the creation of a separate department for infrastructure and investment, detaching it from the Industries, Infrastructure,

Investment and Commerce Department. The new department, which will be under the Chief Minister, will have one post of assistant secretary and two sections with staff.

(N.I.E.,27/02)

ARUNACHAL PRADESH

In Arunachal Pradesh, plan to build road through tiger reserve under lens

The Union environment ministry has sought the National Tiger Conservation Authority (NTCA)'s response to a proposed highway in Arunachal Pradesh that is likely to cut through a part of the Pakke Tiger Reserve in East Kameng district, an official said amid concerns about the risks the project may pose to the wildlife. "We have received a road project proposal from the Arunachal Pradesh government, which involves the Pakke Tiger Reserve. It is, however, being referred to the NTCA for comments," said the official on condition of anonymity. The issue came to light after environmental activist, Jorjo Tana Tara, received some documents on the proposed East-West Industrial Corridor under the Right to Information Act from the reserve's divisional forest officer.

(H.T.,26/02)

ASSAM

Assam to convert state-run madrasas, Sanskrit schools into regular schools

The Assam government said madrasas (Muslim religious law schools) and Sanskrit tols (ashrams that teach Sanskrit and religious scriptures) funded or run by government in the state would be converted into regular schools and will stop providing religious education because the government shouldn't be doing that. The decision, announced by Assam education minister Himanta Biswa Sarma will affect around 600 madrasas and 100 tols. He added that teachers currently handling scriptures and other religious education in these state-funded or run institutions will continue to be employed till retirement but not teach the subjects.

(H.T.,13/02)

MHA committee on Assam recommends panel for 67% quota for native people in House

A home ministry-appointed committee has recommended that two-third seats in the Assam Assembly should be reserved for the indigenous people of the state and 1951 should be the cut-off year to define the local population, people familiar with the matter said. The committee has also suggested creation of a legislative council (Upper House) for Assam and introduction of the Inner Line Permit (ILP) to control the movement of people from outside the state, they said. For the reservation of seats for indigenous people in Assam Assembly, the 13-member panel has recommended two formulas, including a quota of two-third seats (67 %) for them. In

addition to the 67% reservation for the indigenous people, 16% will also be reserved for the Scheduled Caste and Scheduled Tribe communities. The committee, according to the people, unanimously recommended that those who were residents of Assam in 1951 and their descendants, irrespective of community, caste, language, religion or heritage, will be considered as indigenous people of the state.

(H.T.,18/02)

Couples of inter-community marriages to get cash incentive in Assam

At a time the controversial Citizenship (Amendment) Act (CAA) threatens to strain the ties between Bengalis and Assamese in Assam, a government body has decided to offer financial assistance to couples who entered into inter-community marriages. The Assam Linguistic Minority Development Board (ALMDB) said the financial aid would be provided keeping in mind the welfare of the families. "Some couples are deprived of property rights by their families for inter-community marriage. Some others face a social boycott. As a result, they suffer a lot but they have the right to live. We want to do something for these families. They can earn a living by opening a paan shop etc," ALMDB chairman Alok Kumar Ghose told journalists. He said they would soon decide on the amount of aid to be given stating that it could be Rs.20,000 or Rs.50,000. Marriages between Bengalis and Assamese are common in Assam. People from the two communities also work in partnership in various other fields.

(N.I.E.,19/02)

DELHI

Air pollution, ration on AAP government's agenda for first six months

The Aam Aadmi Party government will kick off its term by rolling out free bus rides to students, introducing a "deshbhakti" (patriotism) curriculum, doorstep delivery of ration, and mapping air pollution sources in real-time, according to three ministers in the outgoing cabinet who are set to be retained when the chief minister Arvind Kejriwal takes oath on Sunday at the Ramlila Maidan. These four crucial schemes are part of a several measures that the new AAP government aims to implement in its first six months in office, the ministers said. "After working intensively on improving its schools and hospitals and providing free water and power over the last five years, we are now looking at quick deliverables -- augmenting public transport, offering free bus rides to students, getting real-time data on the sources of air pollution, and a 'deshbhakti' curriculum in schools," Manish Sisodia, who is set to once again be sworn in as deputy CM, told. Sisodia, who is credited with the makeover of government schools, may also retain the education portfolio.

(H.T.,14/02)

Delhi govt issues corona virus circular in city schools

An 11-step hand-washing guideline with illustrations, ‘dos and don’ts’, and a general advisory are among the details in a Delhi government circular that has been issued in schools, directing authorities to take preventive measures against the spread of the novel coronavirus, senior government officials said on Sunday. The circulars were issued on February 20 — four days after 17 people, out of several passengers who had arrived in Delhi from China and other countries affected by the corona virus before screenings at the airport began around mid-January, were found “symptomatic for the infection” and hospitalised. Delhi health department officials said they have traced many such passengers. According to data shared by the department, till February 13, over 5,700 such passengers were approached after being informed by authorities of the Indira Gandhi International Airport.

(H.T.,24/02)

GOA

Goa to send notices to 42 companies to recover Rs 1200 cr for illegal mining

Forty-two mining companies will be issued notices within one month to recover Rs 1200 crore due to the state on account of illegal mining, Goa chief minister Pramod Sawant said. Sawant, who holds the mining portfolio, said he was eager to ensure the resumption of mining but at the same time said he would be firm in ensuring every rupee due to the state would be recovered. “We had appointed a committee of 16 chartered accountants. They have submitted the report and it is with the government,” Sawant said while speaking during the Question Hour of the legislative assembly on Tuesday. “The report states that Rs 1200 crore is due to the government. We are giving them an order to recover money. A total of 42 companies will be sent notices within a month,” he said. Sawant also promised to fast track cases of illegal mining being probed by a special investigation team.

(H.T.,05/02)

Liquor in Goa set to cost up to 50% more from April 1

Liquor is set to cost up to 50% more from April 1 in Goa, chief minister Pramod Sawant said in the assembly on Thursday. Presenting his maiden budget, Sawant announced a hike in excise duties and fee on the sale of liquor, with the hikes ranging from 20%-50% for all categories of liquor. “We have only made a small increase in tax so as not to increase the burden on the common man. We have hiked excise duties and fees a little, stamp duty has been hiked, land rates have been revised and court fees have been increased,” he told media persons after his budget presentation. Goa’s excise revenue collection was Rs 477.67 crore during the financial year 2018-19 which was an increase of 16.5% over the previous year

while the new excise duties and fees will see the government rope in additional excise revenue of Rs 100 crore -- an increase of around 25%. (H.T.,07/02)

HARYANA

Cabinet defers move to provide 75% quota in pvt jobs

The Haryana cabinet on Friday deferred the proposal to enact legislation for providing 75% reservation in private-sector jobs for Haryana youth. The move to introduce reservation for local youth is on the lines of the law enacted by YS Jaganmohan Reddy government in Andhra Pradesh and several other BJP and Congress-ruled states. Officials said draft bill was referred to the law secretary for vetting following prolonged deliberations among the members of the council of ministers at New Delhi on Friday. "The law secretary will go through the memorandum to fine-tune it and ensure it's legally sound. In case it gets vetted and cleared by the law secretary, it can be tabled in the upcoming Budget session," said an official.

(H.T.,01/02)

Cold conditions sweep most parts of Punjab and Haryana

Cold conditions swept most parts of Haryana and Punjab on Sunday, with the minimum temperature in Narnaul settling at 2.2 degrees Celsius, five notches below the normal. Both minimum and maximum temperature settled below normal limits in various parts of Punjab and Haryana, said a Met official. According to the local Met Department, the minimum temperature in Hisar was recorded at 3 degrees Celsius, Karnal 5.6 degrees Celsius, Rohtak 4.6 degrees Celsius, Bhiwani 5.5 degrees Celsius, Sirsa 3.9 degrees Celsius and Ambala at 6.6 degrees Celsius. In neighboring Punjab, Adampur was the coldest place registering a low of 2.7 degrees Celsius. Among other places in the state, Faridkot recorded a low of 4 degrees Celsius, Amritsar 3.6 degrees Celsius, Ludhiana 3.5 degrees Celsius, Patiala 6.8 degrees Celsius, Pathankot 5.4 degrees Celsius, Halwara 3.1 degrees Celsius, Bathinda 3.2 degrees Celsius and Gurdaspur 6.2 degrees Celsius.

(P.,03/02)

HIMACHAL PRADESH

Himachal's Pong sees 68% rise in bar-headed goose population

Flying thousands of miles from their native habitat in high-altitude lakes in Central Asia to avoid the extreme winter, the bar-headed geese, an endangered migratory bird species, regularly descend wetlands across India. The Pong Dam wetlands, one of the largest man-made wetlands in northern India, are one their preferred wintering grounds. This time their number in the Pong wetlands has spiked by 68 per cent compared to previous year, state Chief Wildlife Warden Savita told IANS on Sunday. At the annual two-day waterfowl estimation

coordinated by the state wildlife wing along with specialised institutions from January 31 in the Pong Dam wetlands, spread over 307 sq km, a 49,496 bar-headed geese were recorded. She said the bar-headed geese were the largest influx of any winter migrant in the Pong wetlands, some 250 km from state capital Shimla.

(P.,02/02)

JAMMU & KASHMIR

52,000 farmers to receive damages for crop loss in Jammu

Over 52,500 farmers will receive compensation of Rs 34 crore for the loss of their crops due to unseasonal heavy rainfall, wind and hailstorm in Jammu district, an official spokesman said on Friday. "As many as 52,691 beneficiaries will receive compensation for their crops and total amount of over Rs 34 crore will be disbursed directly to the accounts of these beneficiaries," the spokesman said. The paddy crop spread over five lakh kanals (25,292.85 hectares) has been damaged by unseasonal heavy rainfall, wind and hailstorms last year in four tehsils of RS Pura, Suchetgarh, Bishnah and Marh. Jammu Deputy Commissioner Sushma Chauhan visited RS Pura sub-division and inspected the progress of disbursement of compensation among farmers for crop loss. During the tour, she visited RS Pura SDM office and was briefed about the details of the total amount disbursed among the farmers so far in his area of jurisdiction, the spokesman said.

(P.,09/02)

MADHYA PRADESH

MP drafts right to water law, promises 55 litre/day to each

Madhya Pradesh has drafted a Right To Water legislation that promises a minimum of 55 litres a day per person to the state's 76.2 million residents, a fine and a jail term of up to 18 months for anyone affecting the quality of water, and a 0.5% cess on all construction work to fund development of water infrastructure. MP is the first state in the country to have drafted such a law. The Central government last year announced a Jal Shakti Mission promising piped drinking water to every household by 2024. The draft law is based on the public trust doctrine, which provides for citizens having the first right over natural resources such as water. The MP government seeks to consider water a "fundamental right" on the lines of right of life enshrined in the Constitution. "The Right to Water Act will be based on equal and fundamental right of every citizen over natural resources like the Right to Food and Freedom," said a senior government official of the public health engineering (PHE) department.

(H.T.,25/02)

MAHARASHTRA

Malls, mill compounds

Not just shopping malls and commercial mill compounds, stand-alone eateries or shopping outlets in non-residential areas, too, could be allowed to run 24x7 in Mumbai. A fortnight ago, the Brihanmumbai Municipal Corporation (BMC) gave nod to implementation of its 24x7 Mumbai plan, allowing establishments in gated communities such as shopping malls and commercial complexes in non-residential areas to run through the night. Gated communities refer to places with CCTV surveillance, parking facilities, safety arrangements and steps to curtail noise, said a government official. The civic body is now identifying other non-enclosed and non-gated areas – business hubs, commercial areas or tourist spots – where the plan can be implemented. The criteria are the hubs should not cause nuisance to residential areas and where security can be ensured, according to BMC officials.

(H.T.,01/02)

Mumbai 24x7 plan may go beyond malls, mill compounds

Not just shopping malls and commercial mill compounds, stand-alone eateries or shopping outlets in non-residential areas, too, could be allowed to run 24x7 in Mumbai. A fortnight ago, the Brihanmumbai Municipal Corporation (BMC) gave nod to implementation of its 24x7 Mumbai plan, allowing establishments in gated communities such as shopping malls and commercial complexes in non-residential areas to run through the night. Gated communities refer to places with CCTV surveillance, parking facilities, safety arrangements and steps to curtail noise, said a government official. The civic body is now identifying other non-enclosed and non-gated areas – business hubs, commercial areas or tourist spots – where the plan can be implemented. The criteria are the hubs should not cause nuisance to residential areas and where security can be ensured, according to BMC officials. Municipal commissioner Praveen Pardeshi told HT, “Recently, we had a meeting with the associations of retailers and restaurants in the city. They are keen to implement the nightlife plan in business hubs. We are trying to find a way as to how retail outlets and restaurants owners outside gated communities can be included in the plan. A decision on the mechanism is yet to be taken, but in-principle, we would like to support that. We are identifying areas where security will be ensured.”

(H.T.,06/02)

Maharashtra govt campaign to raise women participation in sports, targets 1.1 cr girls

The Maharashtra government has launched a plan to increase women participation in sports, especially at the national and international level. The campaign targets girls in the age group of 6-13 years, who will be educated on nutrition and exercise from a young age, said Om Prakash Bakoria, Commissioner of Sports and Youth Services, Maharashtra. The campaign targets more

than 1.1 crore girls across the state, officials said. As part of the campaign, sports teachers from across the state will undergo training, Bakoria added. Rishikesh Kumar, founder and CEO, Xtraliving, knowledge partner of this campaign, added that the objective is to achieve better fitness levels and increase medal tally at the international level. "We will contribute to the area of planning and execution. Our expertise is in nutrition and fitness training," Kumar said. Kumar said they will help the government collaborate with the right organisations and stakeholders for spreading awareness on various aspects such as health, hygiene, nutrition and fitness.

(I.E.,11/02)

Maharashtra to step up vigil against locusts in border districts

Alarmed by the invasion of desert locusts in neighbouring Gujarat and Rajasthan, Maharashtra's Agriculture department has decided to keep a close vigil against potential attacks by the pests in the state, including stepping up surveillance in districts bordering Gujarat. Desert locusts refer to the grasshoppers which cover large distances, denuding vegetation across vast tracks of land. Locusts normally breed in the Horn of Africa, causing great damage during seasonal migration. Locusts have three breeding phases, with their numbers increasing during each phase. Alarmed by the invasion of desert locusts in neighbouring Gujarat and Rajasthan, Maharashtra's Agriculture department has decided to keep a close vigil against potential attacks by the pests in the state, including stepping up surveillance in districts bordering Gujarat.

(N.I.E.,21/02)

City on green path, to get junior bicycle mayors aged 9 to 16 for its 24 wards

With an aim to make the city bicycle-friendly, Mumbai is set to get a bicycle mayor for each of the 24 wards who will be assisted by two junior bicycle mayors between the ages of nine and 16 years. The Smart Commute Foundation (SCF), which is spearheading Vision 2030, to make Mumbai the bicycle capital of India, will select the deputy and junior mayors along with the Brihanmumbai Municipal Corporation (BMC) and political leaders from March. Firoza Suresh, founder of SCF and Mumbai's first bicycle mayor, said, "Every ward in Mumbai is like a city in itself. We need more cyclists to come forward to further our vision. With 24 deputy mayors and two junior bicycle mayors in every ward, we will be a strong team of 73 people." With 13 Metro corridors planned in the Mumbai Metropolitan Region, the Mumbai Metropolitan Region Development Authority (MMRDA) is also looking at multi-modal integration at Metro stations by providing cycle bays and cycle paths.

(H.T.,27/02)

Maharashtra Assembly clears bill making Marathi mandatory in schools

The Maharashtra Legislative Assembly unanimously passed a bill which makes Marathi a compulsory subject across all schools in the state. The development came on `Marathi Bhasha

Din' (Marathi language day) which is celebrated on February 27, the birth anniversary of poet and Jnanpith award winner late V V Shirwadkar. The state Legislative Council had passed the legislation, titled 'Maharashtra Compulsory Teaching and Learning of Marathi Language in Schools Bill, 2020', on Wednesday. Minister for Marathi Language Subhash Desai introduced the bill in the Lower House on Thursday. Desai said the legislation was on the lines of laws in Telangana, Tamil Nadu, Kerala and Karnataka, and it makes teaching and studying Marathi compulsory in all schools (irrespective of the board to which they are affiliated). Marathi will become a compulsory subject in all schools from standard 1st to 10th in a phased manner from the academic year 2020-2021, he said.

(H.T.,28/02)

MANIPUR

Manipur bans import of packaged food from China, Myanmar, SE Asia

In view of the outbreak of novel coronavirus, the Manipur Government has banned the import of packaged food items from China, Myanmar and Southeast Asian countries which do not comply with FSSAI regulations, officials said here on Friday. The notification issued by K Rajo Singh, Additional Food Safety Commissioner, Directorate of Health Services said, "No person shall import any packaged food items made in China, Myanmar and other Southeast Asian countries that do not comply with the Food Safety and Standards (Import) Regulations, 2017." "No person shall manufacture, distribute, sell or expose for sale or dispatch or deliver to any agent or broker for the purpose of sale, any packed food products which are not marked and labelled in the manner as specified by the regulations," it said. As a precautionary measure, the Directorate has urged the public "not to consume any packaged food items made in China, Myanmar and other Southeast Asian countries".

(P.,08/02)

NAGALAND

Nagaland government goes after teachers who hired their 'proxies'

The Nagaland government is seeking to uproot a practice that is deeply rooted in the Naga society. The state's Directorate of School Education has zeroed in on 438 government teachers, found to have engaged substitutes to teach on their behalf, and directed them to report to their respective schools or face disciplinary action. They have been also asked to take two photographs of them, one in front of the school, and another while taking a class, every working day until further direction. The photos have to be sent from their own email ids registered with the department. The lists of them have been uploaded on the department's website education.nagaland.gov.in.

(N.I.E.,16/02)

ODISHA

Odisha beats national average in rural employment

A lead performer in many developmental interventions, the State is now ahead of national average in several indicators of MGNREGS. “Odisha is ahead of national average in indicators like project completion, geo-tagging, timely payment of wages, individual beneficiary based projects, e-payment and employment generation,” said Director, Special Projects, Rajesh Prabhakar Patil. Around 91 per cent of the projects sanctioned up to FY 2018-19 have been completed against the national average of 89.5 per cent. Similarly, 95 pc of the assets created under MGNREGS during Phase-I and 84 pc under Phase-II have been geo-tagged against the national average of 91 pc and 79 pc respectively, Patil said. On timely payment of wages, the State’s achievement was 99.4 pc against the national average of 96.5 pc. Completion of individual beneficiary based projects also has gone up to 86 pc against national average of 68 pc. While 89 pc of the active job seekers are covered under Aadhaar framework with wage payment in digital platform, the national average is 74 pc..

(N.I.E.,15/02)

Odisha government to promote 'Mo Sarkar'

In a bid to reinforce Chief Minister Naveen Patnaik’s people-centric governance at the grassroots level, Odisha Government has planned to popularise Mo Sarkar initiative and its benefits across the State. Launched on October 2 last year, the initiative that attempts to bring in professionalism and behavioural change in public offices through a direct random feedback system from citizens has become a model for other States. Initially introduced in police stations and hospitals across the State, the programme now has been extended to around 30 departments with officials pulling up their socks to deliver services as mandated by the Government. As it has been decided to cover all 317 tehsils and 191 sub-registrar offices in the State this week and all offices by March 5 under Mo Sarkar, the Government has embarked on to intensify its information, education and communication (IEC) campaigns.

(N.I.E.,17/02)

Odisha passes bill to identify socially backward classes

The Odisha assembly on Monday passed the Odisha State Backward Classes (Amendment) Bill to enable its newly constituted Backward Class Commission to conduct a survey for identifying socially and economically backward classes on the basis of their socio-educational status. The bill was passed unanimously. The assembly also passed a resolution to take up the survey of social and educational conditions of people of backward classes. Officials said the amendment was necessary for conducting a survey of the households of backward classes. There are over 209 communities identified as socially and educationally backward classes (SEBC), but there are demands from several others for inclusion in the list.

(H.T.,18/02)

PUNJAB

Punjab becomes first state to hire detective agency to check female foeticide

In 2018, Punjab's Department of Health and Family Welfare become the first state in the country to hire a detective agency to check female foeticide. In the last two years, the agency has been lending critical support to the health department in nabbing doctors who take money to perform prenatal ultrasound tests to determine the sex of a foetus. Sources in the health department said in the last two years more than 19 successful sting operations were carried out to nab those violating the Pre-Conception and Pre-Natal Diagnostic Technique Act. Of these 19 operations, 15 were carried out by the detective agency while the department conducted the remaining four. In all, 51 accused were arrested and 17 ultrasound machines seized.

(H.T.,04/02)

Use single-time disposable mouthpiece at drunken driving nakas: Chandigarh PGI to traffic police

In view of corona virus scare, the PGIMER has advised the Chandigarh Traffic Police to "use single time disposable mouthpiece" during drunken driving check post. On February 5, the Chandigarh Traffic Police had written a letter to the PGIMER(Post Graduate Institute of Medical Education & Research) director, seeking an opinion regarding use of breath analyzer at the drunken driving check posts in Chandigarh. The letter was written following emails received from general public in traffic wing about coronavirus scare. The reply which has been received from the Department of Internal Medicine of PGIMER mentions "that use of a breath analyser to check the presence of alcohol in a person's breath involves holding the mouthpiece of the device in the lips and blowing into it. The only point where contact transmission is possible is the mouthpiece. Using single time disposable mouthpiece would be an option. This practice may be helpful in preventing a number of infections (flu, tuberculosis). As far as coronavirus is concerned, scanty reports are available in literature till now about its behaviour including exact means of spread".

(I.E.,11/02)

Now, mother, surrogate working with Chandigarh administration can take 26-week maternity leave

Women using surrogates to bear a child as well as the surrogates who are working with the UT administration will now be able to take maternity leave, it has been learnt. An administration notification issued on February 13 states that women employees who want to

have a child through surrogacy and the surrogates will be entitled to maternity leave with full pay for up to 180 days or 26 weeks. Heads of departments will be authorising the leave. The notification, issued on February 13, states, “The maternity leave will also be admissible to the commissioning mother, that is, the female employee who engages the service of another female to conceive a child with or without the genetic material being supplied by her and/or her male partner and also to the surrogate mother that is the female employee who bears a child on behalf of another woman either from her own egg fertilised by the other woman’s partner or from the implantation in her uterus of a fertilised egg from the other woman, on the same terms and conditions as prescribed for maternity leave admissible to a female employee. The competent authority for the grant of this leave would be the Head of Department.”

(H.T.,19/02)

RAJASTHAN

Budget delivers a big jolt to Jaipur's Jewellery Industry

The Union Budget has been a major setback for Jaipur’s Gems and Jewellery industry which has an annual turnover of about 3500 crores. This glittering industry had demanded a major cut in import duty on gold as a means to revive their trade which has suffered big time in recent years due to global recession, demonetization and GST. However, far from any reduction in import duty on gold, Budget 2020 has imposed a 0.5% import duty on uncut colored stones which at present can be imported tax-free. As a result, the cost of precious and semi-precious color stones is estimated to rise by about 1% and Consumers will now have to shell out more for jewellery studded with rubies, emeralds, sapphires and all kinds of colored gemstones. This could see a further drop in sales as jewellery items become more expensive.

(H.T.,03/02)

Why legal age of marriage for women is 18, asks Rajasthan HC

The Rajasthan High Court has asked the central and the state governments to respond to a public interest litigation, which seeks to have the legal age of marriage for women, presently at 18 years, declared as unconstitutional. The PIL has been filed by one Abdul Mannan who argues that the different age limits for men and women’s marriage are discriminatory and without a scientific basis. “Different minimum age of marriage for men and women are not only against the doctrine of gender equality and gender justice guaranteed under article 14 and 15 of the Constitution of India but is also against the dignity of women, which is an integral part of article 21,” the petitioner said. The petition states that more than 125 countries in the world have a uniform age of marriage for men and women. The National Human Rights Commission, pursuant to the National conference on child marriage, had recommended that India follows suit and bring uniformity in the minimum age limit. The petition says women are disadvantaged on several fronts due to the current lower age limit for marriage. According

to the petition, the differential age limit is based solely on stereotypes. It also says that the Law Commission of India has observed that no scientific basis exists for such a distinction.

(H.T.,06/02)

Coronavirus spread impacts profits in Rajasthan's jewellery business

The gems and jewellery business in Rajasthan, with an annual turnover of about Rs 3,500 crores, is set to suffer huge losses due to postponement of Hong Kong International Jewellery Show after the spread of coronavirus. Indian jewellers have more than 500 offices in Hong Kong. With the show postponed, trade experts say the business, which generated Rs 150-200 crore at the show, is at stake. Sanjay Kala, President of Jaipur Gem and Jewellery Association, said, "The show is an important showcasing platform for jewellers." With polished diamonds worth around Rs 50,000 crore being exported from Surat to Hong Kong every year, the disease's outbreak will impact the Surat diamond industry which polishes 99 per cent of all rough diamonds imported in the country. Experts say the Surat diamond industry is staring at a loss of around Rs 8,000 crore for February and March.

(N.I.E.,16/02)

20,000 Rajasthan govt employees to pay for 'stolen' ration meant for poor families

Rajasthan will recover dues from around 20,000 government employees who had illegally taken ration meant for poor families under the National Food Security Act (NFSA) in the state, food and civil supplies minister Ramesh Meena said on Tuesday. The issue was raised in the assembly by the deputy leader of the opposition, Rajendra Rathore, who wanted to know if the government would take action against the guilty employees. Ramesh Meena said the government is reviewing the matter and a probe is underway. He said the government will recover the money from those officials who have taken the ration against the rules on the market rate. The state's additional commissioner (food), Suresh Gupta, has issued an order to all collectors asking them to conduct a survey of the beneficiaries. During the survey, it was found that government employees were also on the list of beneficiaries under the roof law, which entitles the poor subsidised ration.

(H.T.,26/02)

TAMIL NADU

Action plan on climate change released

The State government released its draft action plan on climate change. It proposes to carry out 199 planned activities in seven key sectors by 2030. The voluminous document has been uploaded on the Department of Environment's website, and public have been invited to give their suggestions. The plan has been prepared in sync with Nationally Determined

Contribution, which India submitted under the Paris Agreement in 2015, said environment secretary Shambu Kallollikar. “The total resource requirement is expected to be Rs 3.24 lakh crore. After accounting from all possible sources, there will still be a gap of Rs 1.04 lakh crore,” he said. The project’s implementation would effectively start from January 2021.

(N.I.E.,05/02)

Tamil Nadu declares Cauvery delta a protected agricultural zone

Chief Minister K Palaniswami said eight Cauvery delta districts of Tamil Nadu including the rice bowl, Thanjavur, will be categorised as a special protected agricultural zone and assured that permission will not be given for hydrocarbon projects. Asserting that steps will be taken to enact a separate law to confer the protected status to the delta districts, he said here that only agro based industries will be encouraged on a need basis in the river Cauvery fed regions. The Chief Minister’s announcement assumes significance in In the wake of continued opposition to projects like those involving hydrocarbon at places, including Neduvasal in Pudukottai district. Making the announcement, he assured that permission will not be given for any new projects like those related to hydrocarbons. “We will not give permission for any project that may affect the livelihood of farmers,” he said.

(H.T.,10/02)

Tamil Nadu scraps development of Petroleum, Chemicals and Petrochemicals Investment Region

Tamil Nadu government announced that it is scrapping the Petroleum, Chemicals and Petrochemicals Investment Region (PCPIR) project following opposition from the people and others. As per original plan about 57,345 acres in 45 villages in Cuddalore and Nagapattinam districts would constitute the PCPIR. People and political parties were opposing the project as the two districts come under the Cauvery delta region-the rice bowl the state. Those who opposed the PCPIR said the petroleum and petrochemical projects would affect agriculture. Welcoming the government's decision to scrap the project PMK Founder S. Ramadoss said his party was against the PCPIR as it would turn the region into a desert. He said the party also demanded declaration of the Cauvery delta region as a protected agricultural zone.

(N.I.E.,23/02)

TELANGANA

Telangana government launches blockchain accelerator programme for startups

The State government, in partnership with Tech Mahindra, announced the launch of the T-Block Accelerator — the inaugural accelerator programme for the Telangana Blockchain District. IBC Media will run the accelerator. The accelerator will be working with 250 blockchain companies and is aimed at startups that have a strong blockchain use-case; thereby,

accelerating the startup growth and contributing to the growth of the industry. It also aims to tap the low investment surge in blockchain in India. The registrations for the T-Block Accelerator will be open from February 3, 2020, with a one-week boot camp, followed by a four-week-long intensive training programme. Participating startups will receive mentorship and guidance from leading experts. The programme includes workshops, presentations, discussions, and assignments designed to impart the practical knowledge required to build relevant blockchain products with real-world applications.

(N.I.E.,04/02)

Telangana to pass anti-CAA resolution in assembly, urges Centre to scrap it

The Telangana government led by chief minister K Chandrasekhar Rao appealed to the Centre to abrogate the Citizenship Amendment Act to prevent discrimination of people on the basis of religion. A resolution to this effect was passed by the state cabinet after a marathon meeting that ended late in the night. The cabinet also decided to adopt a resolution in the forthcoming budget session of the state assembly opposing the implementation of the CAA. The budget session is expected to commence in the second week of March. The Telangana cabinet's decision came within hours of Prime Minister Narendra Modi making it clear at Varanasi that there was no question of reviewing the CAA that fast tracks Indian citizenship to non-Muslim illegal migrants from Pakistan, Bangladesh and Afghanistan. The cabinet appealed to the Centre that there should be no discrimination in granting Indian citizenship on the basis of religion. It requested that all religions must be treated as equal before the law.

(H.T.,17/02)

Adoption rate drops in Telangana due to legal issues

Single women, men and families who want to adopt are forced to wait for years in Telangana. The number of in-country adoptions from the State's largest home for children, Shishu Vihar, plummeted in 2019 owing to the dearth of children for adoption. According to official data, only 26 children were available for adoption that year. This is a very small number compared to the 215 (and more) children — in the age group of 0 to 4 — seeking shelter. In 2018, the total number of children adopted from the centre was 38, while the year before, it was 58. Though the number of children under government care is increasing substantially, many of them are not legally available for adoption.

(N.I.E.,23/02)

TRIPURA

Tripura-B'desh rail line possible by 2021

The railway line between Agartala and Akhaura in Bangladesh will be completed by September 2021 and the land acquisition for the same has been completed, officials said on

Thursday. The 15.6 km-long railway link connects Gangasagar in Bangladesh to Nischintapur in India (10.6 km) and from Nischintapur to Agartala railway station (5.46 km). The cost of laying the 5.46-km track is being borne by the DoNER ministry on the Indian side while the 10.6-km long track on the other side of the border is being laid by the ministry of external affairs. The project is being executed by IRCON and the approximate cost of the project is ₹580 crore. A district magistrate-level meeting of three districts of Bangladesh and Tripura have reviewed the progress of the railway line.

(H.T.,07/02)

UTTARAKHAND

Uttarakhand govt eases commercial mining on private land, empowers district magistrates to give permission

In a major move, the Uttarakhand government empowered district magistrates to permit commercial mining on private land in the state. Earlier, the permission was given by the state government itself. The decision was taken by the government during its cabinet meeting led by Chief Minister Trivendra Singh Rawat at state secretariat on Wednesday. There were 13 proposals which were discussed; out of these, 10 were approved while remaining three were kept for further discussion in the next cabinet meeting. Madan Kaushik, cabinet minister and spokesperson of state government, while informing media persons about the decision, said the district magistrates of all the 13 districts of state would now have the power to permit mining on private land.

(H.T.,13/02)

Uttarakhand's 100-day plan to reduce migration of locals

The Uttarakhand government has drafted a plan to provide a minimum 100 days of work, through the Mahatma Gandhi National Rural Employment Guarantee Act 2005, to arrest migration from the hill state, which also has national security implications. The Rural Development and Migration Commission report, released in 2018, had shown that because of rapid migration some villages in the state have been left with a population in single digits. The report also showed that over 500 villages have seen around 50% migration and this has made them turn into ghost towns. "Villages, which are the worst affected, have been chosen for the initiative. We will make sure that 100 days of work is provided so that people don't have to leave their homes," Udayraj Singh, additional secretary, MGNREGA, Uttarakhand said. Last year during his visit to Uttarakhand, Chief of Defence Staff Gen Bipin Rawat, who was then the army chief, had raised the issue of migration.

(N.I.E.,21/02)

'Ujjwala' scheme achieves 91 per cent refill rate in Uttarakhand

Over 91 per cent of Ujjwala Scheme beneficiaries have been refilling their LPG cylinders according to newly collated data provided by the officials of Indian Oil Corporation. Out of total 2.35 lakh active Ujjwala connections, 2.15 lakh have been regularly refilling their cylinders through this initiative. Ujjwala, which is Modi government's flagship scheme, designed and aimed to provide LPG connections for free to BPL households across the country. The scheme is especially aimed at the empowerment of underprivileged women. However, despite success people of hilly terrains remain plagued with issues such as transportation, non-availability of centers for the refill, lack of delivery to the houses of connection holders and others.

(N.I.E.,28/02)

UTTAR PRADESH

Uttar Pradesh Ministers, MLAs to become tech-savvy, to get iPads

The Yogi Adityanath government in Uttar Pradesh has decided to give its Cabinet Ministers and the MLAs iPads and tablets in order to make them tech-savvy. During a meeting, Chief Minister Yogi Adityanath advised the legislators and ministers to make maximum use of iPads, laptops and tablets and said: "The functioning of the state government will soon be paperless. It will start with the Cabinet. The next cabinet meeting will be completely paperless. This will speed up work and reduce paper consumption." Sources said that messages and letters to the ministers will be sent through the iPad. For this, they will also be given training. The Chief Minister is already monitoring the progress of the various government schemes online through his 'Darpan' dashboard. Now he will be seen using technology extensively from delivering speeches to e-office. A new desktop and iPad have been ordered for the Chief Minister, sources said. Yogi is often seen using the iPad during his speeches.

(H.T.,14/02)

Forest dept to grow over million saplings to meet annual planting target

Aiming to increase the green cover of the city, the district forest department has been given a target to raise 13.78 lakh saplings of over 20 species to meet the annual plantation target set by the state government for the year 2020-21. The state government had last year ordered a massive plantation drive of 10 lakh trees, which about two lakh more than the target the year before that. The plantation drive held last August saw the participation of 26 government departments. Over 7.5 lakh saplings were planted on a single day. This year, the drive is to be held between July 1 and 7, unlike 2019, when the plantation happened on war footing in a single day of August 15. According to the forest department, to meet the demand this year,

they are growing a total of 13.78 lakh saplings in five different forest department nurseries.

(H.T.,15/02)

3500-tonne gold mine estimated at Rs 12 lakh crore found in UP, five times bigger than India's reserve

The UP government has stricken the gold, this time, in a literal sense. The authorities concerned have confirmed the presence of gold mines in Son Pahadi in Mahuli and Hardi village under Kon police station area of Padraakh village panchayat in the tribal district of Sonbhadra. After the confirmation of the presence of over 3500 tons of gold reserves in the mountainous range, Uttar Pradesh government is preparing for the auction of the rocks containing gold through e-tendering and has also constituted a seven-member team for the purpose. The team will be geo-tagging the entire region and will submit its report to the Directorate of Geology and Mining, Lucknow, by February 22. As per reports of Geological Survey of India and Uttar Pradesh Directorate of Geology and Mining, the estimated gold is said to be around 3,589.76 tonnes – 2943.6 tonnes in Son Pahadi and 646.16 tonnes in Hardi village area.

(N.I.E.,22/02)

In gold-rich Uttar Pradesh's Sonbhadra, 269 villages afflicted by fluorosis

Sonbhadra district of Uttar Pradesh was in news for gold reserves, but about 10,000 villagers of 269 villages here have become disabled due to fluorosis reportedly caused by air and water pollution. Despite the intervention of the National Green Authority (NGT), the state government or district administration has not taken any effective steps. Jagat Narayan Vishwakarma, an environmentalist associated with the NGO 'Vanvasi Seva Ashram', said, "A team of researchers from New Delhi's Centre for Science and Environment came here in 2012 and took samples of people's blood, nails and hair. They found that the level of mercury in the samples was high." Advocate Ashwini Dubey, who is fighting for the rights of tribals of Sonbhadra in the Supreme Court, said, "The state government generates revenue by exploiting mineral and forest wealth from here. Local gangs are involved in the mining business, but tribals are forced to drink drain water."

(N.I.E.,24/02)

WEST BENGAL

Real-time satellite data to help Bengal curb pollution

The West Bengal Pollution Control Board has signed a memorandum of understanding with IIT-Delhi scientists to manage air quality in eight polluted cities using real-time satellite data. This is the first such instance when real-time satellite data would be used for round-the-clock

air quality management by any state pollution control board. "Till date satellite data have been used by scientists for research, the findings of which have often been used by various state pollution control boards for air quality management. But this is for the first time that real-time satellite data would be used for air quality management in cities on a day-to-day basis," said Sagnik Dey, coordinator of Center of Excellence for Research on Clean Air (CERCA) and associate professor at Centre for Atmospheric Sciences (CAS) at Indian Institute of Technology in Delhi.

(H.T.,10/02)

All 57 correctional homes in West Bengal to get in-house radio stations

In a bid to ensure jail inmates get better living conditions, the West Bengal government has decided to launch in-house radio stations in all 57 correctional homes in the state. According to Correctional Home Department sources, the move comes in wake of the success of a pilot project at the Dum Dum Central Correctional Home. "The project has been a huge success at Dum Dum Central Jail. So, a decision was taken to extend it to other prisons of the state in a phased manner," West Bengal Correctional Home Minister Ujjwal Biswas said. Biswas said the Jail Department, with the help of an NGO, is training five-six inmates to work as radio jockeys. A room has been provided inside the jail premises with musical equipment. The radio jockeys would play the songs through loudspeakers placed outside cells of prisoners and their working areas, Biswas said. The sources added that around 5,000 songs will be played eight hours a day.

(N.I.E.,22/02)

INTERNATIONAL NEWS

US imposes new visa restrictions on countries failing to meet security criteria

US President Donald Trump signed a proclamation placing new, tailored visa restrictions on countries that failed to meet a series of security criteria, demonstrating that they could be a risk to the United States, the White House said. “President Donald J Trump has issued a proclamation maintaining entry restrictions on certain nationals of Iran, Libya, North Korea, Syria, Venezuela, Yemen, and Somalia; suspending the overseas issuance of immigrant visas for certain nationals of Burma (Myanmar), Eritrea, Kyrgyzstan, and Nigeria; and suspending participation in the “Visa Lottery” for certain nationals of Sudan and Tanzania,” White House Press Secretary Stephanie Grisham said. The new restrictions will not apply to tourist, business, or other nonimmigrant travel. The Administration will work with the non-compliant countries to bring them into compliance with United States security standards, she said.

(H.T.,01/02)

Britain formally exits European Union after 47 years of membership

After 47 years of sitting at the European Union’s top table, the UK on Friday exited the 28-member group to beat an independent path into a future some see as a new dawn and others a leap into the unknown. It is the first time a member-state has left the group whose origins lie in efforts in the aftermath of the Second World War to counter impulses of extreme nationalism. The moment of exit – 11 pm GMT – was described as a ‘bittersweet’ one by many, including Ireland PM Leo Varadkar. There was sadness in various quarters in the UK and across Europe after nearly five decades of close engagement brought together not only rules, regulations and markets, but also personal relationships and families. Pro-Brexiters partied to celebrate the occasion. The Brexit Day, ending years of wrangling since the 2016 referendum, was marked by low-key events staged by the Boris Johnson government. Indian and other businesses based in the UK continue to await clarity on future trade and mobility arrangements.

(H.T.,01/02)

Pakistan declares national emergency to battle locusts

Pakistan, which is facing its worst locust attack in decades, has declared national emergency to tackle the insects destroying crops on a large scale in Punjab province, country’s main region for agricultural production. The decision was taken at a meeting convened by Prime Minister Imran Khan on Friday. The meeting, attended by federal ministers and senior officials of the four provinces, also approved a National Action Plan (NAP) that requires a sum of Rs 7.3 billion to overcome the crisis. Minister for National Food Security Khusro Bakhtiar informed the National Assembly about the gravity of the situation and the steps so far taken by the federal and provincial governments to deal with the crisis, the Dawn newspaper reported. During the meeting at the Prime Minister’s Office, which was also attended by Adviser to the Prime Minister on Finance Hafeez Shaikh among others, a detailed briefing on the overall situation was given to the prime minister.

(H.T.,02/02)

Donald Trump lifts US restrictions on anti-personnel landmines

US President Donald Trump's administration lifted US restrictions on landmines, saying new technology made them safer, outraging campaigners for the abolition of the explosives that maim thousands of civilians each year. In the latest reversal of a policy of his predecessor Barack Obama, Trump gave the green light to a new generation of "non-persistent" landmines that can be switched off or destroyed remotely rather than staying active in the ground forever. "The Department of Defense has determined that restrictions imposed on American forces by the Obama administration's policy could place them at a severe disadvantage during a conflict against our adversaries," a White House statement said. "The president is unwilling to accept this risk to our troops... President Trump is rebuilding our military, and it is stronger than ever." Obama in 2014 banned the use of anti-personnel landmines with the exception, under pressure from military planners, of the Korean peninsula where the explosives dot the last Cold War frontier with North Korea.

(H.T.,02/02)

Wuhan hospital built in nine days ready to admit Coronavirus patients

President Xi Jinping commissioned the new 1000-bed hospital built in nine days to treat those infected with the novel Coronavirus in Wuhan, the central Chinese city at the epicentre of the outbreak. Members of the People's Liberation Army's (PLA) will begin admitting patients to the hospital from Monday, state media reported on Sunday. The new facility built in record time has 1,000 beds in 419 wards, including 30 intensive care units. The number of confirmed cases of novel coronavirus rose to 14,380 in the Chinese mainland as of Saturday, including 304 deaths, according to the National Health Commission. Construction of the "Huoshenshan Hospital", inside the Wuhan Workers' Sanatorium in Caidian district, began on January 25.

(H.T.,03/02)

Get post-Brexit budget done quickly, say 15 EU states

EU countries need to reach a swift agreement on the bloc's next budget after the loss of Britain and its hefty financial contribution, 15 member states agreed in Portugal Saturday. The "Friends of Cohesion" group of 17 eastern and Mediterranean countries, the EU's poorer members, also agreed to fight any move to cut the EU Cohesion Fund reserved for the bloc's weaker economies. "More than ever we have to affirm the cohesion of the European Union, as it is now more fragile with the departure of the United Kingdom," Portuguese Prime Minister Antonio Costa told journalists in Beja, southern Portugal. Fifteen countries agreed to defend the Cohesion Fund. Bulgaria, the Czech Republic, Cyprus, Estonia, Greece, Hungary, Latvia, Lithuania, Malta, Poland, Portugal, Romania, Slovakia, Slovenia and Spain all signed the closing statement. Italy chose not to sign. Croatia was the other non-signatory, choosing to remain neutral as it holds the rotating EU presidency. Charles Michel, president of the European Council which represents the 27 member state governments, has called a special budget summit in three weeks' time to agree the bloc's budget for 2021-2027.

(H.T.,03/02)

Japan quarantines 3,500 on cruise ship after passenger tests positive for coronavirus

Japan has quarantined a cruise ship carrying 3,500 people and was testing passengers for the new coronavirus on Tuesday after a passenger who departed in Hong Kong tested positive for the virus. Television footage showed images of several quarantine officers entering the Diamond Princess cruise ship at the port of Yokohama to check the health of all 2,500 passengers and 1,000 crew members. The move comes after an 80-year-old passenger who disembarked on January 25 in Hong Kong tested positive for the deadly virus. Japan's top government spokesman Yoshihide Suga said on Monday that Japanese authorities would quarantine the vessel, which arrived at Yokohama Bay a day earlier than originally planned. Japan has flown more than 500 citizens out of Wuhan, the epicentre of the coronavirus.

(H.T.,04/02)

Coronavirus wipes out a \$140 billion spending week in China

Uncertainty is hitting retailers across the country during what in an ordinary year would be a busy time. Last year, spending during the festival topped 1 trillion yuan (\$143 billion), an 8.5% increase from 2018. While it's too early to determine the full impact of the outbreak as the number of cases swells beyond 17,000 nationwide, it's already clear that companies relying on boosts from Chinese New Year spending will suffer badly. Real private consumption will grow just 1.1% in the first quarter from a year earlier, according to Oxford Economics. That's down from a previous forecast of 6.8% growth. Those most at risk are businesses in sectors like tourism and entertainment, retailing and restaurants. Travellers have stayed put because of restrictions on movement aimed at containing the virus, as well as fear of catching it.

(H.T.,04/02)

EU slams Donald Trump's Middle East peace plan

The European Union slammed US President Donald Trump's Middle East peace plan, arguing that it "departs from" international agreements on the Israel-Palestine conflict. Last week, US President Donald Trump presented a proposal to address the conflict. The plan, which Trump dubbed the "deal of the century," would give Israel control over Jewish settlements on the West Bank and Jordan Valley, while also calling for a Palestinian state. It was rejected by Palestinian leadership both prior to and after its unveiling. In a statement, EU foreign policy chief Josep Borrell said that the plan does not adhere to "internationally agreed parameters." "To build a just and lasting peace, the unresolved final status issues must be decided through direct negotiations between both parties," he said, urging both sides to "re-engage and to refrain from any unilateral actions contrary to international law." On settlements, "steps towards annexation, if implemented, could not pass unchallenged," read the statement. "We are especially concerned by statements on the prospect of annexation of the Jordan Valley and other parts of the West Bank."

(I.E., 05/02)

SARS throwback: Anyone hiding, spreading virus could face death in China

Chinese authorities scrambling to contain the raging novel Corona virus epidemic are ready to implement harsh measures including the death penalty to control the outbreak. The Corona virus infected people who conceal their infection and spread the disease “intentionally” in public places could be sentenced to death, officials have told Chinese state media. As many as 490 (492 globally) have died and over 24400 have been infected from the Corona virus in China. China had similarly threatened execution and long jail sentences during the 2002-03 SARS epidemic for anyone avoiding quarantine and spreading the disease. It had invited criticism from human rights watchdogs. For the current outbreak, China’s ministry of public security (MPS) – responsible for internal security and a powerful government organ of the ruling Communist party -- and local governments at all levels “...vowed to crack down on corona virus-related crimes to ensure social stability, in which violators could face the death penalty”.

(H.T.,05/02)

Russia, South Africa object to draft UN resolution on Libya

A UN resolution that would endorse a plan to restore peace to Libya and condemn the recent increase in violence faced opposition Wednesday from Russia and South Africa. The two countries raised objections to the British-drafted Security Council resolution, which backs the 55-point road map to end the war in Libya that was approved by leaders of 12 world powers and other key countries in Berlin on Jan. 19. Belgium’s UN ambassador, Marc Pecsteen de Buytsverve, the current council president, told reporters after brief closed council consultations on the draft resolution that “efforts are continuing” to reach agreement. The proposed resolution recalls the commitment of all participants at the Berlin meeting to support a cease-fire, refrain from interfering in Libya’s conflict and its internal affairs, fully comply with a UN arms embargo, and withdraw all mercenaries who have been increasingly involved in the fighting. UN Secretary-General Antonio Guterres said at a news conference Tuesday that the Berlin agreement has been repeatedly violated by continuing arms deliveries to the warring parties and escalating fighting. He called the current offensives by rival forces “a scandal,” saying “all the commitments that were made apparently were made without a true intention of respecting them.” Libya has been in turmoil since 2011, when a civil war toppled longtime dictator Moammar Gadhafi who was later killed.

(I.E., 06/02)

In China, the spread of the novel coronavirus reveals how its bureaucracy fails to work

Wuhan’s mayor blamed higher-ups. A senior disease control official blamed layers of bureaucracy. A top government expert blamed the public: The people, he said, simply didn’t understand what he told them. As China grapples with a mysterious coronavirus outbreak that has killed at least 490 people and sickened thousands, the country’s 1.4 billion people are asking what went wrong. Senior officials are engaging in an unusually blunt display of finger pointing. So many officials have denied responsibility that some online users joke that they are watching a passing-the-buck competition. The Chinese people are getting a rare glimpse of how China’s giant, opaque bureaucratic system works — or, rather, how it fails to work.

To “The most important issue this outbreak exposed is the local government’s lack of action and fear of action,” said Xu Kaizhen, a best-selling author who is famous for his novels that explore the intricate workings of China’s bureaucratic politics.

“Under the high-pressure environment of anti-corruption campaign, most people, including senior government officials, only care about self-preservation,” Xu said. “They don’t want to be the first to speak up. They wait for their superiors to make decisions and are only accountable to their superiors instead of the people.” The Chinese government appears to be aware of the problem. The Communist Party’s top leadership acknowledged in a meeting Monday that the epidemic was “a major test of China’s system and capacity for governance.”

“Under the high-pressure environment of anti-corruption campaign, most people, including senior government officials, only care about self-preservation,” Xu said. “They don’t want to be the first to speak up. They wait for their superiors to make decisions and are only accountable to their superiors instead of the people.” The Chinese government appears to be aware of the problem. The Communist Party’s top leadership acknowledged in a meeting Monday that the epidemic was “a major test of China’s system and capacity for governance.”

so many of its officials have become political apparatchiks, fearful of making decisions that anger their superiors and too removed and haughty when dealing with the public to admit mistakes and learn from them. “The most important issue this outbreak exposed is the local government’s lack of action and fear of action,” said Xu Kaizhen, a best-selling author who is famous for his novels that explore the intricate workings of China’s bureaucratic politics.

“Under the high-pressure environment of anti-corruption campaign, most people, including senior government officials, only care about self-preservation,” Xu said. “They don’t want to be the first to speak up. They wait for their superiors to make decisions and are only accountable to their superiors instead of the people.” The Chinese government appears to be aware of the problem. The Communist Party’s top leadership acknowledged in a meeting Monday that the epidemic was “a major test of China’s system and capacity for governance.”

(I.E., 6/02)

US astronaut returns to Earth after longest mission by woman

NASA’s Christina Koch returned to Earth safely on Thursday after shattering the spaceflight record for female astronauts with a stay of almost 11 months aboard the International Space Station. Koch touched down at 0912 GMT on the Kazakh steppe after 328 days in space, along with Luca Parmitano of the European Space Agency and Alexander Skvortsov of the Russian space agency. Koch was shown seated and smiling broadly after being extracted from the Soyuz descent module in the Roscosmos space agency’s video footage from the landing site. “I am so overwhelmed and happy right now,” said Koch, who blasted off on March 14 last year. Parmitano pumped his fists in the air after being lifted into his chair while Skvortsov bit into an apple. US President Donald Trump congratulated Koch on Twitter.

(H.T., 07/02)

Coronavirus kills 565, WHO says \$ 676 million needed in 3 months to fight virus

The novel coronavirus outbreak has killed 563 people and infected more than 28000 in China until last midnight, health officials announced early Thursday as the Chinese hunker down for

the weeks ahead amid surging numbers. The virus has infected over 150 in more than two dozen countries and killed at least two globally. Besides the outbreak at home, China seems to be fighting international isolation as an expanding list of countries are banning travellers from China – comprising both Chinese and foreigners with travel history in the country – indefinitely. Hong Kong, a special administration region of the Chinese mainland, has announced compulsory 14-day quarantine for anyone coming in from the mainland. Dozens of international airlines have suspended flights to and from China amid the virus scare.

(H.T.,07/02)

Euthanasia clinic sees big jump in death requests

The Netherland's only euthanasia clinic said on Friday there had been a 22 percent jump in people wanting to end their lives last year compared with 2018. The Netherlands is one of a handful of countries where euthanasia is legal and by law all Dutch people older than 12 are entitled to ask for it -- but they first have to meet strict criteria. The clinic got 3,122 requests last year.

(N.I.E., 08/02)

Global Shortage of Anti-virus masks

The world is running out of masks and other protective equipment against the novel Coronavirus, the World Health Organization chief warned on Friday. "The world is facing a chronic shortage of personal protective equipment," Tedros Adhanom Ghebreyesus told the WHO's executive board in Geneva. He said he would be speaking to members of the supply chain network for protective gear to try and resolve "bottlenecks" in the production. Tedros also said some countries were still failing to share clinical data on confirmed cases of the virus.

(N.I.E., 08/02)

WHO tiptoes around what to call virus

keen to avoid stigmatising the city of Wuhan, where the outbreak began, or Chinese people, the World Health Organization is treading carefully on naming the new virus. The UN health agency's official temporary name for the disease is "2019-nCoV acute respiratory disease", referring to when it was first identified on December 31, 2019 and "nCoV stands for "novel coronavirus" Meanwhile, China said Saturday that it would temporarily call the disease, Novel Coronavirus Pneumonia(NCP).

(N.I.E.,09/02)

Don fires witnesses in impeachment probe as payback

Exacting swift punishment against those who crossed him, an emboldened President Donald Trump ousted two government officials who had delivered damaging testimony against him during his impeachment hearings. The president took retribution just two days after his acquittal by the Senate. First came news Friday that Trump had ousted Lt. Col. Alexander Vindman, the decorated soldier and national security aide who played a central role in the Democrats' impeachment case. Vindman's lawyer said his client was escorted out of the White House complex on Friday, told to leave in retaliation for "telling the truth. "The truth has cost Lt. col. Alexander Vindman his job, his career, and his privacy," attorney Davide Pressman said in a statement. Vindman's twin brother, Lt. Col. Yevgeny Vindman, also was asked to

leave his job as a White House lawyer on Friday, the Army said. Both men were reassigned to the Army.

(N.I.E.,09/02)

Heaviest rain in decades brings Australia drought, fire relief

Torrential rains along Australia's east coast caused widespread power outages and property damage at the weekend, and while the downpour has doused many wildfires there are now concerns that drinking water supplies will be contaminated by the flooding. Sydney experienced its wettest 24 hours since 1992, with 176 millimeters (7 inches) of rain falling in the city between Sunday and Monday morning, according to the Bureau of Meteorology. And the wild weather is not over yet with another 200 millimeters expected in some areas by next weekend. The deluge brought welcome inflows into dams in drought-stricken New South Wales state, with reservoirs now at about 64% capacity, up from 42% a week ago. About 206mm of rain fell in the Warragamba Dam catchment, which supplies the bulk of Sydney's water, in the past week -- about 38% of the total fall for the past year.

(H.T.,10/02)

Coronavirus deaths rise past 900, overtaking SARS fatalities in 2003

The death toll from the novel coronavirus surged past 900 in mainland China on Monday, overtaking global fatalities in the 2002-03 SARS epidemic, even as the World Health Organization said the outbreak appeared to be stabilising. With 91 more people dying in Hubei, the province at the centre of the outbreak, the toll is now higher than the 774 killed worldwide by Severe Acute Respiratory Syndrome (SARS). The latest data came after the WHO said the last four days had seen "some stabilising" in Hubei, but warned the figures could still "shoot up". At least 39,800 people in China have now been infected by the virus, believed to have emerged late last year in Hubei's capital Wuhan, where residents are struggling to get daily supplies. The epidemic has prompted the government to lock down whole cities as anger mounts over its handling of the crisis -- especially after a whistleblowing doctor fell victim to the virus.

(H.T.,10/02)

Equifax data breach: US says Chinese military stole personal data of over 145 million Americans

Four members of the Chinese military have been charged with breaking into the computer networks of the Equifax credit reporting agency and stealing the personal information of tens of millions of Americans, the Justice Department said Monday, blaming Beijing for one of the largest hacks in history to target consumer data. The hackers in the 2017 breach stole the personal information of roughly 145 million Americans, collecting names, addresses, Social Security and driver licence numbers and other data stored in the company's databases. The intrusion damaged the company's reputation and underscored China's increasingly aggressive and sophisticated intelligence-gathering methods. The case is the latest U.S. accusation against Chinese hackers suspected of breaching networks of American corporations, including steel manufacturers, a hotel chain and a health insurer. It comes as the Trump administration has

warned against what it sees as the growing political and economic influence of China, and efforts by Beijing to collect data for financial and intelligence purposes and to steal research and innovation. The indictment arrives at a delicate time in relations between Washington and Beijing. Even as President Donald Trump points to a preliminary trade pact with China as evidence of his ability to work with the Communist government, other members of his administration have been warning against cybersecurity and surveillance risks posed by China, especially as the tech giant Huawei seeks to become part of new, high-speed 5G wireless networks across the globe.

(H.T.,11/02)

North Korea enhanced nuclear, missile programs in 2019 in breach of sanctions: UN report

North Korea continued to enhance its nuclear and ballistic missile programs last year in breach of United Nations sanctions, according to a confidential UN report seen by Reuters on Monday. The country also illicitly imported refined petroleum and exported some \$370 million worth of coal with the help of Chinese barges, the report added. The 67-page report to the UN Security Council North Korea sanctions committee, which is due to be made public next month, comes as the United States tries to revive stalled denuclearization talks with North Korea. North Korea has been subjected to U.N. sanctions since 2006. They have been strengthened by the 15-member Security Council over the years in a bid to cut off funding for Pyongyang's nuclear and ballistic missile programs. The sanctions monitors said that in a fresh bid to evade sanctions, North Korea had started to export millions of tonnes of commodities – banned since 2017 – using barges.

(I.E.,12/02)

Bernie Sanders wins North Hampshire Democratic primary

Senator Bernie Sanders narrowly won the New Hampshire Democratic primary election Tuesday, consolidating his hold on the progressive left wing of the party and his position in the race as a front-runner, fending off a surge from moderates Pete Buttigieg and Amy Klobuchar, who came second and third. Former Vice-President Joe Biden, who entered the race as a front-runner and continues to lead in polls, finished a poor fifth amidst growing talk of fading prospects. Senator Elizabeth Warren, a progressive like Sanders, came fourth in yet another sign of rapidly diminishing chances. Senator John Bennet and entrepreneur Andrew Yang, whose unorthodox run and style had generated a lot of interest and headlines, dropped out of the race after performing poorly in the primary, and the field will narrow further as the race travels to other and larger, and more diverse states.

(H.T.,13/02)

WHO to decide on emergency status of Ebola in DR Congo

UN health agency experts meet on Wednesday to decide whether the Ebola outbreak in the Democratic Republic of Congo should still be considered a global health emergency, following a sharp decline in reported cases. The World Health Organisation last July declared it a "public health emergency of international concern" -- a designation that gives the WHO

greater powers to restrict travel and boost funding. The outbreak was first identified in August 2018 and has since killed more than 2,300 people in eastern DR Congo -- an area where several militia groups are operating. This is the second-worst outbreak of the disease since 2014 when it killed about 11,000 people -- mostly in Guinea, Liberia and Sierra Leone.

(H.T.,13/02)

Pentagon shifts \$3.8 billion more to Mexico border wall

The US Defense Department said it is shifting another \$3.8 billion towards paying for a wall on the US-Mexico border as President Donald Trump extended his “national emergency” declaration over unlawful migration for another year. Pentagon officials said the money would be used to build about 177 miles (285 kilometers) of the concrete and steel barrier Trump wants to deter migrants from entering the country illegally. That will bring to a hefty \$9.9 billion the total amount the US military has been forced to divert to border wall construction over the past two years as Trump seeks to overcome Congress’s repeated refusal to provide the funding. The Pentagon called the money a contribution to the Department of Homeland Security’s efforts to combat drug trafficking. Trump declared a national emergency last year to overcome Congress’s resistance and draw federal budget funds already allocated to other needs for the wall.

(H.T.,14/02)

Indian-origin Alok Sharma appointed UK business minister

Indian-origin Alok Sharma was on Thursday named the new UK minister in charge of the crunch UN climate talks to be hosted by Britain this November. Agra-born Sharma, promoted to the post of Secretary of State for Business, Energy and Industrial Strategy in UK Prime Minister Boris Johnson’s Cabinet reshuffle, will take charge of the crucial summit ‘COP26’ as its former president was removed amid controversy just weeks ago. Claire Perry O’Neill, a former energy minister, had openly criticised Johnson soon after her sacking, saying the UK prime minister “doesn’t really get” climate change. Sharma, 52, has a tough role ahead of him as the man in charge of the UK’s climate strategy and also bringing about global consensus on some contentious issue around greenhouse gas emissions at the summit in Glasgow. The conference plans also have been hit by tensions between London and the devolved Scottish government in Edinburgh, led by First Minister Nicola Sturgeon, a vocal Johnson critic who is demanding a new independence referendum.

(H.T.,14/02)

Antarctica registers record temperature of over 20 degrees

Scientists in Antarctica have recorded a new record temperature of 20.75 degrees Celsius (69.35 Fahrenheit), breaking the barrier of 20 degrees for the first time on the continent, a researcher said Thursday. “We’d never seen a temperature this high in Antarctica,” Brazilian scientist Carlos Schaefer told AFP. He cautioned that the reading, taken at a monitoring station on an island off the continent’s northern tip on February 9, “has no meaning in terms of a climate-change trend,” because it is a one-off temperature and not part of a long-term data set. But news that the icy continent is now recording temperatures in the relatively balmy 20s

is likely to further fuel fears about the warming of the planet. The reading was taken at Seymour Island, part of a chain off the peninsula that curves out from the northern tip of Antarctica. The island is home to Argentina's Marambio research base.

(H.T.,15/02)

Iran hopeful of big boost to Chabahar project

Iran is looking to India to speed up the acquisition of heavy equipment such as cranes and expedite work on a railway link to the Afghan border to boost the economic viability of the Chabahar port, people familiar with the developments said. India's allocation of Rs 100 crore for the strategic port on the Gulf of Oman in south-eastern Iran in the budget for fiscal 2020-21 and greater clarity on the US waiver for Chabahar from sanctions imposed on Iran have heightened expectations in Tehran that work on the project will now pick up pace, said the people who declined to be named. In late 2018, the US had granted a waiver for Chabahar and the construction of a railway line from the port to the Afghan border from sanctions under the Iran Freedom and Counter-Proliferation Act of 2012. However, banks had been reluctant to provide loans for buying heavy equipment worth some \$85 million for the port because of the lack of a written assurance from the US, the people said. This assurance was provided following the India-US 2+2 meeting of the defence and foreign ministers in Washington last December, the people added.

(H.T.,15/02)

Corona virus cases on Japan ship rise to 355

The number of people who have tested positive for the new coronavirus on a quarantined ship off Japan's coast has risen to 355, the country's health minister said. "So far, we have conducted tests for 1,219 individuals. Of those, 355 people tested positive." Of those, 73 individuals are not showing symptoms," Katsunobu Kato told a roundtable discussion on public broadcaster NHK -- a rise of 70 from the last government toll. The Diamond Princess, which is still carrying about 3,500 passengers and crew members, now has 355 people infected with the virus since it entered Yokohama Port on February 3, the largest cluster of infections outside China.

(N.I.E.,16/02)

Israel's Gantz vows to form government without Netanyahu

Israeli opposition leader Benny Gantz is vowing to form a government that will include neither the indicted Prime Minister Benjamin Netanyahu nor the Arab parties in parliament. In a series of TV interviews two weeks before national elections, Gantz looked to project confidence that the March 2 vote will provide the decisive outcome that eluded the two previous elections last year. Gantz's Blue and White party is currently polling ahead of Netanyahu's Likud, although neither appears to have a clear path to a parliamentary majority required to form a coalition government. Gantz laid out two potential paths while speaking to Channel 12 News on Saturday night. He said he's either going to partner with a broad range of "Jewish and democratic" parties including the ultra-nationalist party led by apparent kingmaker Avigdor Lieberman.

(N.I.E.,16/02)

China cuts rates, provides medium-term funds to banks to counter corona virus impact

China provided medium-term funding to banks and cut the interest rate it charges for the money as officials seek to cushion the economy from the virus epidemic. The People's Bank of China offered 200 billion yuan (\$29 billion) of one-year medium-term loans on Monday. The rate was lowered by 10 basis points, driving down the cost of the money. The central bank also added 100 billion yuan of funds with 7-day reverse repurchase agreements. /Some 1 trillion yuan of reverse repos come due Monday, resulting in a net 700 billion yuan withdrawal. Last week, China vowed it would meet its 2020 economic targets and allowed local governments to issue more debt in the near term to aid growth.

(H.T.,17/02)

UK consumers face higher prices for EU goods, deal or not

UK consumers will face higher prices on goods coming from the European Union after Brexit, whether Boris Johnson signs a free trade agreement with the bloc or not, according to a major business group. Products imported from the EU after January 1, 2021 will require customs declarations, which cost between 16 pounds (\$21) and 56 pounds per product line. They will also need documents like rules of origin paperwork, new red tape that is automatically triggered by Britain leaving the bloc's single market and customs union. "These things will have to happen regardless of how good the deal is," said William Bain, policy adviser at the British Retail Consortium, which represents 5,000 businesses making 180 billion pounds of retail sales. "Any increase in cost in a low margin industry is ultimately going to be faced by the consumer."

(H.T.,17/02)

'Can bring hope': China asks recovered patients to donate plasma for virus cure

Chinese health officials Monday urged patients who have recovered from the corona virus to donate blood so that plasma can be extracted to treat others who are critically ill. Drugmakers are racing to develop a vaccine and treatment for the epidemic, which has killed 1,770 people and infected over 70,500 people across China. Plasma from patients who have recovered from a spell of pneumonia triggered by COVID-19 contains antibodies that can help reduce the virus load in critically ill patients, an official from China's National Health Commission told a press briefing Monday. "I would like to make a call to all cured patients to donate their plasma so that they can bring hope to critically ill patients," said Guo Yanhong, who heads the NHC's medical administration department.

(H.T.,18/02)

UK says will set own laws after Brexit, won't accept EU-ruled 'level playing field'

Britain's trade negotiator warned that his government would not accept EU supervision of its economy in exchange for close trade ties. Senior diplomat David Frost told academics in Brussels that London intended to set its own laws following Brexit and not follow EU-imposed "level playing field" rules. "It isn't a simple negotiating position which might move under pressure - it is the point of the whole project," he said. Frost's speech at the Free University of Brussels took place as EU member states were drawing up a mandate for their

own negotiator, Michel Barnier. Some capitals, in particular France, are pushing for a deal in which Britain would have to sign up to EU-supervised regulation in exchange for privileged access to the huge European single market.

(H.T.,18/02)

Jeff Bezos launches USD 10 billion fund to combat climate change

His company is often criticized for its environmental record, but Jeff Bezos, CEO of Amazon and the world's richest man, said he was committing USD 10 billion to a new fund to tackle climate change. In a post to his 1.4 million followers on Instagram on Monday, the e-commerce tycoon said the Bezos Earth Fund would "fund scientists, activists, NGOs -- any effort that offers a real possibility to help preserve and protect the natural world." "Climate change is the biggest threat to our planet," said Bezos, whose net worth is estimated to be around USD 130 billion. Hundreds of Amazon employees last month signed a blog criticizing the online retail giant's climate policies and demanding it do more to tackle climate change.

(N.I.E.,19/02)

Eastern Libyan forces strike Tripoli port targeting Turkish vessel

Eastern Libyan forces attacked the sea port of Libya's capital on Tuesday as they targeted a Turkish vessel bringing in arms, an eastern official said, marking a new escalation in the battle for control of Tripoli. Eastern officials did not provide details about the alleged arms shipment at the port, which has remained open for food and other imports as rival factions battle for control of the capital. The eastern-based Libya National Army (LNA) faction, led by Khalifa Haftar, started a campaign in April last year to take the city, which is seat of the internationally recognised government also backed by Turkey. The LNA, which is allied to a parallel government in the east, supported by the United Arab Emirates, Egypt, Jordan and Russian mercenaries. Eastern ports and airports are out of range of the Tripoli forces.

(H.T.,19/02)

Sri Srinivasan first Indian American chief judge, to head Washington DC circuit court

Sri Srinivasan has become the first Indian American and Asian to head a US court of appeals after taking over as Chief Judge of the Washington DC circuit from Merrick Garland. Under US rules, circuit courts of appeals - something like the high courts of India in the judicial hierarchy - must be headed by the senior-most judge under the age of 65, and Garland, who is 67, stepped down on February 12, paving the way for Srinivasan, who is 52. The DC circuit court of appeals is often considered the second most powerful court in the United States after the Supreme Court, and has been a stepping stone to the highest court. Garland was nominated to the Supreme Court by President Barack Obama, but Republicans blocked it by denying him a confirmation hearing in the senate that they controlled then, as now. Obama had considered Srinivasan for that nomination also before going with Garland. The Indian-descent judge, who was born in Chandigarh, is widely expected to be named to the apex court at some stage, possibly by a Democratic president — he was named to the DC circuit by Obama.

(H.T.,20/02)

Indian industry, students welcome UK's new points-based visa system

Indian industry and students' groups in the UK have widely welcomed the new points-based visa system unveiled by Home Secretary Priti Patel on Wednesday to attract the "brightest and the best" from around the globe. The new post-Brexit policy is pitched as a "firm and fair" mechanism that will treat all migrants equally as the free movement of people from within the European Union (EU) comes to an end from January 1 next year. The magic number of points required to apply under the new system will be 70, accrued in increments of 20 or 10 based on professional skills, English language proficiency, a job offer from an approved sponsor and salary levels between 20,480 pounds and 25,600 pounds or above. Some of the categories will fall under tradable points, such as salary levels and jobs that fall within the shortage occupation list, giving applicants some options to make up a total of 70.

(H.T.,20/02)

Sri Lankan parliamentary committee proposes immediate burqa ban

A Sri Lankan parliamentary committee on national security has proposed an immediate ban on the burqa and suspending the registration of political parties on ethnic and religious basis, following the Easter Sunday terror attack that killed over 250 people. The proposals featured in a special report presented in Parliament on Thursday to resolve 14 controversial issues following the April 21 Easter attack last year. The report was tabled by MP Malith Jayatilaka, Chairman Sectoral Oversight Committee on National Security, the Daily Mirror reported. According to the report, a number of countries have already banned the burqa. The report suggested that the police should have the power to ask anyone wearing a face covering in a public place to take off such clothing in order to establish the identity of the person.

(N.I.E.,21/02)

South Korea confirms 52 more coronavirus cases, total 156 reported so far

South Korea confirmed 52 more cases of novel coronavirus on Friday, taking its overall figure to 156 and making it the worst-infected country outside China. Altogether 39 of the new cases were linked to the Shincheonji Church of Jesus in the southern city of Daegu, the Korean Centres for Disease Control and Prevention said. More than 80 members of Shincheonji have now been infected, starting with a 61-year-old woman who developed a fever on February 10 but attended at least four church services before being diagnosed. The mayor of Daegu -- South Korea's fourth-biggest city, with a population of over 2.5 million -- has advised residents to stay indoors, and commanders at a major US base in the area restricted access.

(N.I.E.,21/02)

Watchdog sanctions Iran over lax terror financing laws

A multinational financial crimes watchdog faulted Iran for not doing enough to counter a "terrorist financing risk" and announced the reinstatement of punitive measures against the country. In a statement issued after a meeting in Paris, the Financial Action Task Force (FATF) said it was rescinding a suspension of the measures, granted in 2016, to give Tehran time to

work on reforms. The FATF “fully lifts the suspension of counter-measures” it said, citing Iran’s failure to enact the UN’s 2001 Palermo Convention against organised crime and the Terrorist Financing Convention. It also urged FATF member states and “all jurisdictions to apply effective counter-measures”. Iran is alone with North Korea on an FATF blacklist, which severely restricts their access to loans and international aid. The agency has 37 nations and two regional organisations as members.

(H.T.,22/02)

Xi warns coronavirus yet to peak amidst its spread to Chinese prisons; Death toll over 2,200

The deadly coronavirus, which has brought the world’s second largest economy to a standstill, has not yet peaked, Chinese President Xi Jinping warned the ruling Communist party officials amidst its spread to prisons across the country as the death toll climbed to over 2,200. The death toll has gone up to 2,236 while the overall confirmed infection cases have climbed to 75,567, the country’s health officials said amidst mounting concern over its spread to prisons in different provinces. The coronavirus epidemic had not reached its peak despite a drop in the daily number of infections, state broadcaster CCTV quoted Xi as saying at a meeting of the Communist party’s Politburo on Friday. He said that the situation in Hubei, the worst-hit province, was still serious. “The battles to defend Hubei province and Wuhan should be well fought, and measures should be taken to contain the spread of the outbreak,” Xi said, Hong Kong-based South China Morning Post reported.

(H.T.,22/02)

US could deny Green Cards to immigrants for availing public benefits

The United States will begin enforcing a regulation that could deny green cards or legal permanent residency to legal immigrants who seek public benefits like food stamps. The move might affect a number of Indians who are on H-1B visas and are in long queues to get permanent legal residency. The decision follows the Supreme Court’s ruling on Friday which lifted the final remaining injunction on the ‘public charge’ regulation. “As a result, the Department of Homeland Security will be able to implement its regulation on Monday,” said White House Press Secretary Stephanie Grisham. “This final rule will protect hardworking American taxpayers, safeguard welfare programs for truly needy Americans, reduce the Federal deficit, and re-establish the fundamental legal principle that newcomers to our society should be financially self-reliant and not dependent on the largesse of United States taxpayers,” Grisham said.

(H.T.,23/02)

Italy towns close down amid coronavirus case clusters, 2 deaths

A dozen towns in northern Italy effectively went into lockdown Saturday after the deaths of two people infected with the new virus from China and a growing cluster of cases with no direct links to the origin of the outbreak abroad. The secondary contagions prompted authorities in some Lombardy and Veneto towns to close schools, businesses and restaurants and to cancel sporting events and Masses. The mayor of Milan, Italy’s business capital and the regional capital of

Lombardy, shuttered public offices. A 78-year-old man infected with the virus died in Veneto. A post-mortem test performed on a 77-year-old woman in Lombardy came back positive, though it wasn't clear if illness from the virus caused her death. Hundreds of residents and workers who came into contact with 79 people who tested positive were put into isolation pending results of their tests. Civil protection crews set up a tent camp outside a closed hospital in Veneto to screen medical staff for the virus.

(H.T.,23/02)

Armenia to close border with Iran over fear of Covid-19

Armenia will close its border with Iran and suspend flights, Prime Minister Nikol Pachinian announced Sunday, as fears over a deadly outbreak of the new coronavirus in Iran sent neighbouring countries scrambling to contain the outbreak. "Iran-Armenia air links and the entry of people into Armenia via the Meghri checkpoint", the only border crossing between the nations, "will be suspended", he said in a post on Twitter, adding that the measure was set to last two weeks. A special committee tasked with preventing the spread of the virus in Armenia will meet on Monday to discuss other possible steps in view of the situation in Iran, Pachinian said. "There is no reason to be overcome by panic," he added. Iran on Sunday became the country with the highest confirmed death toll from the new coronavirus outside China, now standing at eight.

(H.T.,24/02)

China may postpone parliament for the first time amid coronavirus outbreak

China is expected to decide Monday whether to postpone its annual parliament session for the first time since the Cultural Revolution as the country battles the coronavirus outbreak. Top Communist Party leaders including President Xi Jinping attend each year's gathering of the National People's Congress, which rubber-stamps bills, budgets and personnel moves already decided by the party. But much of China has ground to a halt in the battle against an outbreak that has infected nearly 80,000 people and claimed more than 2,500 lives. Many top officials who would normally attend the meeting are consumed with tackling the virus in their home regions. And Beijing has imposed quarantine measures on those arriving from other parts of China, a practical challenge for a gathering of nearly 3,000 delegates.

(H.T.,24/02)

China reports 508 more coronavirus cases, South Korea has 60 more

China reported 508 new cases in an outbreak of a viral illness that has spread to the Middle East and Europe. Another 71 deaths were reported, 68 of them in the city of Wuhan, where the epidemic has been concentrated. The updates bring mainland China's totals to 77,658 cases and 2,663 deaths. South Korea reported 60 more cases of the new virus, bringing its total to 893. Cases there now outnumber Japan, where many cases were detected among passengers and crew on a cruise ship. South Korea has reported a near 15-fold increase in viral infections in a week, as health workers continue to find batches of cases in the southeastern city of Daegu and nearby areas, where panic has brought towns into an eerie standstill. Of the 60 new cases reported by South Korea's Centers for Disease Control and Prevention, 49 came from

Daegu and the surrounding areas of North Gyeongsang province.

(H.T.,25/02)

Israel fighting to stop as Islamic Jihad announces end of cease-fire

The Islamic Jihad militant group in the Gaza Strip announced a unilateral cease-fire Monday evening to end two days of heavy fighting with Israel. In a short statement, the Iranian-backed group said it had completed its "retaliation" for Israel's killing of three members. But it said it would respond to any further Israeli "aggression." There was no immediate Israeli comment. Earlier Monday, the Islamic jihad militants had resumed their intense bombardment of southern Israel, with some rockets slipping through Israel's Iron Dome defense system and one landing in the yard of a kindergarten. There was no word of casualties, but the violence threatened to unleash a new round of hostilities just a week before Israel heads to elections. Israeli Prime Minister Benjamin Netanyahu threatened Gaza's Hamas rulers with a "war" if the new round of rocket fire continued, ramping up his rhetoric amid the final stretch of his campaign. The fighting erupted Sunday after Israel killed an Islamic Jihad militant it said was laying explosives along the border.

(H.T.,25/02)

Hosni Mubarak, Egypt's ousted 'Pharaoh' President, dies at 91

Hosni Mubarak, who became Egypt's longest-serving ruler in more than 150 years before being forced from office by a popular uprising, has died. He was 91. His death was announced Tuesday by state TV. No cause was mentioned, although his family recently said he'd been hospitalized. Dubbed the "pharaoh" by his detractors, Mubarak had ruled for 30 years and was widely accepted to be preparing his younger son Gamal as successor when the Arab Spring surged into Cairo in January 2011. After 18 days of mass protests, he was gone, his image of an all-powerful ruler shredded. Mubarak attended his trial for the killing of more than 850 protesters by security forces in the final days of his regime in a hospital bed and faced other serious charges, but was only found guilty of fraud and avoided serving additional time in jail. In photographs, a man famously known for jet-black dyed hair and swagger was seen seated, tired and graying.

(H.T.,26/02)

After Austria, Croatia, now Switzerland reports first case of coronavirus

Switzerland reported its first case of new coronavirus on Tuesday, after outbreaks were identified in its main neighbours Austria, France, Germany and Italy. "It's confirmed," a spokeswoman for Switzerland's federal health office told AFP, adding that more details about the case would be released later on Tuesday. The case was found in the Italian-speaking Ticino canton on the border with Italy, the canton said on its website announcing a press conference for 1600 GMT. Switzerland on Monday had said the country was in a state of "heightened vigilance" because of a surge in Italy. Prior to this case, the country had tested some 300 suspect cases that were all found to be negative. The government said that it had stepped up testing on patients with flu-like symptoms and was working to raise awareness at all border points.

(N.I.E.,26/02)

Bangladesh postpones Rohingya refugee island relocation again

Bangladesh has yet again shelved a controversial plan to relocate some 100,000 Rohingya refugees to a flood-prone island in the Bay of Bengal, a minister said. Authorities have long sought to relocate some of the country's million-plus Rohingya population to Bhashan Char, despite warnings the silty strip of land was prone to violent and potentially deadly monsoon storms. The move would take some pressure off the overcrowded border camps home to huge numbers of the persecuted and stateless Muslim minority, most of whom fled neighbouring Myanmar in 2017 after a brutal military crackdown. But rights groups say that some refugees had been coerced into agreeing to relocation and the plan has been staunchly opposed by the Rohingya community at large.

(H.T.,27/02)

Pakistan's former PM Nawaz Sharif declared 'absconder' by government

Pakistan's former prime minister Nawaz Sharif has been declared an "absconder" by the government for violating the bail requirements by not presenting his medical report from his doctors in London, according to a media report on Wednesday. Sharif, 70, left for London in November last for treatment after the Lahore High Court allowed him to go abroad on medical grounds for four weeks. According to Sharif's physician, the three-time prime minister is suffering from complex multi-vessel coronary artery disease and substantial ischemic and threatened myocardium for which he is due to undergo surgery. The government on Tuesday decided not to extend the bail of Sharif and declared him an "absconder" for violating the bail requirements by not presenting his medical report before a board formed on the order of the Islamabad High Court (IHC), Dawn Newspaper reported. The decisions were taken at a meeting of the federal Cabinet presided by Prime Minister Imran Khan.

(H.T.,27/02)

Earth captures new 'mini moon', say astronomers

Earth has acquired a second "mini-moon" about the size of a car, according to astronomers who spotted the object circling our planet. The mass -- roughly 1.9-3.5 meters (6-11 feet) in diameter -- was observed by researchers Kacper Wierzchos and Teddy Pruyne at the NASA-funded Catalina Sky Survey in Arizona on the night of February 15. "BIG NEWS. Earth has a new temporarily captured object/Possible mini-moon called 2020 CD3," likely to be a C-type asteroid, Wierzchos tweeted. The astronomer said it was a "big deal" as "this is just the second asteroid known to orbit Earth (after 2006 RH120, which was also discovered by the Catalina Sky Survey)." Its route suggests it entered Earth's orbit three years ago, he said. The Smithsonian Astrophysical Observatory's Minor Planet Center, which collects data on minor planets and asteroids, in an announcement said "no link to a known artificial object has been found," implying it was likely an asteroid captured by Earth's gravity.

(H.T.,28/02)

Nigeria confirms first case of coronavirus

Nigeria has confirmed its first case of coronavirus, the health ministry said on Twitter on Friday, announcing the first case in sub-Saharan Africa, as infections spread rapidly worldwide. The ministry said the case was in the state of Lagos, home to the southwestern commercial capital of the same name. Lagos is the biggest city in Africa's most populous

country, with a population of about 20 million. “The case...is the first case to be reported in Nigeria since the beginning of the outbreak in China in January,” the health ministry said in its post, adding that the infection was confirmed on Thursday. A presidency spokesman did not immediately respond to phone calls and text messages seeking comment. Hopes that the virus would be contained to China vanished on Friday as infections spread, with countries beginning to stockpile medical equipment and investors taking flight in expectation of a global recession.

(H.T.,28/02)

Luxembourg becomes first country to provide free public transport

Luxembourg will become the first country in the world on Saturday to offer a free public transport system as the government tries to reduce particularly dense car traffic. Some cities have already taken similar partial measures but the transport ministry said it was the first time such a decision would cover an entire country. The free transport, which is being flagged as “an important social measure”, will affect approximately 40 percent of households and is likely to save each one around 100 euros (\$110) per year. The measure is part of a plan intended to reduce congestion. Private cars are the most used means of transport in the Grand Duchy. According to a 2018 survey by TNS Ilres, cars accounted for 47 percent of business travel and 71 percent of leisure transport.

(H.T.,29/02)

Court temporarily halts Trump’s ‘Remain in Mexico’ policy

Dealing a significant blow to a signature Trump administration immigration policy, a federal appeals court ruled Friday that the government can no longer make asylum seekers wait in Mexico while their cases wind through the US immigration courts. The same court, based in San Francisco, decided to keep another major change on hold, one that denies asylum to anyone who enters the US illegally from Mexico. The twin setbacks for the Trump administration may prove temporary if it appeals to the US Supreme Court, which has consistently sided with the president on immigration and border security policies. The “Remain in Mexico” policy, known officially as “Migrant Protection Protocols,” took effect in January 2019 in San Diego and gradually spread across the border. Nearly 60,000 people have been sent back to wait for hearings, and officials believe it is a big reason why illegal border crossings plummeted about 80% from a 13-year high in May.

(H.T.,29/02)
